

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

Principal Bench, New Delhi

Execution Application No. 42/2019

In

O.A. No. 124/2015

Sumitra Devi

Applicant

Vs.

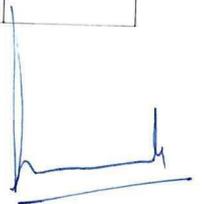
CPCB

Respondent

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(S K Gupta)
Scientist-E
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi- 110032.

Date: 13.10.2021
Place: Delhi

Compliance verification Report of Joint committee in
O.A. No. 124 of 2015(Execution Application No. 42/2019)
M.A. No. 72/2020 for intervention in the matter of
“Sumitra Devi Vs CPCB & Ors”

Hon’ble National Green Tribunal (NGT), Principal Bench, New Delhi vide its order dated 04.02.2021 in O.A. No. 124 of 2015 (Execution Application No. 42/2019) M.A. No. 72/2020 for intervention in the matter of “Sumitra Devi Vs CPCB &Ors” directed as:

Para 13, Accordingly, while directing the state of Rajasthan and its authorities to take prompt emergency measures in the matter for compliance of rule of law and protection of public health and the environment, we direct the CPCB to assess compensation for the damage caused to the environment so far, after giving due opportunity to the representatives of the State of Rajasthan and its authorities and also to the representative of state of Haryana and undertaking site visit, if necessary. This process may be completed within three months. The status of compliance as on 30.04.2021 may be verified by the joint committee and report furnished by 15.05.2021 by e-mail with copy to the states of Rajasthan and Haryana to enable them to file their response. If any, before the next date. While verifying the compliance status of member unit in meeting the PETP norms/standards may also be verified and the mechanism setup for regular monitoring.

The joint committee has not carried out the field visit / inspection of the site due to COVID-19 second phase lock down period from May 2021 to June 2021.

Later on the following committee members conducted the joint inspection during 3rd-5th August, 2021-

1. Sh. Sharad Saxena, Regional Officer, RSPCB, Regional Office, Bhiwadi
2. Sh. Mahesh Dutt Purohit, Scientist – “C” MoEF&CC, IRO, Jaipur
3. Sh. Milind Kumar Nimje, Scientist – “C” CPCB-RD, Bhopal

During the visit the team has jointly inspected and collected the wastewater samples from CETP, STPs, drains and accumulated wastewater at Khushkhera (Rajasthan) and Dharuhera (Haryana). The compliance status of directions as on 3rd-5th August 2021 submitted by RSPCB, RIICO, PHED, CETP and Nagar Parishad, Bhiwadi are as tabulated below:

**Compliance Status of directions issued by Hon'ble NGT order dated 28.01.2020, in O.A. No. 124 of 2015
in the matter of "Sumitra Devi Vs CPCB &Ors" before P.B., New Delhi**

S. No.	Directions	work progress in the field as on 03-05.08.2021 as per the joint inspection team (RSPCB, CPCB and MoEF&CC)	Remarks																																							
1.	It shall be ensured by the RIICO as well as the CETP operating Society that the CETP operates as its optimum capacity and its effluents from the discharge point should also be within the prescribed limits.	<p>The joint inspection team collected CETP final Outlet sample and analyzed in the Laboratory of Regional Directorate CPCB Bhopal and the results are tabulated below:</p> <table border="1" data-bbox="919 618 1606 1421"> <thead> <tr> <th>Parameters of Final Outlet</th> <th>Analysis Results</th> <th>Prescribe Standards</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>7.22</td> <td>5.5-9.0</td> </tr> <tr> <td>TSS</td> <td>26</td> <td>100</td> </tr> <tr> <td>COD</td> <td>81</td> <td>250</td> </tr> <tr> <td>BOD</td> <td>16</td> <td>30</td> </tr> <tr> <td>Oil & Grease</td> <td>1.1</td> <td>10</td> </tr> <tr> <td>Chloride</td> <td>102</td> <td>1000</td> </tr> <tr> <td>Sulphate</td> <td>286</td> <td>1000</td> </tr> <tr> <td>Fluoride</td> <td>0.09</td> <td>2.0</td> </tr> <tr> <td>Ammonical Nitrogen (as N)</td> <td>2.97</td> <td>50.0</td> </tr> <tr> <td>Total Coliform MPN 100/ml</td> <td>37</td> <td>--</td> </tr> <tr> <td>Faecal Coliform MPN 100/ml</td> <td><1.8</td> <td>--</td> </tr> <tr> <td>Boron</td> <td>BDL</td> <td>0.2</td> </tr> </tbody> </table>	Parameters of Final Outlet	Analysis Results	Prescribe Standards	pH	7.22	5.5-9.0	TSS	26	100	COD	81	250	BOD	16	30	Oil & Grease	1.1	10	Chloride	102	1000	Sulphate	286	1000	Fluoride	0.09	2.0	Ammonical Nitrogen (as N)	2.97	50.0	Total Coliform MPN 100/ml	37	--	Faecal Coliform MPN 100/ml	<1.8	--	Boron	BDL	0.2	Complied
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Chromium Cr ⁺⁶	0.09	--
Zinc (Zn)	0.0161	5.0
Lead (Pb)	BDL	0.1
Nickel (Ni)	BDL	3.0
Total Chromium (Cr)	0.0099	2.0
Phenol	BDL	1.0

Note:

1. All value are mg/l except pH,
2. During the visit weather is rainy and one day before rains are occurred.

The treated effluent was meeting the inland surface water discharge standards prescribed under MoEF&CC notification S.O. 4(E) dated 01.01.2016 for general & heavy metal parameters. The copy of detailed analysis report is enclosed at **Annexure-I.**

The inlet quality standards for CETP has been prescribed by RSPCB vide office order dated 11.03.2019 in compliance with MoEF& CC notification S.O. 4(E) dated 01.01.2016. Copy of the notification is enclosed at **Annexure-II.**

The CETP Inlet sample was also collected and the analysis report is enclosed at **Annexure-III.**

Inlet Parameters	Analysis Results
pH	7.61

			TSS	114			
			Oil & Grease	7.5			
			NH ₃ -N	13.23			
			Fluoride	2.4			
			Boron	1.81			
			Chromium Cr ⁺⁶	0.48			
			Zinc (Zn)	0.095			
			Lead (Pb)	BDL			
			Nickel (Ni)	BDL			
			Total Chromium (Cr)	0.0151			
			Phenolic Compound	0.63			
			Sulphate SO ₄	778			
			COD	304			
			BOD	64			
			Chloride (CL)	291			
			Sodium(Na)	468			
			<p><i>Note:</i></p> <ul style="list-style-type: none"> • All Value are mg/l & except pH, • During the visit weather is rainy & one day before rains was occurred. <p>It may be noted that the RSPCB also collects samples from inlet of CETP and the analysis report are within permissible limit.</p>				

The Bhiwadi Jal Pradushan Niwaran Association is calibrating the online continuous effluent monitoring system (OCEMS) on regular basis and last calibration done on 17/06/2021. Copy of analyser calibration report is enclosed at **Annexure-IV**.

On the day of the inspection on 04/08/2021, the OCEMS installed at CETP outlet was showing readings of pH-7.49, TSS-11.77 mg/l, BOD- 4.36 mg/l and COD-29.63 mg/l. Copy of the print out is enclosed at **Annexure-V**.

On the day of inspection the CETP was in operation with inlet flow of 317.6m³/hour and the outlet flow was 300.3m³/ hour. As per the record provided by CETP representative that the average flows of CETP in April, May, June, July&12thAugust, 2021 is as given below in table against the CETP capacity of 9 MLD. During visit no overflow and bypass observed from the CETP.

Month	Monthly Average flow in MLD	
	Inlet	Outlet
April-2021	8.69	7.95
May-2021	8.77	8.41
June- 2021	7.82	7.22
July-2021	8.18	7.61
5 th August2021	8.23	7.59

Note: last four months daily flow details submitted by the CETP are enclosed at **Annexure-VI**.

		<p>As CETP receiving industrial as well as domestic wastewater through conduit pipe of 2.5Kms length from a common sump of 2drains coming adjacent to the Shyamvatika (Rajasthan housing board) & Parshvanath mall. The open drain near Shyamvatika carries effluent of Phase-1, RIICO industrial-cum-domestic area whereas the Parshvanath mall open drain carries effluent of Phase 2,3, 4 & Rampura Mundana RIICO industrial-cum-domestic area.</p> <p>Presently the treated effluent of CETP is being discharged at Khushkhera industrial area, which is 14 km away from the CETP through conduit pipe system (4KM HDPE and rest is RCC HUME pipe). During the visit it was observed that the treated effluent accumulated on the open plot near M/s Sai Enterprises from the final outlet of CETP (being pumped to Khushkhera).</p> <p>During the visit the final discharge point samples accumulated on the open plot at Khushkhera has been collected and the analysis values found to be pH-7.71, TSS-38mg/l, TDS-1005mg/l, COD-88mg/l, BOD-19mg/l, Cl-122mg/l, Sulphate-168mg/l, Fluoride-0.07mg/l Ammonical Nitrogen-11.37mg/l Cr⁺⁶- 0.08mg/l Boron-BDL & Heavy Metals Zinc-0.0169mg/l, Total Chromium, Lead, Nickel are not traceable. The copy of detailed analysis report is enclosed at Annexure-VII.</p>	
2.	The CETP control the discharges at the outlet point	Treated effluent from CETP is pumped up to Matila village after which effluent flow under gravity up to RIICO Industrial Area, Khushkhera in closed conduit pipeline (4KM HDPE and rest is RCC HUME pipe) laid down by RIICO for disposal of effluent up to Sabi River.	Not complied

		<p>M/s Honda Cars India Pvt. Ltd. is taking approx. 01 MLD of treated water from the closed conduit pipeline at RIA Tapukara for development of greenbelt in Honda Campus. M/s G-Tekt India Pvt. Ltd Tapukara is taking approx. 1.5 MLD of treated water from the closed conduit pipeline at RIA Tapukara for development of greenbelt/irrigation in their premises.</p> <p>CETP treated water (approx. 0.5 MLD) is being utilized for sprinkling on roads in Bhiwadi industrial area to control the dust emissions & for watering in the parks/lawns maintained by Bhiwadi Manufacturers Association (BMA).</p> <p>As informed by SRM, RIICO Bhiwadi to utilize 100% of the CETP treated effluent, a preliminary project report of amount Rs. 146 Crores for up-gradation of existing CETP to 6 MLD ZLD facility, laying of closed conduit pipeline for carrying untreated effluent from industries to CETP & reverse pipeline for supplying treated effluent back to industries has been prepared by BJPNA Bhiwadi. On request of State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction of 146 Crores vide sanction order No. F.No.44 (1) PF. S/2018-19/1377 dated 11/12/2018. RIICO has invited bids for appointment of Project Management Consultant for this work as on 23.10.2019 but could not be succeeded due to exorbitantly higher rates and also a single bidder. Accordingly bid was rejected by RIICO on 13.11.2019. After re-tender, M/s Excel Tech Consultancy and Projects Pvt. Ltd. has been appointed as</p>	
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		<p>Project management Consultant on 10.01.2020.PMC has submitted DPR to RIICO in 25thSeptember 2020 for approval of report. After approval from RIICO Head Office and after vetting from the experts of MNIT, tender was invited for submitted final DPR. The date of submission of tender was 23.07.2021 and the bids have been opened on 28.07.2021. The financial bids of Technically qualified bidders shall be opened shortly. Details Status enclosed as Annexure-VIII</p> <p>RIICO Ltd. Bhiwadi informed that CETP for RIICO industrial area Chopanki & Kehrani will be constructed at industrial area Kehrani. Land measuring 17.05 Hectors has been acquired by RIICO.</p>	
3.	The CETP should ensure that all the parameters including that Fecal Coliform or the Total Coliform are maintained within the prescribed limits.	<p>During the visit chlorine dosing was observed for disinfection of the CETP treated effluent using Hypo-Chloride solution at the rate 6.0-6.5 Kg/hr. The CETP is also having a stand by Chlorine gas cylinders. Both were in use from 08.02.2018and in operational since then. During visit it was observed that chlorine dosing was being done and records of chlorine dose are maintained. The analysis results of TC&FC are given as below: Total Coliform 37 MPN 100/ml & Fecal Coliform<1.8 MPN100/ml <i>Analysis report enclosed at Annexure -I</i></p>	Complied
4.	It will be the duty of Rajasthan Pollution Control Board, CPCB, Department of	Compliance of these directions were submitted jointly by RIICO and RSPCB on 27/08/2018. A joint inspection by CPCB and RSPCB was conducted on 28/09/2018 to ensure the compliance of these directions.	Complied

	<p>Environment and the State of Rajasthan to conduct a joint inspection and ensure the compliance of these directions in future. In the event of default not only the RIICO and Society would be liable to pay environmental compensation @ Rs. 50,000/- per default, but the concerned officer(s) of the Pollution Control Board and the designated officer(s) from Department of Environment of the State would also be liable for disciplinary action.</p>	<p>The copy of the Joint inspection report conducted during 5th to 6th October, 2020 by CPCB, RSPCB and MoEF&CC official is enclosed.</p>	
5.	<p>Out of the 346 industrial units which have consented to operate shall be subjected to an inspection by the joint inspecting team consisting</p>	<p>In compliance with the RSPCB, Head Office, Jaipur office order dated 27.12.2017, teams of officials from RIICO Bhiwadi Unit-1, Department of Industries (DIC Bhiwadi) & Regional office, RSPCB, Bhiwadi were constituted by office order dated 29.12.2017 & inspection of 346 nos. of industries which were running with valid consent of Board (as on 12.12.2017)</p>	Complied

	<p>of Pollution Control Board, RIICO and the representative of the State Government. These would be subjected to Comprehensive inspection for which a report will be prepared particularly in relation to the source of water and utilization thereof. The effluent standards, the functioning of the Primary Treatment Plant and whether they are adhering to terms and conditions of the consent granted by the Board. If any of these industries are found to be defaulting they shall be shut down forth with without any further Notice.</p>	<p>completed by the joint inspection team. 5 industries were found permanently closed/dismantled/ shifted. Out of 341 operating industries, no major deficiency/non-compliance with regard to water pollution control arrangements was observed except one (M/s Singh Plasticizers, Bhiwadi) against which closure direction has been issued. However, for other non-compliances of conditions of CTO regarding air pollution control measure/ equipment, CGWA permission, record keeping etc. show-cause notice was issued to such industries. The report is prepared and submitted to RSPCB, Head Office for uploading on the website of the RSPCB and the same has been uploaded on the website.</p>	
6.	<p>The 137 industrial units whose applications</p>	<p>Inspection of all 137 industries whose consent applications were pending as on 12.12.2017 has been completed by the joint</p>	<p>Complied</p>

	<p>are pending with the Board, they shall also be subjected to the inspection by the joint inspecting team and their application for renewal shall be dealt with and disposed of in accordance with law as expeditiously as possible in any case not later than four weeks from today.</p>	<p>inspection team. The all completed applications had been disposed by Board.</p> <p>The direction was already complied in the last inspection dated 05.10.2020 and Hon'ble NGT order dated 04.02.2021</p>	
7.	<p>The 652 industrial units the details of which have not been furnished. Out of them all the industrial units which are operating without obtaining the consent of the Board and are discharging effluents shall be shut down, within one week from today.</p>	<p>Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category).</p> <p>Remaining 532 plots are being used for non-industrial purposes viz. offices, go-downs etc. Or laying vacant or with closed/dismantled industrial units.</p> <p>The remaining 120 industrial units have either obtained Consent (as per category) or do not require to obtain consent from the board (being a White category)</p>	Complied

		During a joint survey of 652 nos. of industrial units, none of the industry was found discharging trade effluent, thus immediate closure of industries was not required. The report has been uploaded on the website of the RSPCB.	
8.	The joint inspection team shall conduct a survey to find out as to how many out of 652 are industrial units and how many are using the space provided to them for go-down/offices etc.	Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category). Out of 652 plots remaining 532 plots are being used for non-industrial purposes viz. offices, go-downs etc. or lying vacant or with closed/dismantled industrial units.	Complied
9.	For up gradation of the CETP as well as for setting up of the STP, all the industries shall be liable to pay a sum of Rs. 50,000/- as environmental compensation on Polluters Pays" principle. These industries have been polluting for years, in fact, we should have imposed much more environmental	Out of 943 nos. of industries (Red, Orange, Green & White) in RIICO industrial area, Bhiwadi, 840 nos. of industries have paid Environmental Compensation amounting to Rs. 2.412 Cores. Remaining industries are either lying closed/dismantled are covered under White Category. RSPCB& RIICO are pursuing with industries lying closed/dismantled & White category industries to deposit the environmental compensation amount.	Complied

	<p>compensation upon them, but since the State Pollution Control Board is taking of the matter with earnest and assure the Tribunal for providing due funds for improvement of the conveyer belt/drain or setting up of STP and up gradation of the CETP, as it is stated that 92 industrial units which are in Red category so would pay environmental compensation of Rs. 50,000/-, those who are in Orange Category would pay environmental compensation of Rs.30,000/- while the industries in Green/White Category shall pay Rs. 10,000/-.</p>		
10.	<p>If the amount if not paid within two weeks from</p>	<p>Show cause notice intending directions for closure under section 33(A) of the Water Act 1974 and under Section 31(A) of the Air</p>	<p>Complied</p>

	<p>today by the industries to the State Government Department of Environment, in that event that industry shall be liable to be shut down without any further Notice. The amount so deposited shall be utilized for the compliance of the directions contained in this order.</p>	<p>Act 1981 has been issued during April 2018 to individual industry for paying/depositing environmental compensation.</p> <p>Notices have been issued to industries lying closed/ dismantled & White category industries to deposit the environmental compensation, RSPCB & RIICO are pursuing with industries lying closed/dismantled & White category industries to deposit the environmental compensation amount.</p>	
11.	<p>We direct the RIICO to clear all the drains and dredge them within four weeks from today. No drain of Bhiwadi industrial cluster should be Chocked/blocked, it will be the duty of RIICO to ensure regular maintenance thereof.</p>	<p>As informed by Senior Regional Manager RIICO Bhiwadi-1, RIICO is taking up the work of cleaning of drains regularly of industrial areas. RIICO has removed 18297 cum Malba / Silt, 75.0 Km drain has been cleaned and 1.15 Km. Drain has been repaired in industrial area Bhiwadi during financial year 2020-21.</p> <p>Similarly, RIICO has removed 2401 cum Malba / Silt, 75.0 Km drain has been cleaned and 1.5 Km drain has been repaired in industrial area Bhiwadi during financial Year 2021-22 (01.04.2021 to 31.07.2021).</p> <p>Similarly, RIICO has proposed to remove 7200 cum Malba/ silt, cleaning of 75.0 Km drain, repair of 4.2 Km drain in industrial area Bhiwadi during remaining period of Financial year 2021-22 (01.08.2021 to 31.03.2022).</p>	Complied

12.	The potable water shall be provided to all villagers is the prime responsibility of the State through tankers or by fixation of RO systems.	<p>As informed by Executive Engineer, PHED Bhiwadi water is being supplied through tankers in 14 villages i.e. Nagaliya, Alampur, Ghatal and Harchandpur, Bilahery, Mundana Mew, Ghatal, Amlaki, Khijarpur, Gudhan, Rampura, Shahdod, Kehrani, Milakpur-Gurjar, Bhiwadi Village as per the demand.</p> <p>RO plants are installed in 8 villages i.e. Rampura, Mundana Mew, Milakpur-Gurjar, Sahadod, Harchandpur, Nagaliya, Kharani and Khajuribas. All the eight RO Plants were found in operation.</p>	Complied																																				
13.	The money paid by the industry would be utilized for installation of RO systems in all the villages at Bhiwadi surrounded by an industrial complex, to maintain them shall be the duty of the State Government and the RIICO. In the event of default, appropriate action shall be liable to be taken against the concerned officer(s). The State of Rajasthan shall.	<p>The RO plants are installed and commissioned in 8 villages .The RO Plant in Rampura village is not in operation due to dry of the TW, During the visit a new TW drilling work was going on. The details of RO plants are as given below:</p> <table border="1" data-bbox="779 824 1656 1338"> <thead> <tr> <th>S. No.</th> <th>Name of the village</th> <th>RO plant Capacity</th> <th>Date of Commissioning</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Rampura</td> <td>500 Lit/Hr</td> <td>Pending due to TW drilling work under progress</td> </tr> <tr> <td>2.</td> <td>MundanaMev</td> <td>500 Lit/Hr</td> <td>02.12.2020</td> </tr> <tr> <td>3.</td> <td>MilakpurGujjar</td> <td>500 Lit/Hr</td> <td>20.10.2020</td> </tr> <tr> <td>4.</td> <td>Shadod</td> <td>500Lit/Hr</td> <td>28.10.2020</td> </tr> <tr> <td>5.</td> <td>Harchandpur</td> <td>500Lit/Hr</td> <td>25.02.2021</td> </tr> <tr> <td>6.</td> <td>Nagaliya</td> <td>500 Lit/Hr</td> <td>04.12.2020</td> </tr> <tr> <td>7.</td> <td>Kehrani</td> <td>500 Lit/Hr</td> <td>28.10.2020</td> </tr> <tr> <td>8.</td> <td>Khijuribas</td> <td>500 Lit/Hr</td> <td>13.01.2021</td> </tr> </tbody> </table>	S. No.	Name of the village	RO plant Capacity	Date of Commissioning	1.	Rampura	500 Lit/Hr	Pending due to TW drilling work under progress	2.	MundanaMev	500 Lit/Hr	02.12.2020	3.	MilakpurGujjar	500 Lit/Hr	20.10.2020	4.	Shadod	500Lit/Hr	28.10.2020	5.	Harchandpur	500Lit/Hr	25.02.2021	6.	Nagaliya	500 Lit/Hr	04.12.2020	7.	Kehrani	500 Lit/Hr	28.10.2020	8.	Khijuribas	500 Lit/Hr	13.01.2021	Complied
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6.	Nagaliya	500 Lit/Hr	04.12.2020																																				
7.	Kehrani	500 Lit/Hr	28.10.2020																																				
8.	Khijuribas	500 Lit/Hr	13.01.2021																																				

		As per the Executive Engineer, The water is being supplied required potable water in the Bhiwadi villages through 12 no. Tankers per day. The status report as on 05.08.2021 collected from PHED is enclosed at Annexure-IX .																																																	
14.	Similarly the projects in relation to establishment and construction of STP should also be given priority by the State Government and they should be installed without any undue delay.	<p>As informed by the Nagar Parishad, Bhiwadi they have taken up the work of laying of sewer lines and constructing 5 STPs under AMRUT Yojana of 11.5MLD capacity. The 5 Sequential Batch Reactor (SBR) STPs which were under construction at Rajasthan Housing board (1.5MLD), Mundana Mev (2MLD), Khanpur (2MLD), Santhalka (3MLD) & near existing one (3MLD). The present status of STPs collected from Nagar Parishad, Bhiwadi is enclosed at Annexure-X.</p> <p>The details of Final Out let samples collected is as given below: Analysis Report enclosed at Annexure- XI</p> <table border="1"> <thead> <tr> <th>Drain Sampling locations</th> <th>pH</th> <th>TSS mg/l</th> <th>COD mg/l</th> <th>BOD mg/l</th> <th>Chloride mg/l</th> <th>Oil & Grease</th> <th>Faecal Coliform MPN/100ml</th> </tr> </thead> <tbody> <tr> <td>1.5 MLD RHBA</td> <td>7.44</td> <td>28</td> <td>63</td> <td>14</td> <td>82</td> <td>1.8</td> <td>370</td> </tr> <tr> <td>3.0 MLD BIDA near Existing</td> <td>7.13</td> <td>40</td> <td>47</td> <td>11</td> <td>78</td> <td>2.1</td> <td><1.8</td> </tr> <tr> <td>2.0 MLD Mundana Mev</td> <td>7.47</td> <td>95</td> <td>78</td> <td>54</td> <td>44</td> <td>2.2</td> <td>410</td> </tr> <tr> <td>3.0 MLD Santhalka</td> <td>7.08</td> <td>16</td> <td>39</td> <td>08</td> <td>52</td> <td>1.6</td> <td><1.8</td> </tr> <tr> <td>Santhalka Discharge at near Baba Mohan Ram Mandir (Proposed Biodiversity Park)</td> <td>7.58</td> <td>19</td> <td>55</td> <td>06</td> <td>57</td> <td>--</td> <td>----</td> </tr> </tbody> </table>	Drain Sampling locations	pH	TSS mg/l	COD mg/l	BOD mg/l	Chloride mg/l	Oil & Grease	Faecal Coliform MPN/100ml	1.5 MLD RHBA	7.44	28	63	14	82	1.8	370	3.0 MLD BIDA near Existing	7.13	40	47	11	78	2.1	<1.8	2.0 MLD Mundana Mev	7.47	95	78	54	44	2.2	410	3.0 MLD Santhalka	7.08	16	39	08	52	1.6	<1.8	Santhalka Discharge at near Baba Mohan Ram Mandir (Proposed Biodiversity Park)	7.58	19	55	06	57	--	----	Not complied
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		CTO discharge Standard NGT Order dated 30.04.2019	6.5-9.0	30	100	20	---	10	230				
		2.0 MLD Khanpur	Incomplete due to Stay of Rajasthan High Court										
		<p><u>1.5 MLD STP at RHB:-</u>The SBR technology based STP was found Operation during the visit on 04.08.2021 and inlet flow was noted as 0.6 m³/hr., The sample was collected and the analysis results are within a limit as per CTO. It was informed that heavy rain fall occurred in Bhiwadi one day before the visit of the committee.</p> <p><u>2.0 MLD STP at Mundana Mev:-</u>The 2 MLD capacity SBR technology based STP was in operation with inlet flow of 0.7 MLD against the 2 MLD designed capacity, It is because of out of 5 villages (Mundana Mev, Bilaheri, Rampura, Nayagoam, and Kairani) only Mundana Mev village domestic wastewater is coming to STP and in other 4 villages, sewer connection is not done. The sewer connection could not be done due to railway line construction and no NOC from DFC. During the visit railway line earth bund raising work was under progress. Presently the treated wastewater from STP is being discharged in to RIICO drain just in front of STP, During the visit collected the samples and the analysis result of TSS & BOD are higher than</p>											

		<p>limits given in CTO.</p> <p><u>2MLD STP at Khanpur:-</u>47% construction work has been completed and further no progress done by the construction agency i.e. M/s L&T due to stay order from <i>Rajasthan High Court, Jaipur from May 2018</i>. As per the Nagar Parishad officials that there is a dispute regarding title of the land of STP at Khanpur.</p> <p><u>3 MLD STP near existing BIDA STP :-</u>The STP is located near existing old 4.0MLD STP, which is just adjacent to the CETP. It is a SBR technology based STP and 100% construction work completed and commissioned on 28/09/2020. During visit, STP was operational with inlet flow of 0.50 MLD against the 3 MLD designed capacity. Presently only about 20 % sewer connection is done by the Nagar Parishad. STP Outlet sample collected during visit and the analysis results are within the limits.</p> <p>Due to significant non connection of sewer line, some part of untreated sewage is going towards Dharuhera along with the untreated domestic wastewater of Maheshwari (village situated in Haryana) and Dharuhera and flowing towards Bestech shopping Centre at Dharuhera. During visit, the committee has collected the drain samples at Nagina Garden (Rajasthan), Modern public school after mixing with domestic effluent of</p>	
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		<p>Maheshwari village(Haryana) and Flowing waste water near Bestech and accumulated wastewater at Dharuhera industrial area has been collected for analysis of general parameters and heavy metals to identify and to know the industrial effluent is mixing in domestic drain or not. However it was observed by the team that quantity of waste water flowing toward Bestech (Dharuhera) was very less compared to previous visit in the month of October 2020.</p> <p><u>3.0 MLD STP at Santhalka:-</u></p> <p>It is a SBR technology based STP and 100% construction work completed and commissioned on 17/09/2020. During the visit sample was collected at final outlet.</p> <p>In addition to above 5 new STP's and one old 4 MLD capacity existing STP, Nagar Parishad Bhiwadi is also constructed 3 Septage treatment systems with a 1.2 MLD Capacity. During the visit commissioning and trial run was under progress.</p> <p><u>The combined effluent</u> (Domestic and Industrial) generated from Bhiwadi Industrial Area is being treated in a 9 MLD CETP and treated waste water pumped to Khushkhera industrial area where the treated effluent is accumulated in open plot.</p> <p><u>Domestic waste water drain:</u> Domestic waste water generated from village Akera (Harayana) Narayan vihar, (Harayana), Karankunj, Ghatal (Harayana) is discharged in to RIICO drain</p>	
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through which it reached to CETP, Bhiwadi

The details of drain samples collected is as given below:

Drain Sampling locations	pH	TSS mg/l	COD mg/l	BOD mg/l	Chloride mg/l	Sulphate mg/l	Fluoride mg/l
Nagina marriage Garden	7.69	129	157	67	157	98	0.47
Modern public School	7.49	150	314	97	131	56	0.39
Open drain at Bestech City Center, Dharuhera	7.77	41	188	24	129	49	0.54
Domestic & Industrial effluent accumulated at Dharuheda Industrial Areanear M/s. AmulSagar	8.36	61	173	18	75	33	0.59
Domestic waste water drain at Haryana-Bhiwadi border NaryanVihar (HR)	8.29	92	392	43	157	30	1.1
Domestic waste water drain at Haryana-Bhiwadi border Karanpur (HR)	7.62	2662	627	144	138	31	0.36
CETP Inlet open drain bypass near UTI , Thana	7.75	461	549	289	421	709	2.22

Note: All values are in mg/l except pH. Lab Analysis Report

		enclosed at Annexure- XII	
15.	The waste collected on the dredged materials shall be deposited at the site which is to be identified by the State Government. The State should identify the site within four weeks from today and it will be the responsibility of the RIICO to ensure that the dredged material or any other waste collected from the industrial cluster is stored in accordance with law and relevant waste rules at that site. The waste should be stored in accordance with law with the relevant waste rules.	<p>RIICO has allotted land measuring 34729m² near Rampura Mundana, Bhiwadi for dumping of non- hazardous industrial solid waste to Bhiwadi Jal Pradhushan Niwaran Trust (BJPNT) vide letter dated 24.01.2018 but the BJPNT has not taken the possession of the land.</p> <p>It was informed by Senior Regional Manager RIICO Bhiwadi-1, the work order for dumping yard Boundary wall has been awarded on dated 30.01.2020 in favour of M/s Kapoor Singh & Company & the work has been completed on dated 09.09.2020. The SPV has entered in an agreement with Sarthak Samudayik Vikas Avam Jan Kalyan Sansthan (SARTHAK) on dated 25.09.2020. As per the agreement, Sarthak will run the project with installation of plant & machinery for segregation and recycling of waste, collection of solid waste material from the industries etc.</p> <p>RIICO has awarded work order for construction of shed of size 3000 sqft. at disposal site for setting up MRF (Material Recovery Facility), work has also completed on 05.04.2021. The representative of SARTHAK has informed to Sr. Manger RIICO, Bhiwadi, that necessary machine has reached to Bhiwadi and they will start installation work from 15.08.2021. Status note Copy of letter enclosed at Annexure-XIII.</p>	Not Complied
16.	The RIICO and the State	As informed by SRM, RIICO, to utilize 100% of the CETP	Not

<p>Government shall work out on the proposal for reuse of the treated effluent of water from the CETPs/STPs. It shall be the duty of all concerned including the industries that under no circumstances any water or effluent is permitted to be collected around the industrial clusters or inside the cluster.</p>	<p>treated effluent, a preliminary project report of amount Rs. 146 Crores for up-gradation of existing CETP to 6MLD ZLD facility, laying of closed conduit pipeline for carrying untreated effluent from industries to CETP & reverse pipeline for supplying treated effluent back to industries has been prepared by BJPNA Bhiwadi. On request of State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction of 146 Crores vide sanction order No. F.No.44(1)PF.S/2018-19/1377 dated 11/12/2018. RIICO has invited bids for appointment of Project Management Consultant for this work on 23.10.2019 but could not be succeeded due to exorbitantly higher rates and also a single bidder. <i>Accordingly bid was rejected by RIICO on 13.11.2019. After re-tender, M/s Excel Tech Consultancy and Projects Pvt. Ltd. has been appointed as Project management Consultant on 10.01.2020. PMC has submitted DPR to RIICO in September 2020 for approval of report. After approval from RIICO Head Office and after vetting from the experts of MNIT Tender for said work will be invited.</i></p> <p>Present Status:- NIT for “Up-gradation of existing CETP by installing 6.0 MLD ZLD plant with reject management system including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi industrial area including O&M for 10 Years” bid had been invited on 15.04.2021 amounting to Rs. 162.32 Cr.</p> <p><i>The end date for submission of tender was 23.07.2021 and the bids has been opened on 28.07.2021, Total 5 nos. of bidders has participated and the Technical evaluation of bids is under process. The financial bids of Technically qualified bidders shall be opened immediately after.</i></p>	<p>complied</p>
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		Status note Copy of letter enclosed at Annexure-XIII.	
17.	Needless to say that Pollution Control Board and Department of Environment shall maintain due surveillance and collect samples on regular intervals to ensure that there is no pollution.	RSPCB, Bhiwadi is collecting samples from outlet of CETP on fortnightly basis and are being tested in their laboratory. Besides board has constituted Pollution Control and Vigilance Squad (PCVs) for 24x7 surveillance in the area. The CETP Inlet & out let samples collected by RSPCB Regional Office Laboratory, Bhiwadi from April 2020 to July2021 and the range of values found to be COD: 80-210 mg/l & BOD:11-47 mg/l.(Annexure- XIV).	Complied
18	The State of Rajasthan is granted liberty to approach the Department of Industrial Policy and Promotion (in short DIPP) for receiving financial assistance from the Central Government. The State is free to move the Central Government and if such proposal is mooted, the same shall be dealt with utmost expeditiously.	It was informed by RIICO Ltd, Bhiwadi that sanction had been received from GOI amounting Rs 146 corer for the work of up gradation of industrial effluent management system at industrial area Bhiwadi.	Complied
19.	It shall be the duty and obligation of the RIICO and the Pollution Control Board to place in the public domain the inspection report as well as analysis reports.	The inspection report/analysis reports are uploaded on official websites of RSPCB. (Important NGT order and their Compliance vide order dated 12.12.2017) <i>RSPCB website link "Important NGT orders" and their compliance</i>	Complied

20.	The applicant and for that matter, any citizen would be at liberty to file objections if it comes to the notice that these reports do not depict the actual ground realities. The above directions shall be carried out by all concerned without delay and default, whosoever is found to be obstructing the compliance shall be liable to be proceeded against for violating the order of the Tribunal and shall be dealt with in accordance with law.	Noted for compliance.	Noted for compliance
21.	Vide our order dated 01st March 2017, we had imposed environmental compensation and cost upon the various departments and officers. In the event, these directions are complied with in that	Noted the directions.	Noted the directions.

	event the compensation or the cost imposed shall stand waived, but in the event of default they shall become operative and it will be the duty of State of Rajasthan to comply with those orders without any default.		
22.	The Central Pollution Control Board shall also be responsible for keeping general supervision in relation to compliance of these directions. These general directions issued in relation to industrial clusters Bhiwadi shall be adopted and followed by the State Government and all the other concerned authorities with such modifications as may be necessary.	In compliance of the Hon'ble NGT directions, CPCB hold a meeting on 12.04.2018 with officials of Department of Environment, Rajasthan, Rajasthan State Pollution Control Board (RSPCB) and Rajasthan State Industrial Development & Investment Corporation Limited (RIICO), Rajasthan. During meeting, the participants were requested to accomplish various actions within time frame fixed by the Hon'ble NGT and further review of the progress is ongoing.	CPCB is conducting review meetings regularly with stake holders. The last meeting was held on 13.08.2020
23.	The industries which were permitted to operate under the orders of the Tribunal	Inspection of all the 19 industries had been carried out by RSPCB and units were found complying with Environmental laws so no action was required.	Complied

<p>and the board was required to inspect the same if their a status report is not filed by the joint inspection team now within two weeks from the today, they shall be liable to be closed.</p>		
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Other observations and Recommendations:

The matter was filed by the Haryana State Pollution Control Board in the Hon’ble NGT vide Execution Application No. 42/2019 in the matter of Original Application No. 124 of 2015 (Sumitra Devi Vs. CPCB &Ors.) for which directions were given to the RIICO and CETP to take remedial measures against water pollution from CETP. During the visit it was found that:

1. The treated water of the STPs are also collected in cess pools and low lying areas and are not being utilized or recycled for plantation or by industries.
2. It is imperative that treated waste water of STP should be recycled and arrangements for the reuse is RO systems should be established for the recycling of the same by water intensive industries of the industrial area.
3. There is a proposal for installation of RO system at the CETP 9 MLD combined with 03 MEEs after the same for which bid has been finalized by RIICO for which amount of Rs. 146 Crores has been allotted by Govt. of India and the same is proposed to be completed in 18 months.

4. The treated waste water of the CETP is discharged through a conduit line which is installed till the Sabiriver. However the line is broken in Khushkhera industrial area opposite M/s Sai Enterprises, Plot No. F-37,47 RIA Khushkhera, the treated waste water is discharged through a drain into the RIICO plots and other nearby areas. It is worthwhile to note that the problem can be solved if the water intensive industries or any other industry which are abstracting ground water are bound to use this treated waste water of the CETP which is actually being waste or creating nuisance/pollution in the area. The industries of Khushkhera should be directed as above and RIICO be directed to lay any connectivity pipelines if need be for example, The industry M/s Honda Cars India Pvt. Ltd. is already utilizing 1 MLD from the same & others should follow.
5. During the visit information was gathered from the local people and Municipal Authorities and the following was received:
 - a. Domestic waste water generated from some area of Suraj cinema, Village –Harchandpur, Santhalka, Ghatal Nayagoan and commercial establishments which falls in between them is discharged in to RIICO drain through which it reached to CETP, Bhiwadi
 - b. Domestic waste water generated from village Akera (Harayana) Narayan Vihar, (Harayana), Karankunj, Ghatal (Harayana) is discharged in to RIICO drain through which it reached to CETP, Bhiwadi
 - c. Domestic waste water generated from Housing board sector 1,2, 3, Bhiwadi village, Neelam Chowk and Samtal Chowk and also the commercial establishments which fall in between them flow through drains and meet at nallah near bus stand Bhiwadi, from there it flow through gravity to Dharuhera.

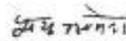
6. It may be please be noted that although the case has been filed by State Pollution Control Board, Haryana regarding discharge of waste water into Dharuhera it was found that waste water from Dharuhera also enters the Rajasthan boundary at certain points and sample were taken at such points.
7. During the visit of Dharuhera it was founded the industries of the area may not be on ZLD and it must be investigated as to how the sewage waste water of Dharuhera and the industrial waste water is being treated and it was gathered on visual observations that the problem is aggregated due to waste water (sewage/industrial) of Dharuhera itself.
8. It needs be mentioned that looking to the fact that domestic waste water is also either reaching to CETP or flowing towards Dharuhera due to poor progress in sewer line confectioning with the newly installed STPs at Santhalka, RHB Arravali Vihar, near existing BIDA STP and Mundana Mev STP. For example, STP near the existing STP (BIDA) has a capacity of 03 MLD and as per the observations during inspection only 0.5-0.8 MLD waste water is being received there, The municipal authorities should check the reason of the same vis-à-vis the DPR prepared and the area which should contribute waste water to the STP above and such areas which should but not conveying waste water should be connected. All the above points were also discussed with the CEO BIDA, Bhiwadi Sh. Rohitashav Singh Tomar (IAS) who assured to take up the matter and as such coordinates with different department. He immediately gave directions to the Municipal Officers to calculate the total volume of water generated based on the thumb rule and compare it with the capacities of STP installed.
9. During the visit the joint committee has also collected 3 drain samples from Nagina Marriage Garden (pH-7.69, TSS-129mg/l, BOD-67mg/l and COD-157mg/l), Modern Public School (pH-7.49, TSS-150 mg/l, BOD-

97mg/l and COD-314mg/l) and Open drain at Bestech City Center (pH-7.77, TSS-41mg/l, BOD-24mg/l and COD-188mg/l). All the drain samples results are within the limits except the BOD values of Modern Public School and Bestech City Center drains whereas the accumulated wastewater sample values are near to lower than the drain samples values. The lower concentrations (pH-8.36, TSS-61 mg/l, COD-173 mg/l, BOD-18 mg/l and Fluoride-0.59 mg/l) of wastewater accumulated in the open land at the Dharuhera industrial area reveals that industrial effluent from Dharuhera industrial area also mixing with the accumulated wastewater as well as rain water.

10. During the visit the joint committee members collected the samples of treated waste water pumped from CETP to Khushkhera industrial area where the treated effluent is accumulated in open area and the analysis values found to be pH-7.71, TSS-38 mg/l, TDS-1005 mg/l, COD-88 mg/l, BOD-19 mg/l, Chlorides-122 mg/l, Sulphate-168 mg/l, Fluoride- 0.07 mg/l. from the analysis report that it indicate rain water mixing that the COD, BOD and fluoride values are under the discharge norms of CETP.

11. Compliance status of member unit in meeting the PETP norms/standards: In order to verify the compliance of PETP standards sample was taken from the inlet to CETP where the combined effluent from all the member industries is reaching after the PETPs individually installed, the parameters in the analysis report meets the CETP inlet standards/ PETPs discharge standards hence it can be said that member industries as a whole comply with the CETP inlet standards/ PETPs discharge standards.

12. Mechanism setup for regular monitoring of industries by RSPCB: Samples are being taken fortnightly from the CETP inlet to verify the PETP standards and the list of parameters in the analysis report is enclosed. It can be seen from the same that the PETP standards/CETP standards are being met.


(Sharad Saxena)
Regional Officer,
RSPCB, RO-Bhiwadi


(Mahesh Dutt Purohit)
Scientist-C
MoEF&CC, IRO-Jaipur


(Milind Kumar Nimje)
Scientist -"C"
CPCB, RD-Bhopal

Central Pollution Control Board

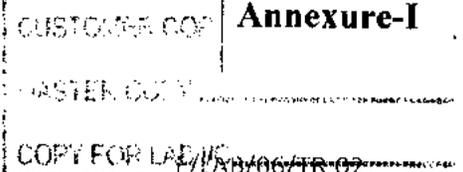
Regional Directorate (Central)

"Parivesh Bhawan"

Paryavaran Parisar, E-5, Arera Colony, Bhopal

EPA Recognised Lab

Test Report: Waste Water (Physico-Chemical Parameter)



Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/20
Sample Description		CETP, Bhiwadi Final Out Let		Requisition No.	3. 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R. Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.22	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	1320	APHA 2510 B	
9	Suspended Solids	mg/L	26	APHA 2540 D	
10	Total Dissolved Solids	mg/L	936	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	81	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	16	IS 3025, 1993	
15	Chloride	mg/L	102	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	1.1	APHA 5520-D	
21	Total Kjeldal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	286	APHA 4500-SO ₄ -E	
25	Ammo. Nitrogen (as NH ₃)	mg/L	2.97	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	0.09	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	89	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	2.75	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.09	APHA 3500-Cr B	
32	Boron (as B)	mg/L	BDL	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	<1.8	APHA 9221-E	
34	Total Coliform	TC/100ml	37	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	BDL		
37					

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016

CUSTOMER COPY
MASTER COPY
COPY FOR LAB I/C.....

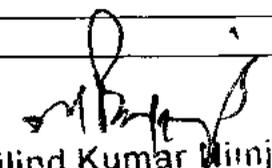
EPA Recognised Lab
Test Report:Waste Water(Instrumentation)

F/LAB/06/TR-06

Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/15
Sample Description		CETP Bhiwadi, Final Outlet		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	0.0099	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0161	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ- BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β-Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion(MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36			-		

Prepared by:

32


Milind Kumar Minje
Laboratory Head
Laboratory Head

RAJASTHAN STATE POLLUTION CONTROL BOARD

4, Institutional Area, Jhalana Doongar, JAIPUR 302 004

Phone: 5159694, 5159695 Fax: 5159695, 5159697

OFFICE ORDER

In exercise of the powers conferred vide Notification No. S.O.411 dated 01/01/2016 issued by the Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi, for compliance of Hon'ble NGT order dated 16.11.2018 in Original Application No. 329/2017/CA in Panbayat Araba Vs. State of Rajasthan & Ors and other connected matters. The State Board hereby adopts the standards as suggested by the Committee constituted by Hon'ble NGT in its order dated 23.10.2018 in the aforesaid matters. Accordingly, the State Board prescribes the following standards for the inlet quality of the CETPs located in the state:

Parameter	Steel	Textile and Others
pH	5.5 - 8.5	6.5 - 8.5
Oil & Grease	20 mg/l	20 mg/l
Phenolic Compounds	5.0 mg/l	5.0 mg/l
Ammonical Nitrogen	50 mg/l	50 mg/l
Cyanide	2.0 mg/l	2.0 mg/l
Chromium hexavalent	2.0 mg/l	2.0 mg/l
Chromium (total)	2.0 mg/l	2.0 mg/l
Copper	3.0 mg/l	3.0 mg/l
Lead	1.0 mg/l	1.0 mg/l
Nickel	3.0 mg/l	3.0 mg/l
Zinc	15 mg/l	15 mg/l
Arsenic	0.2 mg/l	0.2 mg/l
Mercury	0.01 mg/l	0.01 mg/l
Cadmium	1.0 mg/l	1.0 mg/l
Selenium	0.05 mg/l	0.05 mg/l
Fluoride	15 mg/l	15 mg/l
Boron	2.0 mg/l	2.0 mg/l
Total Suspended Solids	600 mg/l	600 mg/l

This order will come into force with immediate effect

(Sd/-) _____

Member Secretary

Date: _____

114 (CETP-14)/RSPCB/Plp. 2022-2023

Copy to the following for information & necessary action

01. PS to Chairperson, RSPCB, Jaipur
02. Sr. P.A to Member Secretary, RSPCB, Jaipur
03. Collector, Pali

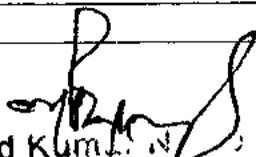
04. Collector, Jodhpur.
05. Collector, Barmer
06. Collector, Alwar
07. Collector Jaipur
08. The Regional Officer, Rajasthan State Pollution Control Board, Alwar, Balotra, Bhiwara, Bharatpur, Bikaner, Chittorgarh, Jaipur(S)/(N), Jodhpur, Kishangarh, Kota, Pali, Sikar, Bhiwadi and Udaipur.
09. Group Incharge, Admn/Textile/HSW/CPM/IOP/Mines/SGMG&CD/Legal Cell/Cess /MUID/CCC/ EC/Plastic/PDF/PAAC/VT/MSW/BMW/ Project/IT, RSPCB, Jaipur
10. Pali Water Pollution Control, Treatment & Research Foundation, Mandia Road, Pali
11. Jasol Water Pollution Control And Treatment Trust, Regd Office Laghu Udyog Mandal, Nakoda Road, Jasol 344024(Raj.), Site Office: Tilwara Road, Jasol 344 024 (Raj)
12. Balotra Water Pollution Control Treatment & Research Foundation Trust, RIICO Ind. Area, Khed Road, BALOTRA-344 022 (Raj)
13. Jodhpur Pradushan Nivaran Trust, Plot No. SP-1, Sangaria Industrial Area, Phase I, Sangaria, Jodhpur, Rajasthan
14. Bhiwadi Jal Pradushan Nivaran Trust, Bhiwadi
15. Sanganeer Enviro Project Development, 7. Manuji colony, Oppsite Chaudhary Tent house, sanganeer, Jaipur
16. ACP.IT-Cell, RSPCB, Jaipur
17. Master file.


Member Secretary

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report: Waste Water (PhysicoChemical Parameter)

CUSTOMER CO	Annexure-III
MASTER COPY	A-III
COPY FOR LAB	19/08/2021

Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/19
Sample Description		CETP, Bhiwadi In Let		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.61	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	2880	APHA 2510 B	
9	Suspended Solids	mg/L	114	APHA 2540 D	
10	Total Dissolved Solids	mg/L	1884	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	304	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	64	IS 3025, 1993	
15	Chloride	mg/L	291	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	7.5	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	778	APHA 4500-SO ₄ -E	
25	Ammono. Nitrogen (as NH ₃)	mg/L	13.23	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	2.4	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	467.75	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	19.75	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.48	APHA 3500-Cr B	
32	Boron (as B)	mg/L	1.81	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	0.63		
37					


Milind Kumar
Laboratory Head

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016

CUSTOMER COPY
MASTER COPY
COPY FOR LAB I/C.....

EPA Recognised Lab
Test Report: Waste Water (Instrumentation)

F/LAB/06/TR-06

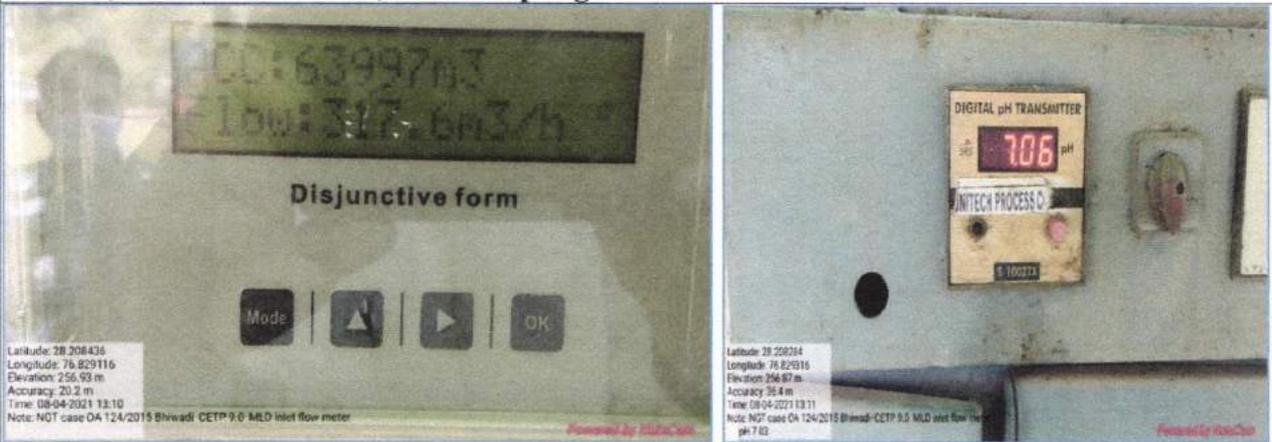
Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/14
Sample Description		CETP Bhiwadi Inlet		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	0.0151	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0905	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ- BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β-Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion (MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36			-		

Photograph

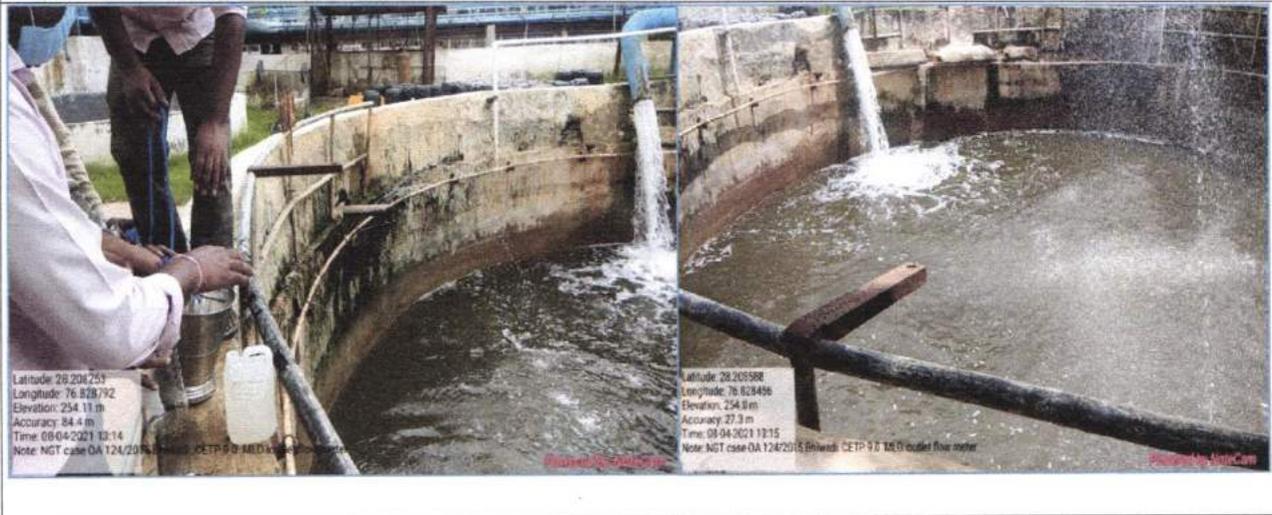
CETP 9.0 MLD & Drains monitoring 4th August 2021



CETP , Bhiwadi 9.0 MLD , Inlet sampling



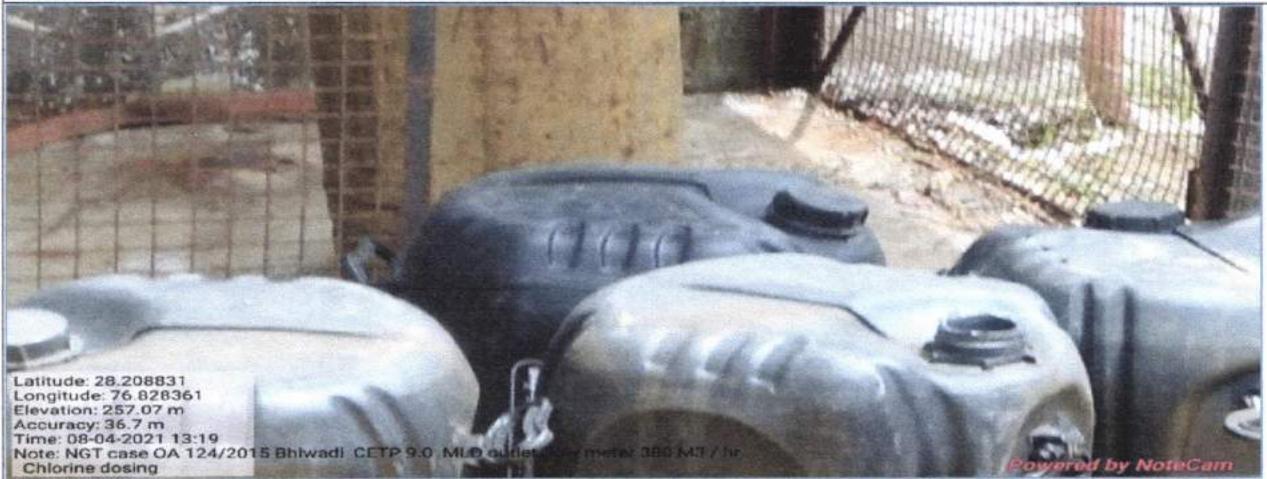
During Monitoring Inlet observed Flow meter reading 317.6 M³/hr (7.62 MLD) & pH 7.06





During Out let Monitoring

During Monitoring Outlet observed Flow meter reading 300.3 M³/hr (7.20 MLD) & pH 7.80



Chlorination of treated water using Hypo- chloride 6.5 kg/hr



CETP Open drain leakage Bypass channel near UIT Thana, Bhiwadi



During the visit sample taken from Haryana- Bhiwadi Border drain at Karanpur (HR)



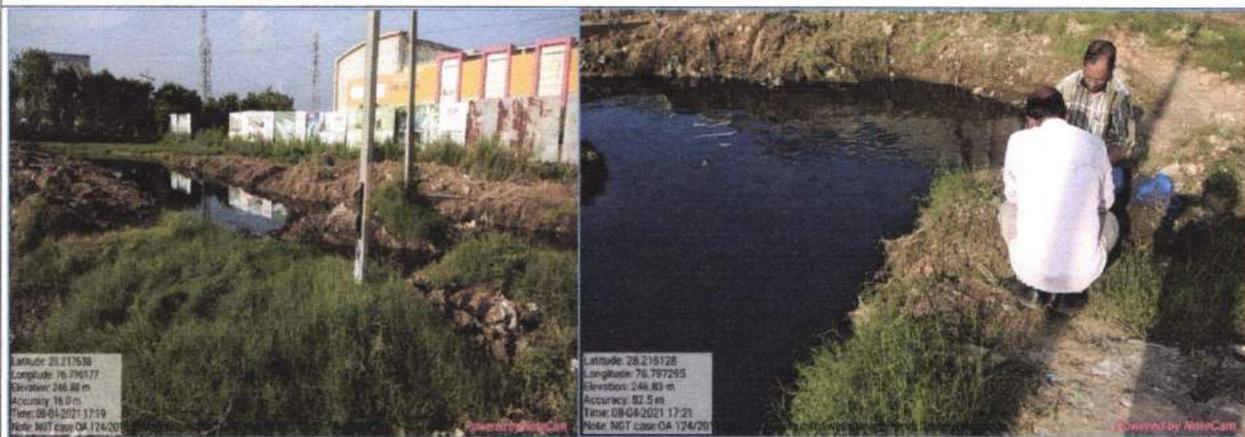
During Visit sample taken from Haryana- Bhiwadi border at Narayan Vihar (HR)



Drain at Nagina Garden main road Bhiwadi



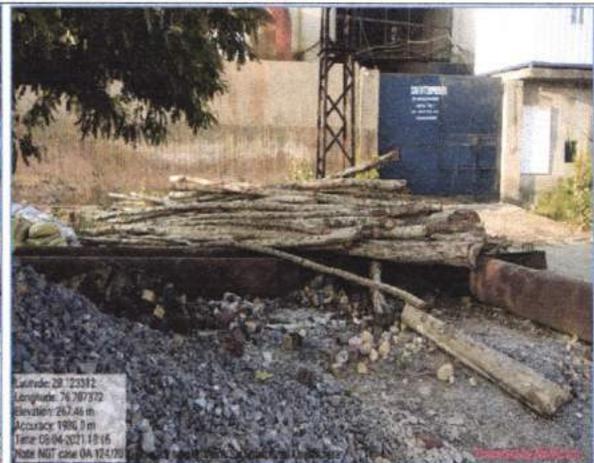
Drain at Modern Public School main Road Bhiwadi



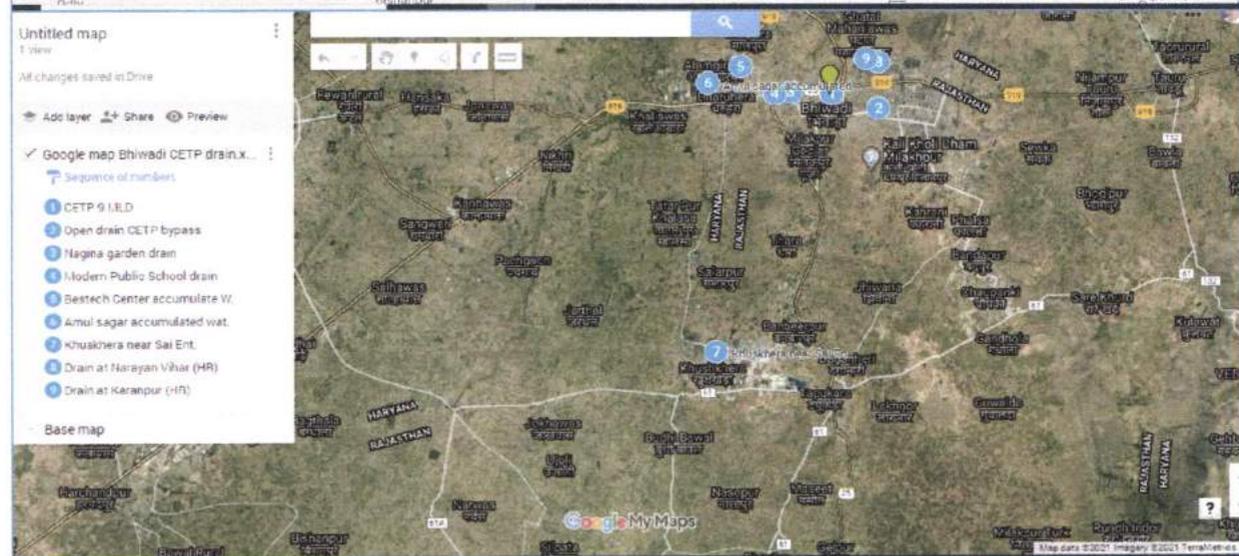
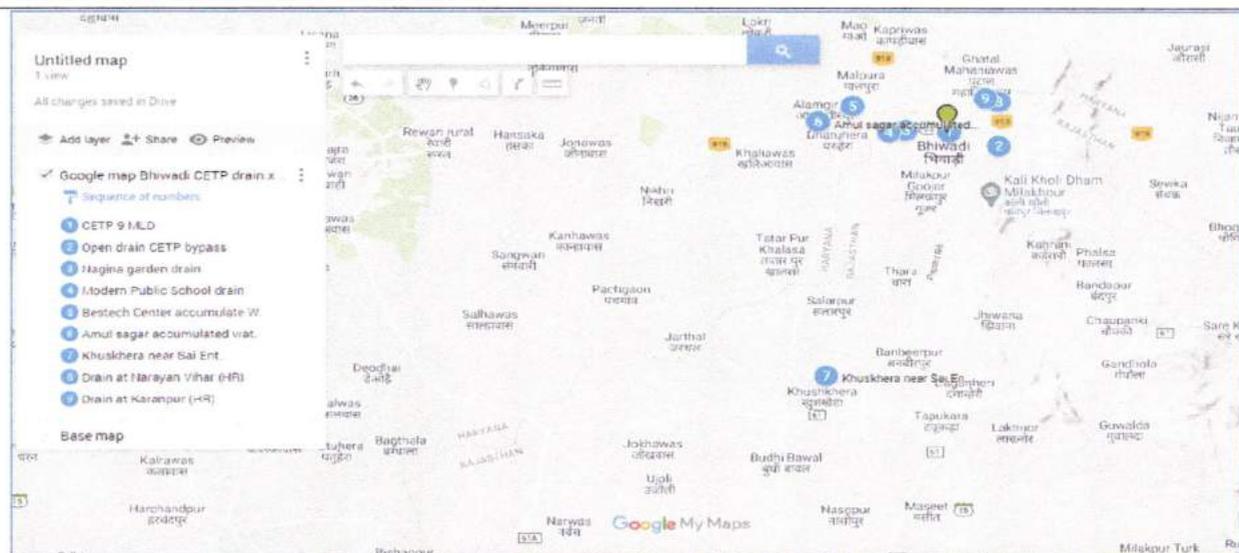
Accumulated waste water near Bestech Center, Dharuhera (HR)



Accumulated Waste water near M/s. Amul Sagar , Dharuhera (HR)



Leakage of CETP Bhiwadi treated water pipeline near M/s. Sai Enterprises, Khuskhera



Google Map of CETP & Drains



Envirozone Instruments & Equipments

Analyser Calibration Report

Analyser type:	Site name/Sr. No.	Parameter
TETHYS UV300	Bhiwadi Jal Pradushan Nivaran Trust Sr. No. F-180611	BOD,COD,TSS,PH

Cal. Date: 17/06/2021

A. DI WATER TEST RUN

Method	Sample	Result
COD	D-I Water	0.0ppm
BOD	D-I Water	0.0ppm
TSS	D-I Water	0.0ppm
pH	D-I Water	7.00pH

B. FINAL ACTUAL SAMPLE RUN

Method	Sample	Result
COD	ETP OUTLET	131.9ppm
BOD	ETP OUTLET	19.37ppm
TSS	ETP OUTLET	9.47ppm
pH	ETP OUTLET	6.47pH

Envirozone Personal
Signature-

Neha Nagarwa

Name- Neha Nagarwa
Contact No-9540011000
Date- 19/06/2021



Customer Personal
Signature-

Name-
Date-
Contact No.-

BC-60, West, Shalimar Bagh, New Delhi-110088
+91 98 111 38 359, +91 954 001 1000, + 91 11 49128359
E - Mail: -marketing.ejeindia@gmail.com, Website: -www.ejeindia.co.in

Online Pollution Monitoring Portal						
Bhiwadi Jal Pradushan Nivaran Association, Bhiwadi						
Day Average Report 1 August to 19 August 2021						
Sl No.	Time	CETP_1_OUTLET- BOD(mg/l)	CETP_1_OUTLET- COD (mg/l)	CETP_1_OUTLET- Flow(m3/hr)	CETP_1_OUTLET- TSS (mg/l)	CETP_1_OUTLET- pH (pH)
1	2021-08-01 00:00:00	6.03	41	282.27	13.72	7.95
2	2021-08-02 00:00:00	NA	NA	NA	NA	NA
3	2021-08-03 00:00:00	NA	NA	NA	NA	NA
4	2021-08-04 00:00:00	4.36	29.63	345.83	11.77	7.49
5	2021-08-05 00:00:00	6.02	40.96	397.09	11.22	7.81

During the visit of Joint Committee on 04.08.2021

Manager , BJPNA, Bhiwadi

Bhiwadi Jal Pradushan Nivaran Association

OCEMS data (Day Avg) April to July 2021

Date	BOD	COD	Flow	TSS	pH
2021-04-01	7.30	44.24	383.47	22.53	8.36
2021-04-02	8.38	50.77	376.45	18.60	8.50
2021-04-03	9.27	56.23	223.65	13.61	8.49
2021-04-04	7.69	46.65	274.27	18.45	8.48
2021-04-05	8.22	49.87	327.74	20.06	8.48
2021-04-06	10.91	66.12	345.02	18.46	8.45
2021-04-07	10.85	65.74	371.55	16.61	8.52
2021-04-08	10.84	65.70	297.17	15.26	7.55
2021-04-09	13.13	79.49	342.15	17.17	8.52
2021-04-10	21.33	129.25	371.68	20.02	8.49
2021-04-11	15.51	93.96	370.87	15.83	8.48
2021-04-12	14.63	88.63	364.43	17.92	8.45
2021-04-13	15.38	93.15	344.11	18.66	8.44
2021-04-14	19.16	116.20	362.55	22.99	8.44
2021-04-15	16.47	99.86	385.81	17.61	8.42
2021-04-16	15.51	93.95	274.94	15.23	7.75
2021-04-17	21.05	127.59	271.03	17.36	7.75
2021-04-18	17.94	108.71	35.77	8.77	2.50
2021-04-19	13.81	83.72	249.32	24.07	6.40
2021-04-20	15.70	95.13	317.48	23.03	6.87
2021-04-21	9.30	56.37	408.10	21.85	6.86
2021-04-22	8.58	52.02	230.35	23.20	6.85
2021-04-23	8.32	50.43	314.10	22.68	6.83
2021-04-24	7.27	44.08	227.70	11.76	5.18
2021-04-25	8.01	48.53	280.40	9.59	5.64
2021-04-26	9.93	60.23	348.05	12.72	6.81
2021-04-27	10.63	64.41	377.85	14.28	6.83
2021-04-28	11.73	71.10	321.18	15.45	7.00
2021-04-29	10.06	61.01	348.10	13.78	7.01
2021-04-30	8.77	53.20	319.43	11.87	6.96
2021-05-01	8.31	50.37	402.68	11.71	7.04
2021-05-02	7.95	48.19	198.46	11.67	7.06
2021-05-03	9.10	55.15	123.88	13.38	7.07
2021-05-04	9.00	54.54	127.86	13.85	7.03
2021-05-05	8.34	50.53	124.82	13.15	7.08
2021-05-06	8.57	51.94	109.22	14.17	7.10
2021-05-07	10.54	63.93	139.45	17.65	7.12
2021-05-08	10.37	62.86	306.54	16.76	7.04
2021-05-09	11.58	70.19	152.21	17.22	7.04
2021-05-10	11.16	67.61	149.65	16.62	7.09
2021-05-11	13.70	82.99	150.70	19.77	7.09
2021-05-12	10.94	66.32	139.57	14.54	7.08
2021-05-13	32.48	196.82	131.95	27.13	7.10

2021-05-14	33.60	203.60	137.56	12.52	7.73
2021-05-15	19.94	120.84	136.33	4.05	7.62
2021-05-16	N.A	N.A	N.A	N.A	N.A
2021-05-17	N.A	N.A	N.A	N.A	N.A
2021-05-18	N.A	N.A	N.A	N.A	N.A
2021-05-19	N.A	N.A	N.A	N.A	N.A
2021-05-20	6.43	38.98	137.33	1.95	2.59
2021-05-21	18.30	110.90	361.91	7.00	8.10
2021-05-22	14.14	85.69	418.18	6.32	7.93
2021-05-23	12.58	76.25	387.17	11.38	7.97
2021-05-24	14.33	86.87	80.42	18.74	7.81
2021-05-25	19.67	119.19	63.27	22.74	7.39
2021-05-26	24.23	146.85	14.67	14.95	7.43
2021-05-27	16.62	100.64	9.67	4.88	6.97
2021-05-28	14.05	85.15	175.36	1.89	6.66
2021-05-29	15.30	92.73	228.40	4.44	6.67
2021-05-30	13.49	81.76	347.45	4.78	6.03
2021-05-31	16.44	99.67	283.50	6.72	6.53
2021-06-01	2.75	16.67	1.99	1.08	1.03
2021-06-02	13.95	84.46	73.14	5.19	5.13
2021-06-03	18.86	114.31	9.68	7.28	6.47
2021-06-04	19.15	116.05	10.71	5.48	6.47
2021-06-05	19.20	116.33	11.42	4.78	6.52
2021-06-06	12.08	73.20	7.79	3.26	4.15
2021-06-07	7.92	47.97	6.42	1.49	3.69
2021-06-08	13.53	81.95	11.37	2.36	6.49
2021-06-09	16.59	100.51	210.70	4.70	7.31
2021-06-10	18.42	111.58	308.35	5.35	8.01
2021-06-11	12.69	76.89	356.45	1.88	7.77
2021-06-12	11.28	68.33	400.89	0.55	7.46
2021-06-13	10.47	63.44	469.16	0.96	7.28
2021-06-14	10.20	61.79	516.37	1.64	6.92
2021-06-15	10.22	61.93	507.09	1.57	6.55
2021-06-16	9.33	56.57	471.22	1.69	5.93
2021-06-17	13.74	88.83	459.36	6.04	6.14
2021-06-18	13.59	92.34	499.35	16.02	6.64
2021-06-19	9.50	64.54	447.60	12.82	6.30
2021-06-20	6.14	41.66	222.32	4.67	3.07
2021-06-21	5.47	37.21	234.62	2.77	2.93
2021-06-22	11.76	80.13	454.03	6.35	6.07
2021-06-23	9.03	61.38	293.24	4.14	4.03
2021-06-24	6.55	44.52	245.56	2.75	3.87
2021-06-25	11.76	79.95	440.61	2.67	7.01
2021-06-26	12.14	82.48	305.52	15.36	6.98
2021-06-27	12.18	82.82	228.84	4.39	7.04
2021-06-28	11.47	77.93	282.36	8.36	7.24
2021-06-29	11.65	79.15	287.43	3.46	7.47

2021-06-30	11.41	77.53	319.66	5.48	7.24
2021-07-01	16.07	109.29	239.30	7.92	8.02
2021-07-02	19.36	131.69	318.69	19.35	7.57
2021-07-03	9.28	63.10	372.11	10.53	7.13
2021-07-04	40.12	272.68	398.62	25.94	8.35
2021-07-05	29.34	199.34	360.82	17.68	7.57
2021-07-06	8.27	56.17	365.77	14.63	7.62
2021-07-07	6.33	42.96	354.61	11.90	7.75
2021-07-08	4.60	31.23	347.60	9.01	7.56
2021-07-09	4.91	33.31	337.91	7.42	7.42
2021-07-10	4.87	33.06	293.08	8.26	7.08
2021-07-11	4.14	28.10	281.53	9.26	6.20
2021-07-12	6.87	46.63	360.58	12.45	7.31
2021-07-13	6.29	42.76	600.00	11.38	7.93
2021-07-14	9.40	63.80	476.39	11.95	8.00
2021-07-15	3.04	20.62	418.54	13.47	7.50
2021-07-16	5.25	35.80	200.15	8.70	5.77
2021-07-17	10.80	73.42	315.58	21.22	7.16
2021-07-18	6.01	40.82	257.55	12.09	4.70
2021-07-19	4.89	33.21	339.47	9.37	4.33
2021-07-20	13.09	88.95	391.68	16.86	6.23
2021-07-21	15.55	105.65	327.89	16.46	6.06
2021-07-22	11.83	80.38	381.68	13.71	5.71
2021-07-23	10.70	72.73	326.82	15.66	6.71
2021-07-24	8.27	56.20	326.64	14.15	6.32
2021-07-25	1.52	10.34	65.91	2.76	1.13
2021-07-26	3.50	23.73	220.56	5.65	4.19
2021-07-27	4.85	32.93	401.72	8.80	6.03
2021-07-28	4.82	32.76	433.90	8.14	6.06
2021-07-29	4.28	28.97	346.10	8.96	6.01
2021-07-30	4.06	27.58	320.25	8.87	6.16
2021-07-31	9.90	67.31	217.61	11.45	6.82

Bhiwadi Jal Pradushan Nivaran Assn

Site CETP Office : Opposite New Bus Stand, Tijara Road, Bhiwadi (Rajasthan) 301019

Mobile : 9352449481 E-mail : cetppradushan@gmail.com

CIN : U41000RJ2018NPL060720

Date: 15/8/2021

Avg Flow details of CETP inlet and outlet flow upto 15 August 2021 are as following:

CETP Flow Details		
Date	Avg Inlet (MLD)	Avg Outlet (MLD)
Apr-21	8.69	7.95
May-21	8.77	8.41
Jun-21	7.82	7.22
Jul-21	8.18	7.61
upto 15-Aug-21	8.23	7.59



Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report: Waste Water (PhysicoChemical Parameter)

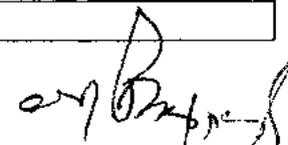
Annexure-VII
CUSTOMER NO. _____
MASTER COPY _____
COPY FOR LAB/IC _____ F/LAB/DSY/TR/02

Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/28
Sample Description		Drain at Near Sai Interprises Inel, Kuskheda		Requisition No.	3. 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar. RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scales	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.71	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	1530	APHA 2510 B	
9	Suspended Solids	mg/L	38	APHA 2540 D	
10	Total Dissolved Solids	mg/L	1005	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	88	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	19	IS 3025, 1993	
15	Chloride	mg/L	122	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	-	APHA 5520-D	
21	Total Kjeldal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	168	APHA 4500-SO ₄ -E	
25	Ammono. Nitrogen (as NH ₃)	mg/L	11.37	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ B	
28	Fluoride (as F)	mg/L	0.07	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	227	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	2.8	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.08	APHA 3500-Cr B	
32	Boron (as B)	mg/L	BDL	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	BDL		
37					

EPA Recognised Lab
Test Report: Waste Water (Instrumentation)

F/LAB/06/TR-06

Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/23
Sample Description		Drain at Near Sai Interprises, Kushkhera		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	BDL	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0169	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ- BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β -Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion (MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36			-		


Milind Kumar Nijje
Laboratory Head

OFFICE OF THE SR REGIONAL MANAGER RIICO LIMITED BHIWADI UNIT 1

Detail sheet of work of Request for selection of Consultant for Up-gradation of Industrial Effluent Management System at I/A Bhiwadi w.e.f. 28.01.2020

Sr No	Date	Particulars
01	30.01.2020	Work order has been issued to M/s Excel Tech Consultancy and Projects Private Limited Jaipur vide work order no. 5434 dated 30.01.2020
02	27.02.2020	Agency M/s Excel Tech Consultancy and Projects Private Limited Jaipur is doing Survey work at present.
03	06.03.2020	Meeting was held in RIICO Office Bhiwadi Unit I along with SPV/BMA, RO RSPCB and M/s Excel Tech Consultancy and Projects Private Limited Jaipur representative regarding survey of industrial units. Survey performa finalized by committee members.
04	22.03.2020	Survey work regarding leveling has also been completed at site. Regarding industrial survey, it is in progress. 10 no. of units has been surveyed. Work has been stopped at site due to lockdown w.e.f. 22.03.2020.
05	01.05.2020	Lockdown w.e.f. 22.03.2020 to till date due to Covid-19, no significant progress at site could be achieved.
06	27.05.2020	PMC Submitted the topographic survey of RIICO Bhiwadi area to RIICO office Bhiwadi.Meeting of RIICO, RSPCB, BJPNA &Exceltech at Bhiwadi Discussion about the survey of industrial units in Bhiwadi
07	10.07.2020	Meeting of RIICO, RSPCB, BJPNA &Exceltech at Bhiwadi 1.In conveyance system flow calculated including non member of BJPNA. 2. Conveyance system designed for 12 hrs. 3.Inlet parameters Shall be finalized as per Effluent survey , CTO issued by RSPCB. 4.Acid discharging units will send their effluent by tankers.
09	18.07.2020	Submission of Effluent chemical analysis reports. PMC Submitted the Effluent chemical analysis reports to RIICO office Bhiwadi
10	23.07.2020	Meeting of RIICO, RSPCB, BJPNA &Exceltech at Bhiwadi 1 Finalization of inlet and outlet parameters of ZLD Plant 2. ETP will be installed by all factory's. 3. Due to effect of COVID-19 , PMC face some issues in factory survey , all members instructed PMC to evaluate the existing data and drive a factor for calculation of effluent.

11	27.07.2020	Submission of detailed estimate of conveyance system and treated water reuse system. PMC Submitted to the RIICO Bhiwadi office
12	30.07.2020	BJPNA request PMC to submit the 2 proposal of ZLD plant 1.For TDS<500 2.For TDS<2000
13	05.08.2020	Submission of detailed estimate of ZLD plant (with 2 options) PMC submit the cost proposal for both option as discussed in meeting dated 30.07.2020
14	07.08.2020	Submission of Draft bid document PMC submit the draft bid document to RIICO Bhiwadi office.
15	10.08.2020	Meeting at UdhyogBhawan Jaipur under chairmanship of MD RIICO. 1. MD RIICO instructed to PMC to include the up gradation in existing CETP. 2. Flow meter, TDS PH analyzer has to be installed on each factory. 3 Agreement has to be signed between SPV and RIICO.
16	17.08.2020	Meeting at UdhyogBhawan Jaipur under chairmanship of Advisor (EM).Consultant was instructed to submit the cost analysis report for 85% recovery and 90% recovery from ZLD
17	24.08.2020	Submission of draft agreements 1.Between RIICO and SPV 2.Between SPV and member PMC submit the draft agreements to RIICO Bhiwadi Office
18	31.08.2020	PMC Submitted the revised DPR to RIICO Bhiwadi Office.
19	25.09.2020	PMC Submitted the revised DPR to RIICO Bhiwadi Office.
20	14.10.2020	Meeting at UdyogBhawan Jaipur under chairmanship of GM(EM) Discussion about the Detailed project report prepared by PMC.
21	26.10.2020	Meeting at UdyogBhawan Jaipur under chairmanship of Chief environmental Engineer RSPCB .1 PMC instructed to use the nano filter in ZLD Scheme. 2. Consultant to ensure all modifications and associated capex for up gradation of existing CETP up to ZLD including all modification required in existing CETP plant. 3. Use PNG for cost reduction in MEE
22	14.12.2020	Meeting at chamber of Chief env. Officer RSPCB. . TDS for permeate water shall be 1000 mg/ltr
23	16.12.2020	PMC submit their DPR to SPV.
24	16.12.2020	Meeting of RIICO, RSPCB, BJPNA &Exceltech at Bhiwadi 1. TDS for permeate water shall be 1000 mg/ltr. 2. Use solar plant In CETP premises and cost of installation shall be added in CAPAX of project. Installation of analyzer on strategic manholes.
25	03.01.2021	Submission of Final DPR PMC submit the final DPR by compiling all the points of RIICO and SPPV to RIICO Bhiwadi office and SPV.
26	04.01.2021	Letter written to SPV for giving consent regarding DPR submitted by Consultant (which is prepared on basis of discussions held several times) & inviting tender of said work by implementing agency i.e. RIICO

27.	05.01.2021	Acceptance for tendering from BJPNA to RIICO
28.	15.01.2021	Letter written to ShY.P.Mathur MNIT for vetting of DPR
29.	22.01.2021	Meeting notice for finalization of DPR scheduled on 25.01.2021
30.	25.01.2021	<p>Meeting at UdyogBhawan Jaipur</p> <p>1.A condition has to be mentioned in tender document that "moisture content in the sludge should not be more than 20%, suitable arrangement has to be installed to achieve the same".</p> <p>2.LD plant shall be designed as per effluent parameter of CETP, to achieve guaranteed out let parameters of ZLD plant. Desilting, repairing /chemical grouting of water retaining units and replacement of equipments of existing CETP, to achieve desired outlet parameter for inlet of ZLD plant shall be mentioned in the scope of work of tender document.</p> <p>3.PQ criteria is to be modified in such a manner that max. Firms have to be qualified to increase the competition. experience of maintenance may be deleted.</p> <p>4.Condition shall be mentioned in tender that PNG charges, power charges and sludge disposal charges has to be paid by SPV(BJPNA).</p> <p>5.Defect liability period shall be taken 5 years in tender document.</p> <p>6.Completion period including trial run shall be 18 months.</p> <p>7.In the factory premises one more analyzer i.e. TOC (Total organic carbon) analyzer shall be installed with PH analyzer, TDS analyzer and flow meter connected with SCADA system; all these analyzers shall be installed by factory owner.</p> <p>8.JV should be allowed in PQ criteria to ensure road works experienced firm can be entered as JV partner and lead firm should fulfill all remaining qualification criteria's.</p> <p>9.In PQ criteria experience shall be considered only from gov./PSU/Semi-gov./SPV experience can be considered subjected to project was funded under any Govt. scheme, supporting documents shall be attached for evidence..</p> <p>10.In PQ criteria turnover shall be calculated on total NIT cost.</p> <p>11.In the key experience of PQ criteria, length of conveyance pipe network/sewer network/water supply network or combination of all networks is to be kept 30 Km. .</p>
31.	15.02.2021	Estimates for the project submitted to HO for the issuance of TS (file of conveyance system)
32.	18.02.2021	Letter to MNIIT for road design
33.	19.02.2021	Estimates for the project submitted to HO for the issuance of TS (file of road restoration, reuse system)
34.	19.02.2021	Letter to RUDSICO for providing approved tender documents.
35.	22.02.2021	Estimates for the project submitted to HO for the issuance of TS (file of ZLD)
36.	23.02.2021	Estimates for the project submitted to HO for the issuance of TS (file of O &M)
37.	25.02.2021	Tender documents submitted to H.O.(without JV condition)
38.	30.03.2021	Tender documents re-submitted to H.O(with JV condition)
39.	31.03.2021	Meeting at HO for finalization of Tender document on dated 01.04.2021.

*Sr. Regional Manager,
RIICO, Bhiwadi*

Status Note on "Up-gradation of existing CETP of Bhiwadi"

Background :-

Corporation has accorded approval for " Up-gradation of existing CETP by installing 6.0 MLD ZLD plant with reject management system including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi industrial area including O&M for 10 years" with estimated cost of Rs. 174.18 Cr.

Administrative & Financial Sanction :-

The Management of the Corporation has accorded Administrative & Financial Sanction of Rs. 146.00 Cr. for Up-gradation of existing CETP of Bhiwadi under the head "Special maintenance" vide Office Order dated 15.07.2020.

Technical Sanction:-

(i) The Technical Sanction of civil works has been issued by GM (Civil) vide TS No. 2414 dated 12.04.2021 amounting to Rs 174.18 Cr .

Present Status :-

(i) NIT for " Up-gradation of existing CETP by installing 6.0 MLD ZLD plant with reject management system including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi industrial area including O&M for 10 years" had been invited on 15.04.2021 amounting to Rs 162.32 Cr.

(ii) The end date for submission of tender was 23.07.2021 and the bids has been opened on 28.07.2021. Total 5 nos of bidders has participated and the Technical evaluation of bids is under process. The financial bids of Technically qualified bidders shall be opened immediately after.



(K.K. Kothari) 4.8.21

Sr. Regional Manager



Rajasthan State Industrial Development & Investment Corporation Ltd.
 (A Rajasthan Government Undertaking)
 Udyog Bhawan, RIICO Chowk., Bhiwadi (Unit-I)
 Tel/Fax: (01493) 223070 (O) 224439 (R) 220169 (Fax)
 CIN No.: U13100RJ1969SGC001253
 GSTIN: 08AABCR4695J1ZW
 Email: bhiwadi1@riico.co.in

NIT No. 02/2021-2022/286-300/1

Date : 15-Apr-2021

Notice Inviting e-Tender

RIICO invites online competitive tender(s) for reputed contractors registered in appropriate class with RIICO Limited, Central/State Government Departments and their undertakings. The Tender/Bid shall only be submitted through online tendering system of www.eproc.rajasthan.gov.in. The interested bidders shall have to be enrolled/registered with portal of www.eproc.rajasthan.gov.in for participating in the tendering process.

The schedule of dates is as follows:-

S.No.	Schedule	Date	Time
1.	Publishing date	17-Apr-2021	09:30 AM
2.	Document Download Start Date	18-Apr-2021	03:00 PM
3.	Document Download End Date	18-May-2021	02:00 PM
4.	Pre bid Meeting	26-Apr-2021	02:00 PM
5.	Tender Submission Start Date	03-May-2021	04:00 PM
6.	Tender submission End Date	18-May-2021	06:00 PM
7.	Tender Opening Date	21-May-2021	03:00 PM
8.	Payment Proof Submission Start Date	19-May-2021	09:30 AM
9.	Payment Proof Submission End Date	20-May-2021	03:00 PM

Detail of tenders:

Name of work	Approx. value of work (Rs. In lac)	Earnest Money (in Rs.)	Tender Fee	Processing Fees (in Rs.)	Period of completion
1.Up gradation of existing CETP plant by installing 6.0 MLD ZLD Plant with Reject Management System including Conveyance System to collect effluent from industries and reuse of treated water system at Bhiwadi Industrial Area including O & M for 10 years, District Alwar, Rajasthan UBN NO:-RDC2122WLOB00037	16832.86	0.00	5,900.00	1,000.00	11 Year 6 Months

NOTE:-OUT OF TOTAL TIME PERIOD MENTIONED 11 YEARS 6 MONTHS, THE TIME PERIOD FOR COMPLETION OF DEVELOPMENT PART OF THE PROJECT SHALL BE 1 YEAR 6 MONTHS AND AFTER COMPLETION OF PROJECT THE O & M OF 10 YEARS WILL COMMENCE.

Terms & Conditions:-

- Tender shall be submitted online only through www.eproc.rajasthan.gov.in
- No physical/offline Tender/Bid shall be accepted.
- The contractors must have sufficient experience of execution of similar type of works in Govt. Departments/Public Enterprises.
- Form of Bid securing declaration must be submitted on Rs 50.00 stamp in place of Earnest money (Format enclosed with tender document)
- Bidders are requested to submit original Form of Bid securing declaration must be submitted on Rs 50.00 stamp in place of Earnest money in RIICO OFFICE upto schedule date and time.

6. **The Tender Fees and Processing Fees of RISL shall be paid through electronic mode like RTGS/NEFT/Interbank Transfer. The details of the information for RTGS/NEFT/Inter-bank Transfer is as under**

Name of Bank	SBI, Bhiwadi
Name of Account	RIICO Ltd. Bhiwadi-1
Account No.	51026341771
IFSC code	SBIN0031465

7. Bidder shall furnish self attested copy of the UTR No.(Unit Transaction Reference No.) and Bank statement towards proof of Payment of Tender Fees and Processing fees of RISL in the office of the Sr. Regional Manager, RIICO Ltd.,Bhiwadi (Unit-I) upto schedule date and time.
8. In no case the, Tender Fees and Processing Fees shall be accepted in the form of Demand Draft/Cheque.
9. The corporation reserves right to cancel the tender without assigning any reason to the Bidder or anyone else.
10. GST & other taxes payable, if any, under the contract shall be paid by the Bidder.
11. Conditional tenders and casual letters sent by the contractors will not be accepted.
12. Any representation after opening of tenders shall be ignored. These parties may be debarred from tendering in future for a specific period. Their earnest money in such case will stand forfeited.
13. Bidders are requested to read the instruction in the Technical Document/Bid before submitting the Tender/Bid online.
14. If your firm is registered in Micro, Small & Medium Enterprises Development 2006 then attach Registration Certificate.
15. The above terms & conditions of the Bids may also be seen on RIICO Website: www.riico.co.in along with tender invitation notice.
16. * Tender Cost inclusive GST

**Unit Head
RIICO Ltd. Bhiwadi
(Unit-I)**

Copy To:-

1. SE(Power) RIICO LTD Udyog Bhawan Tilak Marg Jaipur.
2. Mining Engineer, Alwar for necessary action Please.
3. Dy Manager (F) RIICO Ltd Bhiwadi-I.
4. CGM(PR), RIICO LTD ,Jaipur for information with request to vide publicity of tender and publish and upload on RIICO website as per policy of the corporation. .
5. General Manager (Civil), RIICO Ltd.
6. AGM (F-IP) RIICO LTD Udyog Bhawan Tilak marg jaipur for kind information please.
7. All units Head RIICO Limited.
8. President, BMA/BCC, Bhiwadi alwar raj. for information .
9. Sh.Deep Kumar Agarwal ,RM,RIICO Ltd ,Bhiwadi-1 .
10. Master File/ Concerned File.

**Unit Head
RIICO Ltd. Bhiwadi
(Unit-I)**

OFFICE OF THE SENIOR REGIONAL MANAGER

RIICO LTD BHIWADI-I

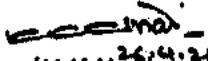
No. Sp.1

Date:- 26.04.2021

CORRIGENDUM

Corrigendum in NIT No. 02/2021-2022/286-300/1 dated 15.04.2021 for the work of "Up gradation of existing CETP by installing 6.0 MLD ZLD plant with reject management system including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi industrial area including O & M for 10 years" is as under :-

S.No.	Schedule	As per NIT		As per Corrigendum	
		Date	Date	Date	Time
1.	Pre Bid Meeting	26-Apr-2021	02:00 PM	05-May-2021	02:00 PM
2.	Tender Submission Start Date	03-May-2021	04:00 PM	10-May-2021	09:30 AM
3.	Tender Submission End Date	18-May-2021	06:00 PM	24-May-2021	06:00 PM
4.	Tender Opening Date	21-May-2021	03:00 PM	27-May-2021	03:00 PM
5.	Payment Proof Submission Start Date	19-May-2021	09:30 AM	25-May-2021	09:30 AM
6.	Payment Proof Submission End Date	20-May-2021	03:00 PM	26-May-2021	05:00 PM


(K K Kothari)
26.04.21
Sr. Regional Manager
RIICO Ltd, Bhiwadi Unit-

10

OFFICE OF THE SR REGIONAL MANAGER RIICO LTD

BHIWADI-1

No. Sp. 2

Date: - 05.05.2021

CORRIGENDUM-2

Corrigendum in NIT No. 02/2021-2022/286-300/1 dated 15.04.2021 for the work of "Up gradation of existing CETP by installing 6.0 MLD ZLD plant with reject management system including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi industrial area including O&M for 10 years" is as under:-

S.No.	Schedule	As per Corrigendum-1		As per Corrigendum-2	
		Date	Date	Date	Time
1.	Pre Bid Meeting	05-May-2021	02:00 PM	20-May-2021	02:00 PM
2.	Tender Submission Start Date	10-May-2021	09:30 AM	24-May-2021	09:30 AM
3.	Tender Submission End Date	24-May-2021	06:00 PM	08-Jun-2021	06:00 PM
4.	Tender Opening Date	27-May-2021	03:00 PM	11-Jun-2021	03:00 PM
5.	Payment Proof Submission Start Date	25-May-2021	09:30 AM	09-Jun-2021	09:30 AM
6.	Payment Proof Submission End Date	26-May-2021	03:00 PM	10-Jun-2021	03:00 PM

K K Kothari
5.5.21
(K K Kothari)

Sr. Regional Manager

RIICO Ltd., Bhiwadi Unit-I

OFFICE OF THE SR REGIONAL MANAGER RIICO LTD**BHIWADI-1**No. *SP-3*

Date: - 20.05.2021

CORRIGENDUM-3

Corrigendum in NIT No. 02/2021-2022/286-300/1 dated 15.04.2021 for the work of "Up gradation of existing CETP by installing 6.0 MLD ZLD plant with reject management system including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi industrial area including O&M for 10 years" is as under:-

Part-A:-

S.No.	Schedule	As per Corrigendum-2		As per Corrigendum-3	
		Date	Date	Date	Time
1.	Pre Bid Meeting	20-May-2021	02:00 PM	08-Jun-2021	02:00 PM
2.	Tender Submission Start Date	24-May-2021	09:30 AM	11-Jun-2021	09:30 AM
3.	Tender Submission End Date	08-Jun-2021	06:00 PM	25-Jun-2021	06:00 PM
4.	Tender Opening Date	11-Jun-2021	03:00 PM	30-Jun-2021	03:00 PM
5.	Payment Proof Submission Start Date	09-Jun-2021	09:30 AM	28-Jun-2021	09:30 AM
6.	Payment Proof Submission End Date	10-Jun-2021	03:00 PM	29-Jun-2021	03:00 PM

Part-B:-

As per terms and condition no 04 of NIT stamp duty of Rs 50.00 plus Rs 15.00 surcharge (Total Rs 65.00) to be payable along with bid security declaration. This stamp duty can be paid only through E-stamping facility at egras.raj.nic.in or by purchasing non-judicial stamp papers from a licenced vender.

K K Kothari
20.5.21
(K K Kothari)

Sr. Regional Manager
RIICO Ltd., Bhiwadi Unit-

OFFICE OF THE SR REGIONAL MANAGER RIICO LTD

BHIWADI-1

No. *Sp1-4*

Date: - 03.06.2021

CORRIGENDUM-4

Corrigendum in NIT No. 02/2021-2022/286-300/1 dated 15.04.2021 for the work of "Up gradation of existing CETP by installing 6.0 MLD ZLD plant with reject management system including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi industrial area including O&M for 10 years" is as under:-

S.No.	Schedule	Location of Pre-bid Meeting			
		Date	Time	Through Virtual Mode	Physical Mode
1.	Pre Bid Meeting	08-Jun-2021	02:00 PM	RIICO is inviting you to a scheduled Zoom meeting. Topic: Pre-bid meeting for the work of "Up-gradation of existing CETP at Bhiwadi" Time: Jun 8, 2021 02:00 PM India Join Zoom Meeting https://us02web.zoom.us/j/85344823843?pwd=Q21zKzE2WDRVZTJnc1E4MnRSV3Fkdz09 Meeting ID: 853 4482 3843 Passcode: cetp123	Office of Sr. Regional Manager, RIICO Ltd. Bhiwadi-I, RIICO Chowk Bhiwadi.

K.K. Kothari
(K.K. Kothari)
3.6.21

Sr. Regional Manager
RIICO Ltd., Bhiwadi Unit-I

BHIWADI-1

366

No. 1083

Date: - 24-6-2021

CORRIGENDUM-5

Corrigendum in NIT No. 02/2021-2022/286-300/1 dated 15.04.2021 for the work of "Up gradation of existing CETP by installing 6.0 MLD ZLD plant with reject management system including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi industrial area including O&M for 10 years" is as under:-

S.No.	Schedule	As per Corrigendum-3		As per Corrigendum-5	
		Date	Date	Date	Time
1.	Tender Submission Start Date	11-Jun-2021	09:30 AM	29.06.2021	09:30 AM
2.	Tender Submission End Date	25-Jun-2021	06:00 PM	13.07.2021	06:00 PM
3.	Tender Opening Date	30-Jun-2021	03:00 PM	16.07.2021	03:00 PM
4.	Payment Proof Submission Start Date	28-Jun-2021	09:30 AM	14.07.2021	09:30 AM
5.	Payment Proof Submission End Date	29-Jun-2021	03:00 PM	15.07.2021	03:00 PM

K K Kothari
24.6.21
(K K Kothari)

Sr. Regional Manager

RIICO Ltd., Bhiwadi Unit-I

OFFICE OF THE SR REGIONAL MANAGER, RIICO LTD

BHIWADI-1

No. 1387

Date: - 12.07.2021

CORRIGENDUM-6

Corrigendum No-6 in NIT No. 02/2021-2022/286-300/1 dated 15.04.2021 for the work of "Up gradation of existing CETP by installing 6.0 MLD ZLD plant with reject management system including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi industrial area including O&M for 10 years" is as under:-

S.No.	Schedule	As per Corrigendum-5		As per Corrigendum-6	
		Date	Date	Date	Time
1.	Tender Submission End Date	13-Jul-2021	06:00 PM	23-Jul-2021	06:00 PM
4.	Tender Opening Date	16-Jul-2021	03:00 PM	28-Jul-2021	03:00 PM
5.	Payment Proof Submission Start Date	14-Jul-2021	09:30 AM	26-Jul-2021	09:30 AM
6.	Payment Proof Submission End Date	15-Jul-2021	03:00 PM	27-Jul-2021	03:00 PM

K K Kothari
12.7.21

(K K Kothari)

Sr. Regional Manager
RIICO Ltd., Bhiwadi Unit-I

Physiacal Target to be Achieved during Financial Year 2021-2022 of Industrial Area Bhiwadi-I

(01.08.2021 to 31.03.2022)

Unit Office	Removal of over burden/Mulba/silt etc		Cleaning of Ind. Area		Drain Cleaning		Drain Repairing	
	Qty (in cum)	Fin (in lacs)	Row to be cleaned (in Ha)	Fin. (In lacs)	Length (in Km)	Fin (in lacs)	Length (in Km)	Fin (in lacs)
Bhiwadi-I	7200	7.67	164	11.34	75.00	8.75	4.2	98.08



कार्यालय अधिशाषी अभियन्ता, जन स्वास्थ्य अभियान्त्रिकी विभाग,
खण्ड भिवाडी (एन0सी0आर0)

ई-मेल-phed_cenrbhd@rediffmail.com

पता: डी-ब्लॉक, भगत सिंह कालोनी, अलवर बाई पास रोड, भिवाडी,
जिला अलवर, पिनकोड-301019

क्रमांक:-अ.अ/भि./सहा अभि./2021-22/ 712-714

दिनांक:- 05.08.2021

मुख्य अभियन्ता (शहरी एवं एन.आर.डब्ल्यू),

जन स्वास्थ्य अभियान्त्रिकी विभाग,

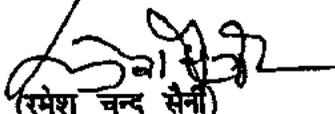
जल भवन, जयपुर राजस्थान।

विषय:- कस्बा भिवाडी में स्थापित आर.ओ प्लांट की प्रगति रिपोर्ट भिजवाने के
कम में।

उपरोक्त विषयान्तर्गत निवेदन है कि कस्बा भिवाडी में माननीय एन.जी.टी. न्यायालय
के निर्देशानुसार स्थापित किये गये आर.ओ प्लांट का एन.जी.टी विभाग द्वारा दिनांक 03.08.2021 को
भौतिक निरीक्षण किया गया। भौतिक निरीक्षण के दौरान पाई गई कमियों को ठीक करने हेतु
अनुबन्धकफर्म को पत्र द्वारा अवगत करा दिया गया है, जिसे 02 दिवस में ठीक कर प्रारम्भ कर दिया
जावेगा। इसके अतिरिक्त माननीय एन.जी.टी न्यायालय द्वारा कस्बा भिवाडी में 07 स्थानों पर
आवश्यकतानुसार 12 टैंकर ट्रिप प्रतिदिन पेयजल उपलब्ध करावाया जा रहा है।

जिसकी भौतिक रिपोर्ट इस पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु
सादर प्रस्तुत है।

संलग्न:- उपरोक्तानुसार


(रमेश चन्द सैनी)

अधिशाषी अभियन्ता

जन स्वा0 अभि0 विभाग

खण्ड भिवाडी (एन.सी.आर)

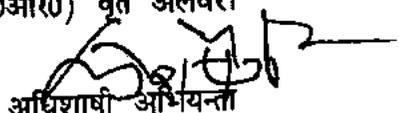
दिनांक:- 05-08-2021

क्रमांक:-अ.अ/भि./सहा अभि./2021-22/ 712-714

प्रतिलिपी निम्न को सूचनार्थ हेतु प्रेषित है।

01. अति0 मुख्य अभियन्ता, जन स्वास्थ्य अभियान्त्रिकी विभाग, (एन0सी0आर0) क्षेत्र अलवर।

02. अधीक्षण अभियन्ता, जन स्वास्थ्य अभियान्त्रिकी विभाग, (एन0सी0आर0) वृत्त अलवर।


अधिशाषी अभियन्ता

जन स्वा0 अभि0 विभाग

खण्ड भिवाडी (एन.सी.आर)

03.08.2021

RO PLANT PROGRESS PHED DIVISION BHIWADI (NCR)

S. No.	RO Plant Location	STATUS OF SOURCE	STATUS OF CIVIL WORK OF RO PLANT	STATUS OF COMMISSIONING OF RO PLANT	STATUS OF RTMS	Date of commissioning	Capacity (In ltr/hr)	Output capacity of RO plant in (lph)	Water supplied (ltr/day)	No of cards issued till date	Remarks
1	Milhpur Gadar	completed	Completed	Commissioned	Running	20.10.2020	3000	500	2700	55	ATM machine short circuit occurred, to be repaired by the firm shortly
2	Shahdod	completed	Completed	Commissioned	Running	28.10.2020	3000	500	600	10	Running Successfully
3	Mundana meo	completed	Completed	Commissioned	Running	02.12.2020	3000	500	1000	25	Cable theft occurred, other RO machinery parts also stolen, operator not ready to work
4	Nagalya	completed	Completed	Commissioned	Running	04.12.2020	3000	500	4000	100	Running Successfully
5	Kahani	completed	Completed	Commissioned	Running	28.10.2020	3000	500	1600	40	It was running successfully till 2.03.21, some technical error occurred, to be repaired by the firm shortly, letter has already been issued to the firm
6	Khapriwas	completed	Completed	Commissioned	Running	13.01.2021	3000	500	320	5	Running Successfully
7	Harchandpur	completed	Completed	Commissioned	Running	25.02.2021	3000	500	0	0	Due to transformer currently there is some cable fault, will be rectified by 31st Aug 21.
8	Rampura	TW DRY & New TW work order issued	Completed	Pending	Pending	-	3000	500	-	0	TW drilling work under progress, no tentative completion 15.08.2021 and water supplied through 2 no. tankers daily

Remarks- At most of the locations, consumers are not willing to pay for the RO water and hence are not interested to take cards. Operators are also not willing to work as they are not getting paid due to less consumption of water at site. There is another major issue at certain sites.


Executive Engineer

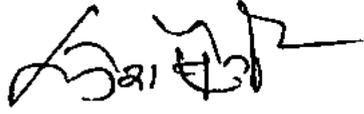
PHED Division Bhiwadi (NCR)


Executive Engineer

PHED Division Bhiwadi (NCR)

Tanker Detail

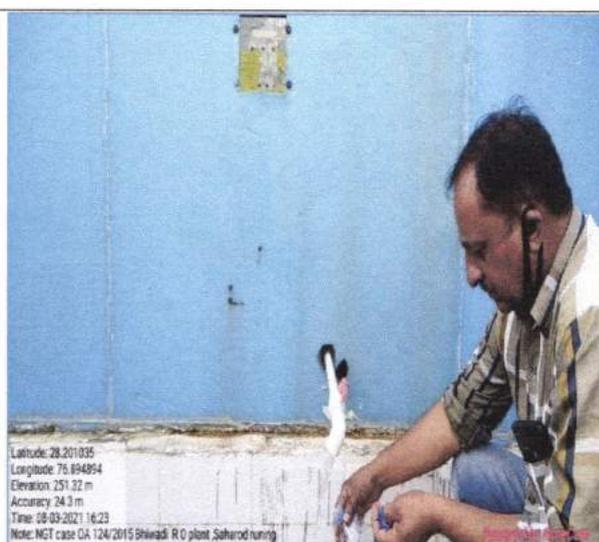
S.No.	Town	ward /location	no. of tanker "TIP"
1	Bhiwadi	Alampur	2
2	Bhiwadi	Godhan	1
3	Bhiwadi	Bilahedi	1
4	Bhiwadi	Amlaki	1
5	Bhiwadi	Ghatal	3
6	Bhiwadi	Rampura	2
7	Saidpur	Saidpur	2
		Total	12


(रमेश चन्द सेनी)
अधिकापी अभियन्ता:
जन स्वा० अभि० विभाग
खण्ड भिवाडी (HCR)

Photograph of RO Plant at Bhiwadi Villages During Visit 3rd August 2021



Completed ATM machine short circuit occurred 55 card issued to villagers of Milakpur Gujar



Completed running successfully 10 card issued to Sahdod villegers



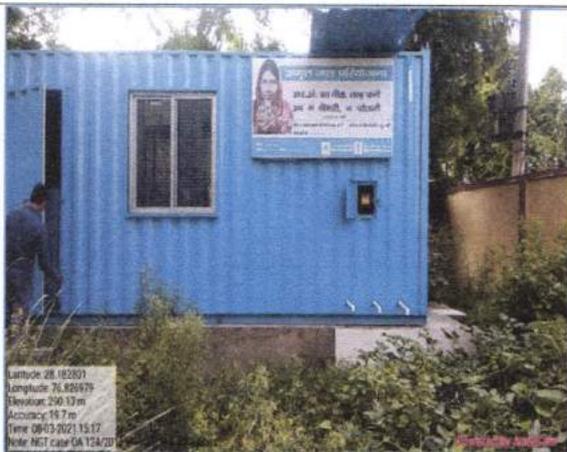
Installation complete cable theft occurred other RO machinery parts also operator not ready to work 25 card issued to villagrs of Mundana mev



Running successfully 100 ATM card issued to Nangaliya villagers



Running successfully some technical error 40 ATM Card issued in Kehrani Villagers



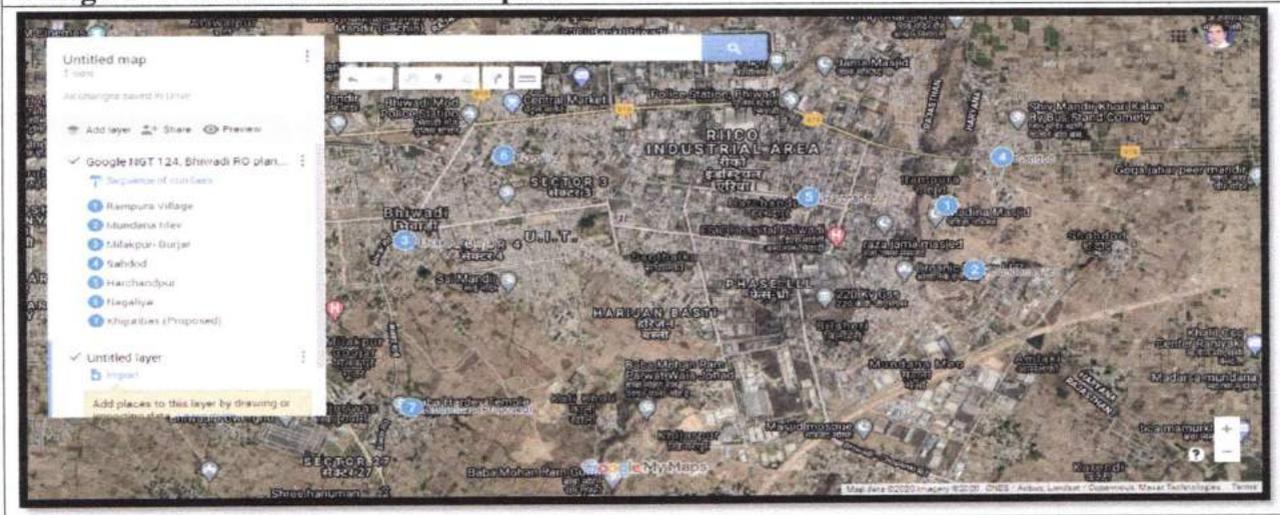
Running Successfully 3 ATM card issued to Khajuribas villager



Running successfully currently some cable fault will be rectified shortly at Harchandpur village no card issue to villagers



Tube Well Drilling work under progress earlier tube well is dry , Water supply to Villegers 02 no. of Tankers to Rampura



Annexure-X

OFFICE OF MUNICIPAL COUNCIL BHIWADI

Project Town: Bhiwadi		STP STATUS UNDER AMRUT PROJECT												Date: 25.05.2021			
Scope of Work and Status of Project:		STP STATUS UNDER AMRUT PROJECT															
Component	Scope of Work	Progress Status			STP Work										Expected Date of Completion	Remarks	Re-use of treated sewage
		Executed	Balance (%)	Completed (%)	Scope (%)	Completed (%)	Balance (%)	HSC Scope	HSC Achieved	In flow (MLD)	Out flow (MLD)	2016	2021	2046			
Sewer Network (Kms)	92.48	92.23															
HSC	2868	6458															
STP	Location	Villages Serving	Plant Capacity	Scope (%)	Completed (%)	Balance (%)	HSC Scope	HSC Achieved	In flow (MLD)	Out flow (MLD)	2016	2021	2046	Expected Date of Completion	Remarks	Re-use of treated sewage	
STP 1	Santhalkha Gwa. Land	Sandalkha Khiricour Container Depot Ghural Harbandhura Suraj Cinema	3 MLD	100%	100.00%	0.00%	1871	1856	1.40	0.85	2884	3693	57209	Commissioned	Plant Commissioned on Date 17.09.2020. HSC work is ongoing.	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.	
STP 2	Rajasthan Housing Board	B.S Colony Sandpur	1.5 MLD	100%	100.00%	0.00%	795	795	1.22	0.95	6783	14210	26240	Commissioned	Commissioning Completed on 28.09.2018. RHB existing line connected which is serving 1395 Nos houses. resume operation on 07.10.2020.	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.	
STP 3	Khanpur	Khanpur	2 MLD	100%	47.00%	53.00%	500	0	NA	NA	2601	5690	10566		Under High Court Stay Since Jan'19		
STP 4	Mundana Mes	Kehran Billahon Rampura Nayagan Mundana Mes	2 MLD	100%	100.00%	0.00%	1351	1309	0.86	0.70	9346	17372	26337	Commissioned	Plant Commissioned on 09.09.2019. HSC delayed as box culvert construction is balance for crossing of sewer pipe line from DFC. MC Bhiwadi deposited 10 crore in DFCC by RTGS to due work start and we will continue with DGM DFC and we will then start working soon.	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.	
STP 5	GIDA Near Est. STP	Khijsomas Vasundranagar	3 MLD	100%	100.00%	0.00%	3633	1820	1.50	1.20	5839	13006	14171	Commissioned	Plant Commissioned on 28.09.2020.	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.	
Septage 1	Godhan Septage	Godhan	0.4 MLD	100%	100.00%	0.00%	98	98	0.17	0.17	1508	2899	4640	Commissioned	Trial run started on 30.12.2020.	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.	
Septage 2	Udanpur Septage	Udanpur	0.3 MLD	100%	97.00%	3.00%	360	320			2576	5635	10465	Not Commissioned	Expected trial run on 20-06-2021.	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.	
Septage 3	Shahdol Septage	Shahdol	0.5 MLD	100%	100.00%	0.00%	360	360	0.15	0.15	2322	4510	7740	Commissioned	Trial run started on 18.08.2020.	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.	
Total			22.7 MLD				2868	6458			51839	108025	159368				

Note: *Assessments are based on the next 25 years of flow.

Photograph

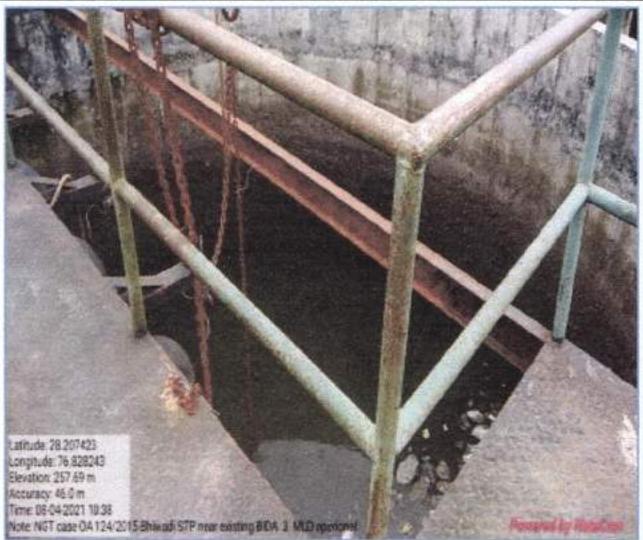
STP Bhiwadi 4th August, 2021



STP 2.0 MLD Khanpur site High Court judicial matter Rajasthan pending Construction work



STP RHB 1.5 MLD Running with Chlorination dosing 0.5 kg /hr

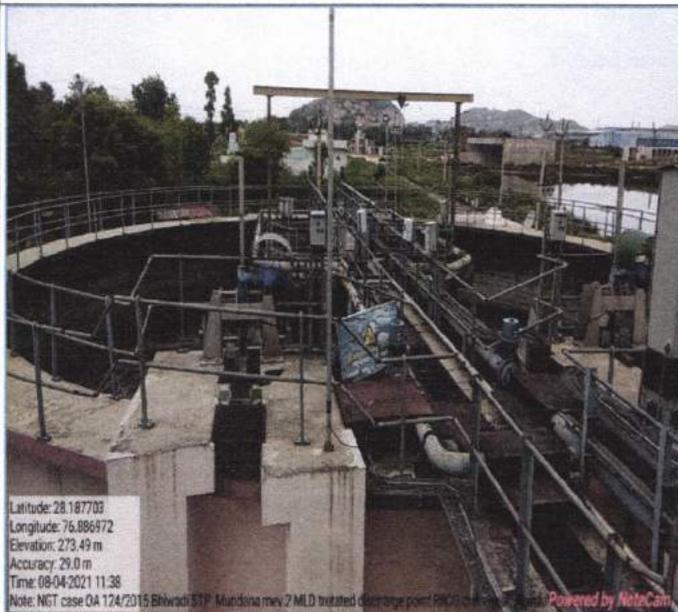


STP BIDA 3.0 MLD near Existing Chlorination dosing



RHB & BIDA STP Disposal of Treated STP Waste Water at Thara Nallha , Alwar –

Bhiwadi Bypass



STP Mundana Mev 2.0 MLD Discharge treated water RIICO drain

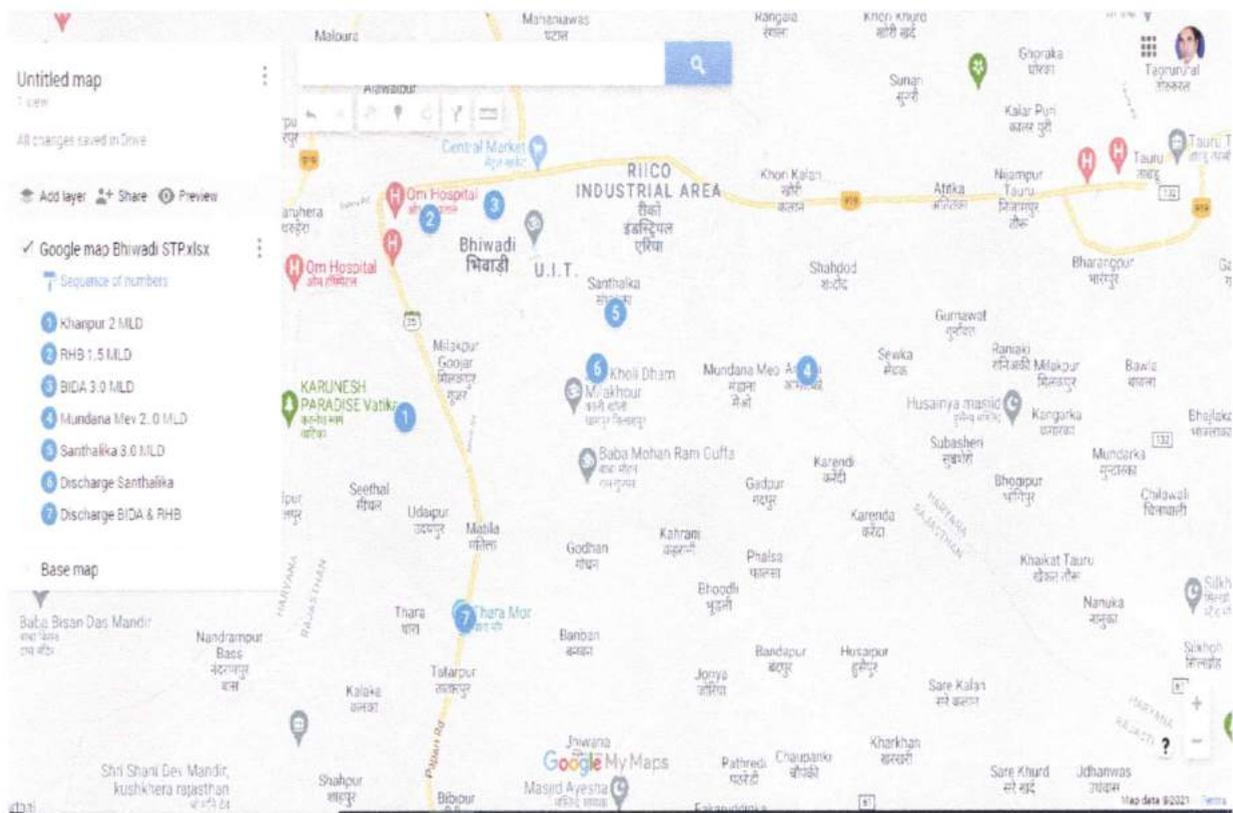
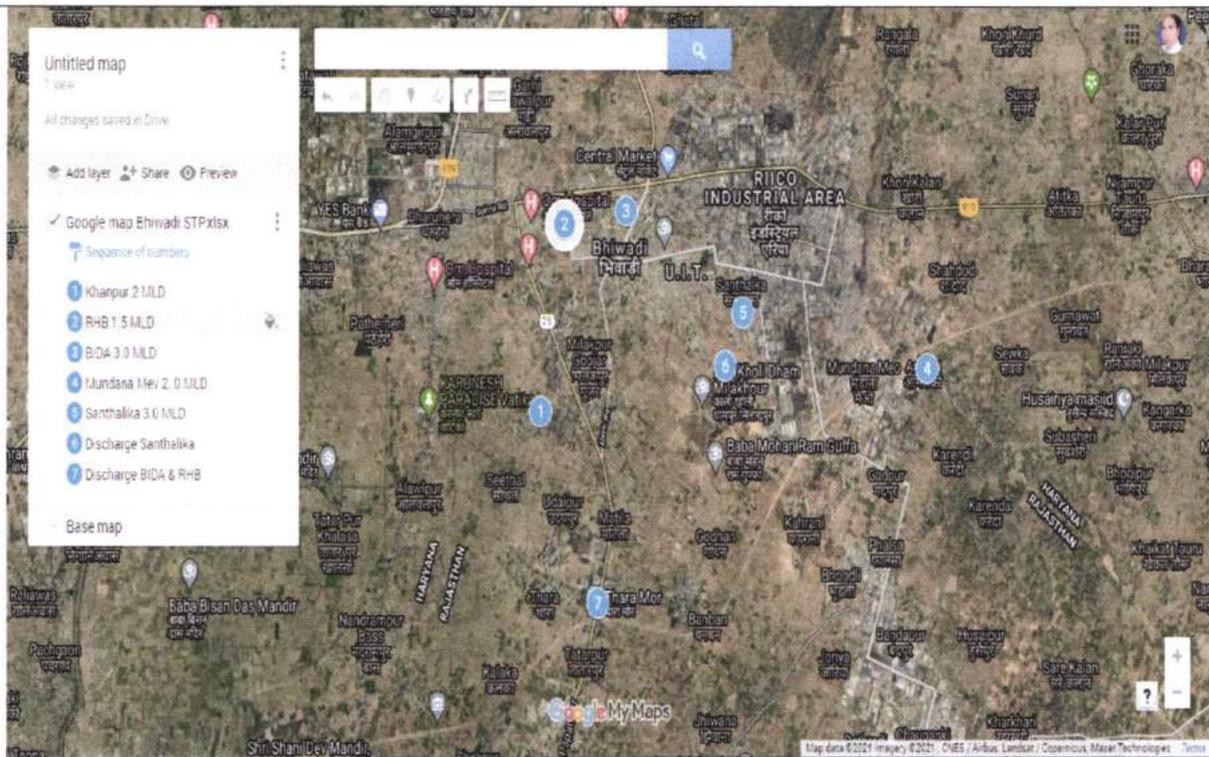


STP 3.0 MLD Santhalika with Chlorination dosing



STP 3.0 MLD Santhalika treated water disposal at Baa Mohan das Mandir /

proposed Biodiversity Park



Google View Map of STP in Bhiwadi & discharge point of STP treated water

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"

Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab

Test Report: Waste Water (PhysicoChemical Parameter)

CUSTOMER COPY **Annexure-XI**

MASTER COPY

COPY FOR LAB I/C

F/LAB/06/TR-02

Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/14
Sample Description		RHBA 1.5 MLD STP Final Out Let, Bhiwadi		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.44	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	1300	APHA 2510 B	
9	Suspended Solids	mg/L	28	APHA 2540 D	
10	Total Dissolved Solids	mg/L	760	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	63	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	14	IS 3025, 1993	
15	Chloride	mg/L	82	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	1.8	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	-	APHA 4500-SO ₄ -E	
25	Ammo. Nitrogen (as NH ₃)	mg/L	-	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	-	APHA 3500-Cr B	
32	Boron (as B)	mg/L	-	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	370	APHA 9221-E	
34	Total Coliform	TC/100ml	780	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36					
37					

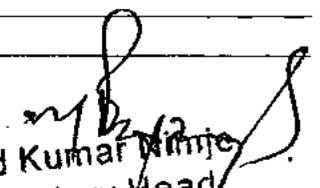
Prepared by:

Milind Kumar Nigam
Laboratory Head

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report: Waste Water (Physico-Chemical Parameter)

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COPY FOR LAB/IC 17/08/2021

Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/15
Sample Description		BIDA 3.00 MLD STP Final Out Let, Bhiwadi		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.13	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	1090	APHA 2510 B	
9	Suspended Solids	mg/L	40	APHA 2540 D	
10	Total Dissolved Solids	mg/L	601	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	47	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	11	IS 3025, 1993	
15	Chloride	mg/L	78	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	2.1	APHA 5520-D	
21	Total Kjeldahl Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	-	APHA 4500-SO ₄ -E	
25	Ammo. Nitrogen (as NH ₃)	mg/L	-	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	-	APHA 3500-Cr B	
32	Boron (as B)	mg/L	-	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	<1.8	APHA 9221-E	
34	Total Coliform	TC/100ml	<1.8	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36					
37					


 Milind Kumar
 Laboratory Head

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report: Waste Water (PhysicoChemical Parameter)

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Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/18
Sample Description		2.00 MLD STP Mundana Mev Bhiwadi Final Out Let		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar. RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.47	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	716	APHA 2510 B	
9	Suspended Solids	mg/L	95	APHA 2540 D	
10	Total Dissolved Solids	mg/L	424	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	78	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	54	IS 3025, 1993	
15	Chloride	mg/L	44	APHA, 4500-CL-B	
16	Total Alkalinity	mg/l.	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	22	APHA 5520-D	
21	Total Kjeldal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	-	APHA 4500-SO ₄ -E	
25	Ammono. Nitrogen (as NH ₃)	mg/L	-	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	
30	Potassium (as K)	mg/l.	-	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	-	APHA 3500-Cr B	
32	Boron (as B)	mg/L	-	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	410	APHA 9221-E	
34	Total Coliform	TC/100ml	680	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36					
37					

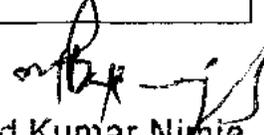
Milind Kumar Nimje
Laboratory Head

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report: Waste Water (PhysicoChemical Parameter)

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Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/16
Sample Description		3.00 MLD STP Sunthalka Bhiwadi Final Out Let		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.08	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	822	APHA 2510 B	
9	Suspended Solids	mg/L	16	APHA 2540 D	
10	Total Dissolved Solids	mg/L	483	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	39	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	8	IS 3025, 1993	
15	Chloride	mg/L	52	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	1.6	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	-	APHA 4500-SO ₄ -E	
25	Ammono. Nitrogen (as NH ₃)	mg/L	-	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	-	APHA 3500-Cr B	
32	Boron (as B)	mg/L	-	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	<1.8	APHA 9221-E	
34	Total Coliform	TC/100ml	<1.8	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36					
37					

Prepared by: 


Milind Kumar Nijje
Laboratory Lead
Laboratory Head

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"

Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab

Test Report: Waste Water (PhysicoChemical Parameter)

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COPY FOR LAB/IC _____
17/08/2021

Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/17
Sample Description		Sunthalka STP Discharge From Near Mohanram Mandir, Bhiwadi		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.58	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	962	APHA 2510 B	
9	Suspended Solids	mg/L	19	APHA 2540 D	
10	Total Dissolved Solids	mg/L	573	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	55	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	6	IS 3025, 1993	
15	Chloride	mg/L	57	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	-	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	-	APHA 4500-SO ₄ -E	
25	Ammo. Nitrogen (as NH ₃)	mg/L	-	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ B	
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	-	APHA 3500-Cr B	
32	Boron (as B)	mg/L	-	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36					
37					



Head Office (PLG)

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697



Registered

File No : F(Plan)/Alwar(Tijara)/3000(1)/2018-2019/1439-1442

Order No: 2020-2021/PLG/1112

Date: 19/06/2020

Unit Id : 85901

M/s Municipal Council Bhiwadi

**Nagar Parishad Bhiwadi, Near Mansa Chowk, Gaurav Path,
In Front of Presidency School, , Bhiwadi**

Sub: Consent to Operate under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(4) of Air (Prevention & Control of Pollution) Act, 1981.

Ref: Your application for Consent to Operate dated 25/01/2019 and subsequent correspondence.

Sir,

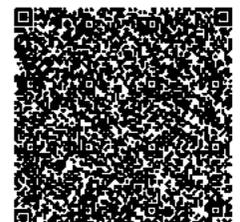
Consent to Operate under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder is **hereby granted** for your **Near Existing STP (3MLD) plant** situated at **Near Existing STP, Planned Area by UIT Bhiwadi, In Front of Star Hospital, Bus Stand Road, Bhiwadi Tehsil:Tijara District:Alwar , Rajasthan**, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from **25/01/2019 to 31/12/2023**.
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Quantity with Unit
STP Based on SBR Technology	3.00 MLD

Signature Not Verified
Digitally signed by Bhavenesh Mathur
Date: 2020.06.19 15:03:57 IST
Reason: Self Attested
Location: Service

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the quantity of effluent generation along with mode of disposal for the treated effluent shall be as under:





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(Plan)/Alwar(Tijara)/3000(1)/2018-2019/1439-1442

Order No : 2020-2021/PLG/1112

Date: 19/06/2020

Unit Id : 85901

Type of effluent	Max. effluent generation (KLD)	Recycled Qty of Effluent (KLD)	Disposed Qty of effluent (KLD) and mode of disposal
Domestic Sewage	3000.000	NIL	3,000.000 On Land For Plantation/Horticulture after adequate treatment

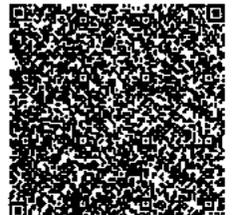
5 That the sources of air emissions along with pollution control measures and the emission standards for the prescribed parameters shall be as under:

Sources of Air Emissions	Pollution Control Measures	Prescribed	
		Parameter	Standard
DG Set(320KVA)	ACOUSTIC ENCLOSURE , SAFE STACK HEIGHT AS PER ER IV	--	--

6 That the domestic sewage shall be treated before disposal so as to conform to the standards prescribed under the Environment (Protection) Act-1986 for disposal into **Inland Surface Water**. The main parameters for regulation shall be as under.

Parameters	Standards
pH Value	Between 5.5 to 9.0
Phosphate as P	Not to exceed 1.0 mg/l
Chemical Oxygen Demand	Not to exceed 100 mg/l
Fecal Coliform	not to exceed 230 MPN/100 ml

Signature Not Verified
 Digitally signed by Mathur
 Date: 2020.06.19 15:03:57 IST
 Reason: SshAmdkko
 Location:





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

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File No : F(Plan)/Alwar(Tijara)/3000(1)/2018-2019/1439-1442

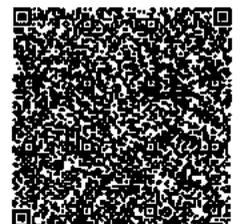
Order No: 2020-2021/PLG/1112

Date: 19/06/2020

Unit Id : 85901

- 7 That unit shall achieve following standards for treated waste water before discharge:-
 1. pH=5.5-9.0
 2. B.O.D= 20 mg/l
 - 3.Total Suspended Solids(TSS)=30 mg/l
 4. Chemical Oxygen Demand(COD)=100 mg/l
 - 5.Nitrogen(Total)=15 mg/l
 6. phosphate(P)=1.0mg/l
 - 7.Fecal Collform(FC)=230 MPN/100 ml
- 8 That no treated/untreated effluent shall be discharged into any other water body and entire treated sewage shall be utilized in plantation and horticulture and other gainful purposes.
- 9 That the sludge will be properly digested, de-watered and the treated sludge will be used as manure or will be disposed in a scientific manner.
- 10 That the unit shall undertake spray of insecticides from time to time to control fly/mosquito growth in the area.
- 11 ~~That revised standards will come into force as and when notified by MoEF and CC in compliance to Hon'ble NGT order dated 30/4/2019 in matter of Nitin Shankar Deshpande vs Union of India and Ors.~~
- 12 That, not withstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 27(2) of the Water Act and under section 21(6) of the Air Act to review anyone or all the conditions imposed here in above and to make such variation as it deems fit for the purpose of Air Act & Water Act.
- 13 That the grant of this **Consent to Operate** is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 14 That the grant of this **Consent to Operate** shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This **Consent to Operate** shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the **Water Act and Air Act** and to such other conditions as may, from time to time , be specified, by the State Board under the provisions of the aforesaid Act(s).





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(Plan)/Alwar(Tijara)/3000(1)/2018-2019/1439-1442

Order No : 2020-2021/PLG/1112

Date: 19/06/2020

Unit Id : 85901

Please note that, non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Operate** and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

This bears the approval of the competent authority.

Yours Sincerely

Group Incharge[PLG]

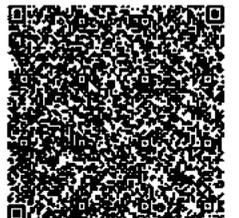
(A): Copy To:-

- 1 P.S. to Chairperson, RSPCB, Jaipur..
- 2 Regional Officer, Regional Office, Rajasthan State Pollution Control Board,,Bhiwadi to carry out inspection and water sampling of the STP.
- 3 Master File..

Group Incharge[PLG]

Signature Not Verified

Digitally signed by Bhuvanesh
Mathur
Date: 2020.06.19 15:03:57 IST
Reason: SelfAttested
Location:





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697



Registered

File No : F(PLG)/Alwar(Tijara)/41(1)/2017-2018/831-833

Order No : 2020-2021/PLG/1103

Date: 03/06/2020

Unit Id : 85899

M/s Municipal Council Bhiwadi

**Nagar Parishad Bhiwadi, Near Mansa Chowk, Gaurav Path,
In Front of Presidency School, , Bhiwadi**

Sub: Consent to Operate under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(4) of Air (Prevention & Control of Pollution) Act, 1981.

Ref: Your application for Consent to Operate dated 25/01/2019 and subsequent correspondence.

Sir,

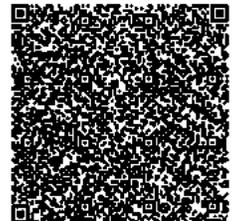
Consent to Operate under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder is hereby granted for your Rajasthan Housing Board STP (1.5 MLD) plant situated at Rajasthan Housing Board, Planning Colony, Aravali Vihar, In Front of RTO Office, Bhiwadi Tehsil:Tijara District:Alwar , Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from 25/01/2019 to 31/12/2023 .**
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.**

Particular	Quantity with Unit
Sewage Treatment Plant	1,500.00 KLD

Signature Not Verified
Digitally signed by Bhavenesh Mathur
Date: 2020.06.03 12:42:12 IST
Reason: Self Attested
Location: Service

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.**
- 4 That the quantity of effluent generation along with mode of disposal for the treated effluent shall be as under:**





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(PLG)/Alwar(Tijara)/41(1)/2017-2018/831-833

Order No : 2020-2021/PLG/1103

Date: 03/06/2020

Unit Id : 85899

Type of effluent	Max. effluent generation (KLD)	Recycled Qty of Effluent (KLD)	Disposed Qty of effluent (KLD) and mode of disposal
Domestic Sewage	1500.000	NIL	1,500.000 On Land For Plantation/Horticulture after adequate treatment

5 That the sources of air emissions along with pollution control measures and the emission standards for the prescribed parameters shall be as under:

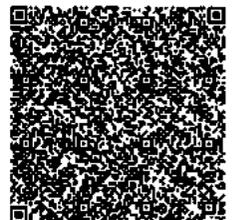
Sources of Air Emissions	Pollution Control Measures	Prescribed	
		Parameter	Standard
DG Set(200KVA)	ACOUSTIC ENCLOSURE , SAFE STACK HEIGHT AS PER ER IV	--	--

6 That the domestic sewage shall be treated before disposal so as to conform to the standards prescribed under the Environment (Protection) Act-1986 for disposal into Inland Surface Water. The main parameters for regulating shall be as under.

Parameters	Standards
Total Suspended Solids	Not to exceed 100 mg/l
pH Value	Between 6.5 to 9.0
Biochemical Oxygen Demand (3 days at 27C)	Not to exceed 10 mg/l
Fecal Coliform	not to exceed 230 MPN/100 ml

7 That no treated/untreated effluent shall be discharged into any other water body and entire treated sewage shall be utilized in plantation and horticulture and other gainful purposes.

8 That the sludge will be properly digested, de-watered and the treated sludge will be used as manure or will be disposed in a scientific manner.





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(PLG)/Alwar(Tijara)/41(1)/2017-2018/831-833

Order No: 2020-2021/PLG/1103

Date: 03/06/2020

Unit Id : 85899

- 9 That the unit shall undertake spray of insecticides from time to time to control fly/mosquito growth in the area.
- 10 That the unit shall undertake plantation in two rows of suitable species all along the periphery of the site of the STP to control foul smell.
- 11 That revised standards will come into force as and when notified by MoEF and CC in compliance to Hon'ble NGT order dated 30/4/2019 in matter of Nitin Shankar Deshpande vs Union of India and Ors.
- 12 That, not withstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 27(2) of the Water Act and under section 21(6) of the Air Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of Air Act & Water Act.
- 13 That the grant of this Consent to Operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 14 That the grant of this Consent to Operate shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

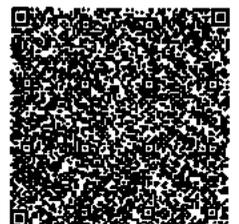
This Consent to Operate shall also be subject to the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the Water Act and Air Act to such other conditions as may, from time to time , be specified, by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of Consent to Operate and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

Signature Not Verified
Digitally signed by Bhavyeesh
Wadhwa
Date: 2020.06.03 12:42:12 IST
Reason: An untrusted
Location:

This bears the approval of the competent authority.

Yours Sincerely

Group Incharge [PLG]





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(PLG)/Alwar(Tijara)/41(1)/2017-2018/831-833

Order No: 2020-2021/PLG/1103

Date: 03/06/2020

Unit Id : 85899

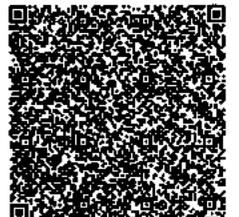
(A): Copy To:-

- 1 Regional Officer, Regional Office, Rajasthan State Pollution Control Board,,Bhiwadi to carry out inspection and water sampling of the STP.
- 2 Master File.

Group Incharge[PLG]

Signature Not Verified

Digitally signed by Bhavenesh
Mathur
Date: 2020.06.03 12:42:12 IST
Reason: Self Attested
Location:





Head Office (PLG)

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697



Registered

File No : F(Plan)/Alwar(Tijara)/2992(1)/2017-2018/828-830

Order No: 2020-2021/PLG/1102

Date: 03/06/2020

Unit Id : 86480

M/s Municipal Council Bhiwadi

**Nagar Parishad Bhiwadi, Near Mansa Chowk, Gaurav Path,
In Front of Presidency School, , Bhiwadi**

Sub: Consent to Operate under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(4) of Air (Prevention & Control of Pollution) Act, 1981.

Ref: Your application for Consent to Operate dated 25/01/2019 and subsequent correspondence.

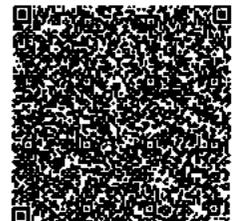
Sir,

Consent to Operate under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder is **hereby granted** for your **Mundana Mev STP (2 MLD)** plant situated at Khasra No 253, In Front of Madarsa, RIICO Industrial Area, Ward No/ 43, Mundana Mev Bhiwadi Tehsil:Tijara District:Alwar , Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from **25/01/2019** to **31/12/2023** .
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Signature Not Verified	Quantity with Unit
STP	Digitally signed by Bhuvenesh Mathur Date: 2020.06.03 12:41:37 IST Reason: Self Attested Location: Service	2.00 MLD

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the quantity of effluent generation along with mode of disposal for the treated effluent shall be as under:





Head Office (PLG)
Rajasthan State Pollution Control Board
 4, Institutional Area, Jhalana Doongari, Jaipur-302 004
 Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(Plan)/Alwar(Tijara)/2992(1)/2017-2018/828-830

Order No : 2020-2021/PLG/1102

Date: 03/06/2020

Unit Id : 86480

Type of effluent	Max. effluent generation (KLD)	Recycled Qty of Effluent (KLD)	Disposed Qty of effluent (KLD) and mode of disposal
Domestic Sewage	2000.000	NIL	2,000.000 On Land For Plantation/Horticulture after adequate treatment

5 That the sources of air emissions along with pollution control measures and the emission standards for the prescribed parameters shall be as under:

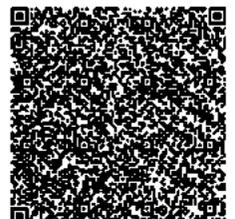
Sources of Air Emissions	Pollution Control Measures	Prescribed	
		Parameter	Standard
DG Set(200KVA)	ACOUSTIC ENCLOSURE , SAFE STACK HEIGHT AS PER ER IV	--	--

6 That the domestic sewage shall be treated before disposal so as to conform to the standards prescribed under the Environment (Protection) Act-1986 for disposal into Inland Surface Water. The main parameters for regular monitoring shall be as under.

Parameters	Standards
Total Suspended Solids	Not to exceed 100 mg/l
pH Value	Between 6.5 to 9.0
Biochemical Oxygen Demand (3 days at 27C)	Not to exceed 10 mg/l
Fecal Coliform	not to exceed 230 MPN/100 ml

7 That no treated/untreated effluent shall be discharged into any other water body and entire treated sewage shall be utilized in plantation and horticulture and other gainful purposes.

8 That the sludge will be properly digested, de-watered and the treated sludge will be used as manure or will be disposed in a scientific manner.





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(Plan)/Alwar(Tijara)/2992(1)/2017-2018/828-830

Order No: 2020-2021/PLG/1102

Date: 03/06/2020

Unit Id : 86480

- 9 That the unit shall undertake spray of insecticides from time to time to control fly/mosquito growth in the area.
- 10 That the unit shall undertake plantation in two rows of suitable species all along the periphery of the site of the STP to control foul smell.
- 11 That revised standards will come into force as and when notified by MoEF and CC in compliance to Hon'ble NGT order dated 30/4/2019 in matter of Nitin Shankar Deshpande vs Union of India and Ors.
- 12 That, not withstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 27(2) of the Water Act and under section 21(6) of the Air Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of Air Act & Water Act.
- 13 That the grant of this Consent to Operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 14 That the grant of this Consent to Operate shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

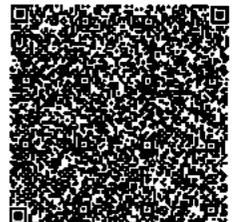
This Consent to Operate shall also be subject to the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the Water Act and Air Act to such other conditions as may, from time to time, be specified, by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of Consent to Operate and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

Signature Not Verified
Digitally signed by Bhuvanesh
Rastogi
Date: 2020.06.03 12:41:37 IST
Reason: An untrusted
Location:

This bears the approval of the competent authority.

Yours Sincerely

Group Incharge[PLG]





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(Plan)/Alwar(Tijara)/2992(1)/2017-2018/828-830

Order No : 2020-2021/PLG/1102

Date: 03/06/2020

Unit Id : 86480

(A): Copy To:-

- 1 Regional Officer, Regional Office, Rajasthan State Pollution Control Board,,Bhiwadi to carry out inspection and water sampling of the STP.
- 2 Master File.

Group Incharge[PLG]

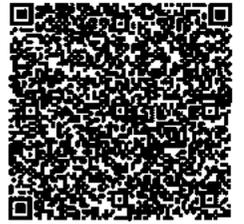
Signature Not Verified

Digitally signed by Bhuvanesh
Mathur
Date: 2020.06.03 12:41:37 IST
Reason: Self Attested
Location:





Head Office Liquid Waste
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716852 Fax: 0141-276852



Registered

File No : F(Plan)/Alwar(Tijara)/2993(1)/2017-2018/5425-5427

Order No : 2020-2021/Liquid Waste/1189

Date: 23/02/2021

Unit Id : 85897

M/s Municipal Council Bhiwadi

Nagar Parishad Bhiwadi, Gaurav Path, Near Mansa Chowk,

In front of Presidency School , Bhiwadi Tehsil:Tijara

District:Alwar

Sub: Consent to Operate under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(4) of Air (Prevention & Control of Pollution) Act, 1981.

Ref: Your application for Consent to Operate dated 25/01/2019 and subsequent correspondence.

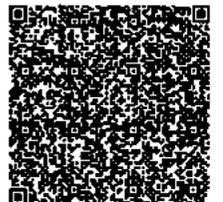
Sir,

Consent to Operate under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder is hereby granted for your **Santhalka STP (3 MLD) plant** situated at **Khasra No 547, Near Shiv Mandir, Santhalka Bhiwadi Tehsil:Tijara District:Alwar**, Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from **26/01/2019 to 31/12/2023**.
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Signature Not Verified	
	Digitally signed by Niraj Mathur Date: 2021.02.23 12:20:43 IST Reason: Self Attested Location: Service	Quantity with Unit
Sewage Treatment Plant		3.00 MLD

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the quantity of effluent generation along with mode of disposal for the treated effluent shall be as under:





Head Office Liquid Waste
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716852 Fax: 0141-276852

Registered

File No : F(Plan)/Alwar(Tijara)/2993(1)/2017-2018/5425-5427

Order No: 2020-2021/Liquid Waste/1189

Date: 23/02/2021

Unit Id : 85897

Type of effluent	Max. effluent generation (KLD)	Recycled Qty of Effluent (KLD)	Disposed Qty of effluent (KLD) and mode of disposal
Domestic Sewage	3000.000	NIL	3,000.000 On Land For Plantation/Horticulture after adequate treatment

- 5 That the sources of air emissions along with pollution control measures and the emission standards for the prescribed parameters shall be as under:

Sources of Air Emissions	Pollution Control Measures	Prescribed	
		Parameter	Standard
DG Set(320KVA)	ACOUSTIC ENCLOSURE , WITH ADEQUATE STACK HEIGHT	--	--

- 6 In addition to above total suspended solids in the treated effluent before disposal shall not exceed 20 mg/l.
- 7 That no treated/untreated effluent shall be discharged into any water body and entire treated sewage shall be utilized for plantation/horticulture/ other gainful purposes.
- 8 That the sludge will be properly digested, le-watered and used as manure or disposed in a scientific manner.
- 9 That the unit shall undertake spray of insecticides from time to time to control fly/mosquito growth in the area.
- 10 That the unit shall undertake plantation in two rows of suitable species all along the periphery of the site of the STP to control foul smell.
- 11 That above stated effluent standards are subject to the Hon'ble NGT order dated 30/4/2019 in matter of O.A. no 1069/2018 Nitin Shankar Deshpande Vs Union of India and Ors.
- 12 That efforts should be made to reuse the treated sewage to the maximum possible extent and minimize its discharge. A network of pipelines should be laid from the treated sewage collection tank to fields for utilisation.





Head Office Liquid Waste
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716852 Fax: 0141-276852

Registered

File No : F(Plan)/Alwar(Tijara)/2993(1)/2017-2018/5425-5427

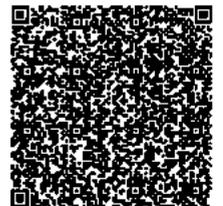
Order No : 2020-2021/Liquid Waste/1189

Date: 23/02/2021

Unit Id : 85897

- 13 That adequate measures shall be taken to avoid foul odour during treatment and disposal of sewage and sludge.
- 14 That Online Continuous Effluent Monitoring System(OCEMS) for parameters namely pH, TSS,COD,BOD and flow meter shall be installed and monitoring data shall be connected with the servers of State Board and Central Pollution Control Board before 31.07.2020.
- 15 That regular maintenance and operation of the OCEMS with temper proof mechanism with facilities for calibration shall be ensured.
- 16 That guidelines prescribed by CPCB for OCEMS for effluents and Standard Operating Procedure(SOP) for Verification of Installation and Calibration of UV-Vis Dual Beam Scanning & Multipoint calibration mechanism technology based OCEMS (Effluent)used in STPs shall be followed.
- 17 That the project proponent shall provide the flow measurement facilities at final outlet of treated waste water discharged.
- 18 That the project proponent shall maintain the Log Book for STP operation.
- 19 That Project Proponent shall improve operation & maintenance of the STP to achieve the prescribed standards.
- 20 That, notwithstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 27(2) of the Water Act and under section 21(6) of the Air Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of Air Act & Water Act.
- 21 That the grant of this Consent to Operate shall not be deemed from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 22 That the grant of this Consent to Operate shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This Consent to Operate shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the Water Act and Air Act and to such other conditions as may, from time to time , be specified, by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to





Head Office Liquid Waste
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716852 Fax: 0141-276852

Registered

File No : F(Plan)/Alwar(Tijara)/2993(1)/2017-2018/5425-5427

Order No: 2020-2021/Liquid Waste/1189

Date: 23/02/2021

Unit Id : 85897

revocation of **Consent to Operate** and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

This bears the approval of the competent authority.

Yours Sincerely

roup Incharge[Liquid Waste

(A): Copy To:-

- 1 Regional Officer, Regional Office, Rajasthan State Pollution Control Board,,Bhiwadi with request to carry out inspection and collect the sample of treated sewage.
- 2 Master File.

roup Incharge[Liquid Waste

Signature Not Verified

Digitally signed by Niraj Mathur
Date: 2021.02.23 12:20:43 IST
Reason: Self Attested
Location:



Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"

Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab

Test Report: Waste Water (PhysicoChemical Parameter)

CUSTOMER CC Annexure-XII

MASTER COPY XII

COPY FOR LAB I/C

F/LAB/06/TR-02

Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/22
Sample Description		Drain of Nagina Gardaen, Bhiwadi		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R. Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.69	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	1730	APHA 2510 B	
9	Suspended Solids	mg/L	129	APHA 2540 D	
10	Total Dissolved Solids	mg/L	1071	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	157	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	67	IS 3025, 1993	
15	Chloride	mg/L	157	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	-	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	98	APHA 4500-SO ₄ -E	
25	Ammono. Nitrogen (as NH ₃)	mg/L	11.65	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	0.47	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	229	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	30.25	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.49	APHA 3500-Cr B	
32	Boron (as B)	mg/L	6.69	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	0.05		
37					

Milind Kumar Mimje
Laboratory Head

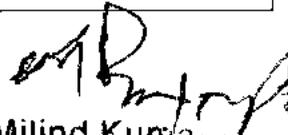
Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016

CUSTOMER COPY _____
MASTER COPY _____
COPY FOR LAB I/C _____

EPA Recognised Lab
Test Report: Waste Water (Instrumentation)

F/LAB/06/TR-06

Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/17
Sample Description		Drain at Nagina Garden Bhiwadi		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	0.0063	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0103	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ-BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β-Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion (MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36			-		


Milind Kumar
Laboratory Head

Prepared by: 

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report: Waste Water (PhysicoChemical Parameter)

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Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/23
Sample Description		Drain of Modern Public School, Bhiwadi		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.49	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	1570	APHA 2510 B	
9	Suspended Solids	mg/L	150	APHA 2540 D	
10	Total Dissolved Solids	mg/L	910	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	314	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	97	IS 3025, 1993	
15	Chloride	mg/L	131	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	-	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	56	APHA 4500-SO ₄ -E	
25	Ammono. Nitrogen (as NH ₃)	mg/L	11.51	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	0.39	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	211	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	22	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.78	APHA 3500-Cr B	
32	Boron (as B)	mg/L	9.66	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	0.86		
37					

Prepared by:

Milind Kumar Nirmal
Laboratory Head

Central Pollution Control Board
Regional Directorate (Central)
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Test Report:Waste Water(Instrumentation)

F/LAB/06/TR-06

Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/18
Sample Description		Drain at Modern Public School, Bhiwadi		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	0.0137	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0270	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ- BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β-Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion(MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36					

Central Pollution Control Board
Regional Directorate (Central)
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Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report: Waste Water (PhysicoChemical Parameter)

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F/LAB/06/TR-02

Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/24
Sample Description		Drain of Discharge at Bestach Center, Dharuheda		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.77	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	1600	APHA 2510 B	
9	Suspended Solids	mg/L	41	APHA 2540 D	
10	Total Dissolved Solids	mg/L	926	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	188	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	24	IS 3025, 1993	
15	Chloride	mg/L	129	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	-	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	49	APHA 4500-SO ₄ -E	
25	Ammono. Nitrogen (as NH ₃)	mg/L	10.9	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ B	
28	Fluoride (as F)	mg/L	0.54	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	220	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	22.5	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.99	APHA 3500-Cr B	
32	Boron (as B)	mg/L	13.16	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	0.51		
37					

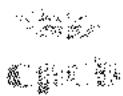
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"Parivesh Bhawan"

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EPA Recognised Lab
Test Report: Waste Water (Instrumentation)

F/LAB/06/TR-06

Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/19
Sample Description		Drain Discharge at Bestach Center, Bhiwadi		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	0.0076	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0116	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ- BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β -Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion(MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36			-		

19/08/21

Prepared by:

Milind Kumar Nirmal
Laboratory Head

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"

Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab

Test Report: Waste Water (PhysicoChemical Parameter)

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Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/25
Sample Description		Accumulated Water From Near Amul Sagar Ind., Dharuheda		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	8.36	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	974	APHA 2510 B	
9	Suspended Solids	mg/L	61	APHA 2540 D	
10	Total Dissolved Solids	mg/L	612	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	173	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	18	IS 3025, 1993	
15	Chloride	mg/L	75	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	-	APHA 5520-D	
21	Total Kjeldahl Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	33	APHA 4500-SO ₄ -E	
25	Ammono. Nitrogen (as NH ₃)	mg/L	12.43	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	0.59	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	166	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	17	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.83	APHA 3500-Cr B	
32	Boron (as B)	mg/L	5.31	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	1.3		
37					

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Test Report:Waste Water(Instrumentation)

F/LAB/06/TR-06

Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/20
Sample Description		Accumulated Water From Near Amul Sagar Ind., Dharuheda		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	0.0055	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0568	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ- BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β -Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion(MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36			-		

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report: Waste Water (PhysicoChemical Parameter)

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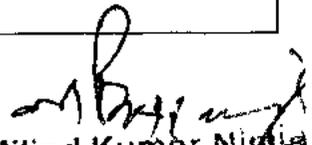
Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/26
Sample Description		Drain at Narayan Vihar (Akeri), Hariyana		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	8.29	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	1920	APHA 2510 B	
9	Suspended Solids	mg/L	92	APHA 2540 D	
10	Total Dissolved Solids	mg/L	1040	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	392	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	43	IS 3025, 1993	
15	Chloride	mg/L	157	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	-	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	30	APHA 4500-SO ₄ -E	
25	Ammono. Nitrogen (as NH ₃)	mg/L	12.55	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	1.1	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	258	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	35	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.77	APHA 3500-Cr B	
32	Boron (as B)	mg/L	3.47	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	3.44		
37					

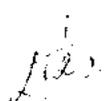
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EPA Recognised Lab
Test Report:Waste Water(Instrumentation)

Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/21
Sample Description		Drain at Narayan Vihar (A Kera), Hariyana		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	BDL	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0286	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ- BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β-Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion(MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36			-		


Milind Kumar Nirdia
Laboratory Head


Prepared by:

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"

Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab

Test Report: Waste Water (PhysicoChemical Parameter)

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Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/27
Sample Description		Drain at Hariyana, Rajasthan Border Karanpur, Bhiwadi		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.62	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	1720	APHA 2510 B	
9	Suspended Solids	mg/L	2662	APHA 2540 D	
10	Total Dissolved Solids	mg/L	994	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	627	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	144	IS 3025, 1993	
15	Chloride	mg/L	138	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	-	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	31	APHA 4500-SO ₄ -E	
25	Ammo. Nitrogen (as NH ₃)	mg/L	11.97	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	0.36	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	231	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	25	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.95	APHA 3500-Cr B	
32	Boron (as B)	mg/L	16.35	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	0.24		
37					

[Signature]

Prepared by.

[Signature]
Milind Kumar Nigje
Laboratory Head

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016

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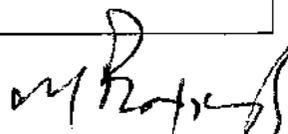
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EPA Recognised Lab
Test Report: Waste Water (Instrumentation)

F/LAB/06/TR-06

Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/22
Sample Description		Drain at Hariyana, Rajasthan Border, Karanpur, Bhiwadi		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	0.0063	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0613	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ-BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β-Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion (MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36			-		


Milind Kumar Nirmal
Laboratory Head

Central Pollution Control Board
Regional Directorate (Central)
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Test Report: Waste Water (PhysicoChemical Parameter)

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Project Name		NGT Case, Alwar, Bhiwadi (Raj.)		Test Report No.	WW/21-22/21
Sample Description		CETP, Bhiwadi In Let by Pass Drain, Bhiwadi		Requisition No.	3, 4
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		07.08.2021 to 17.08.2021		Sample collected by	Sh. R. Bandewar, RSPCB Team
S.No.	Parameters	Unit	Result	Method	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	pH	pH unit	7.75	APHA, 4500H+B	
8	Specific Conductivity	µmho/cm	4720	APHA 2510 B	
9	Suspended Solids	mg/L	461	APHA 2540 D	
10	Total Dissolved Solids	mg/L	3351	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	COD	mg/L	549	APHA, 5220 B	
14	BOD (3 days, 27°C)	mg/L	289	IS 3025, 1993	
15	Chloride	mg/L	421	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as CaCO ₃)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as CaCO ₃)	mg/L	-	APHA 3500-Mg-B	
20	Oil & Grease	mg/L	-	APHA 5520-D	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	Phosphate (as P)	mg/L	-	APHA 4500-P-D	
24	Sulphate (as SO ₄)	mg/L	709	APHA 4500-SO ₄ -E	
25	Ammo. Nitrogen (as NH ₃)	mg/L	13.23	APHA 4500-NH ₃ -F	
26	Nitrite Nitrogen (as NO ₂)	mg/L	-	APHA 4500-NO ₂ -B	
27	Nitrate Nitrogen (as NO ₃)	mg/L	-	APHA 4500-NO ₃ -B	
28	Fluoride (as F)	mg/L	2.22	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	954	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	39	APHA 3500-K-B	
31	Chromium (as Cr ⁺⁶)	mg/L	0.32	APHA 3500-Cr B	
32	Boron (as B)	mg/L	21.6	APHA 4500-B-C	
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	
34	Total Coliform	TC/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36	Phenol	mg/L	0.24		
37					

Prepared by

Milind Kumar Nigam
Laboratory Head

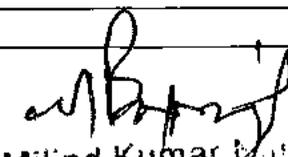
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Test Report:Waste Water(Instrumentation)

F/LAB/06/TR-06

Project Name		NGT Case, Bhiwadi		Test Report No.	Inst/WW/2021-22/16
Sample Description		CETP, Bhiwadi, Inlet By Pass Drain, Bhiwadi		Requisition No.	4,5
Date of sample collection		04.08.2021		Date	19.08.2021
Date of sample receipt		07.08.2021		Type of sample	Grab
Date of analysis		17.08.2021		Sample collected by	Sh. R Bandewar, RSPCB
S.No.	Parameters	Unit	Result	Method	
1	Cadmium (as Cd)	mg/L	-	APHA 3111 B	
2	Chromium Total	mg/L	0.0231	APHA 3111 B	
3	Copper (as Cu)	mg/L	-	APHA 3111 B	
4	Lead (as Pb)	mg/L	BDL	APHA 3111 B	
5	Nickel (as Ni)	mg/L	BDL	APHA 3111 B	
6	Zinc (as Zn)	mg/L	0.0242	APHA 3111 B	
7	Iron (as Fe)	mg/L	-	APHA 3111 B	
8	Manganese (as Mn)	mg/L	-	APHA 3111 B	
9	Cobalt (as Co)	mg/L	-	APHA 3111 B	
10	Boron (as B)	mg/L	-	APHA 3111 B	
11	Vanadium (as V)	mg/L	-	APHA 3111 B	
12	Arsenic (as As)	µg/L	-	APHA 3112-B	
13	Mercury (as Hg)	µg/L	-	APHA 3112-B	
14	Selenium (as Se)	µg/L	-	APHA 3112-B	
15	Tin (as Sn)	µg/L	-	APHA 3112-B	
16	Antimony (as Sb)	µg/L	-	APHA 3112-B	
17	α-BHC	µg/L	-	APHA 6630 B	
18	β-BHC	µg/L	-	APHA 6630 B	
19	γ- BHC (Lindane)	µg/L	-	APHA 6630 B	
20	δ-BHC	µg/L	-	APHA 6630 B	
21	Aldrin	µg/L	-	APHA 6630 B	
22	α-Endos.	µg/L	-	APHA 6630 B	
23	pp-DDE	µg/L	-	APHA 6630 B	
24	Dieldrin	µg/L	-	APHA 6630 B	
25	β-Endos.	µg/L	-	APHA 6630 B	
26	op-DDT	µg/L	-	APHA 6630 B	
27	pp-DDT	µg/L	-	APHA 6630 B	
28	Monocrotophos (MCP)	µg/L	-	APHA 6630 B	
29	Dimethoate (DMT)	µg/L	-	APHA 6630 B	
30	M-Parathion (MPT)	µg/L	-	APHA 6630 B	
31	Malathion(MLT)	µg/L	-	APHA 6630 B	
32	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B	
33	Ethion	µg/L	-	APHA 6630 B	
34			-		
35			-		
36			-		


Milind Kumar
Laboratory Head

Status Note on Development of Solid Waste Disposal Site, Bhiwadi

- The corporation has earmarked 34729 sqm land for development of non-hazardous solid waste dumping yard at Industrial area Rampur Mundana, Bhiwadi.
- Bhiwadi Jal Pradushan Nivaran Association (BJPNA), an SPV has been given permission to use earmarked land on licence for developing non-hazardous solid waste disposal site initially for a period of 10 years vide letter no. 5224 dated 24.01.2018 **(Annexure-1)**.
- On the request of Bhiwadi Manufacturers Association (BMA), RIICO has Awarded work order for construction of RCC boundary wall around the solid waste disposal site amounting to Rs. 74.89 lacs on 30.01.2020. The work has been completed on 09.09.2020 **(Annexure-2)**.
- The SPV has entered in an agreement with Sarthak Samudayik Vikas Avam Jan Kalyan Sanstha (SARTHAK) on dated 25.09.2020. As per this agreement, Sarthak will run the project with installation of plant & machinery for segregation and recycling of waste, collection of solid waste material from the industries etc **(Annexure-3)**.
- RIICO has awarded to work order construction of shed of size 3000 sqft at disposal site for setting up Material Recovery Facility (MRF) amounting to Rs. 20.60 lacs on dated 20.11.2020. This work has also completed on 05.04.2021 **(Annexure-4)**.
- During a joint meeting of SPV, Sarthak, RIICO and RPCB, Bhiwadi on dated 28.06.2021, representative of Sarthak Sanstha informed that they have procured 4 nos of machines required for MRF and a power connection of 150 kwatt is required to run the plant.
- During the meeting it was decided that RIICO shall take up the works necessary for release of 150 kwatt power connection required to run Material Recovery Facility (MRF).
- For release of power connection, a meter room, transformer, CTBT etc are required. Therefore, an application for release 150 kwatt power connection was filled in JVVNL Bhiwadi on 05.07.2021.
- Demand letter amounting to Rs. 2.53 lacks has been deposited on 27.07.2021 vide cheque no. 676499.

K. P. Patil

- An NIT for Construction of meter and guard room for MRF facility amounting to Rs 8.27 lacs has been issued 08.07.2021. The work order amounting to Rs. 5.21 lacs has been issued on dated 03.08.2021(**Annexure-5**).
- An NIT for electrician work of MRF facility amounting to Rs 13.96 lacs has been issued 19.07.2021. The tender shall be opened on 06.08.2021. (**Annexure-6**).
- The representative of SARTHAK has informed that necessary machines has reached Bhiwadi and they will start installation work from 15.08.2021.
- SPV has been requested to take over possession of Solid Waste Disposal site as per permission letter dated 24.01.2018.


(K.K. Kothari) 4.8.21
Sr. Regional Manager



No. : 5224-5230
24/1/18

Chairman,
Bhiwadi Jal Pradushan Nivaran Trust (BJPNT),
Bhiwadi, Alwar.

Sub: Permission to use earmarked land on license for dumping site of Non-Hazardous Industrial wastes at Industrial Area, Kaharani.

Ref.: Minutes of meeting dated 03.01.2018 in the Chairmanship of ACS (Industries).

Dear Sir,

As per decision taken in the above referred meeting vide item no. 15 regarding Solid Waste Dumping Site for scientific disposal of non-hazardous industrial wastes generated from Industrial Area, Bhiwadi, permission is hereby accorded to handover earmarked land measuring 34729.00 sqm. at I/A Kaharani for the purpose of development facilities of non-hazardous Solid Waste Dumping yard.

The land being so earmarked is being given on license basis to the Bhiwadi Jal Pradushan Nivaran Trust (in short "*the Trust/SPV*") for developing Non-Hazardous Solid Waste Disposal Site initially for a period of 10 years on the following terms & Conditions :-

- (i) That the title of land shall remain with RIICO. RIICO will not levy any charges on the land being used for such facilities, however any statutory taxes, charges, fees, cess etc. if applicable by virtue of operation of law, shall be paid by Trust/SPV for that purpose.
- (ii) The land will be used exclusively for disposal/dumping of non-hazardous solid industrial wastes generated from the I/A Bhiwadi and cluster of surrounding Industrial Areas. The expenses so incurred on development,

maintenance of land for creating of such facilities shall be borne at its own level by the Trust/SPV for that purpose.

- (iii) Management & Maintenance of the Solid Waste Disposal Site will be carried out by the Management Committee of the Trust/SPV.
- (iv) The Trust/SPV shall obtain Consent to Establish (CTE) & Consent to Operate (CTO) from RSPCB and shall develop/Operate dumping yard as per the terms and conditions of consent to Establish / Operate issued by RSPCB.
- (v) The Trust/SPV shall also obtain Environmental Clearance for development of Dumping Yard from concern authority if require as EIA notification 2006 & amended made therein from time to time.
- (vi) The Trust/SPV shall also adhere the provisions of EP Act, Water Act, Air Act, Orders, Circulars & Guidelines issued by Hon'ble NGT/MOEF/CPCB/RSPCB or any other Competent Authority for development and operation of such type of Dumping Yard.
- (vii) The Trust/SPV shall appoint a highly qualified technical/professional Agency for developing and operation of Dumping Yard. The Selected agency should have adequate experience in relevant field for development maintenance and operation of such type of Dumping Yard.
- (viii) The Trust/SPV shall indemnify RIICO against all liabilities which may be arose on RIICO on account of any default during land si be retained with the Trust for development and operation of Dumpi Yard and allied get inties.
- (ix) The land shall be used only for the purpose for which it is being give No other activity shall be permitted in any case what so ever.
- (x) All other charges such as Government Taxes, Electricity Charges, Charges etc. shall be borne by the Trust/SPV and RIICO will liable to make payment of such charges in any manner.



Rajasthan State Industrial Development & Investment Corporation Ltd.
 (A Rajasthan Government Undertaking)
 Udyog Bhawan, RIICO Chowk., Bhiwadi (Unit-I)
 Tel/Fax: (01493) 223070 (O) 224439 (R) 220169 (Fax)
 CIN No.: U13100RJ1969SGC001263
 GSTIN: 08AABCR4695J1ZW
 Email: bhiwadi1@riico.co.in

Work Order

Kapoor Singh and Co.,
 B.O.- A-26, Friends colony, Karan kunj
 Gurjar Ghatal, Dharuhera
 Rewari Haryana

No. U(42)/2019-2020/10576

UBN No.

Date : 30-Jan-2020

Subject: Construction of Boundary wall around dumping yard at Industrial area Bhiwadi.

Ref: Tender dated 30-Dec-2019

Dear Sir,

With reference to your Tender dated 30-Dec-2019 is hereby accepted on rates & mentioned hereunder with total amounting to Rs. **RS. 7,489,590.16** (In words Seventy Four Lakh Eighty Nine Thousand Five Hundred Ninety Rupees Sixteen Paise Only) without any condition.

S.No.	Particular	Qty/G-Schedule	Rate	Amount
1	Schedule (BUILDING WORKS BSR 2019)	10,055,840.71	25.52 % Below	7,489,590.16
Total :				7,489,590.16

The stipulated dates of commencement & completion shall be **30-Jan-2020 & 29-Jul-2020** respectively. The work is executed as per enclosed "G"/"H" schedule and the directions of Engineer Incharge. You are requested to execute the Contract Agreement on non-judicial stamp worth 18730 within 7 days from the date of issue work order. You are also advised to contact the concerned Engineer Incharge for layout and start the work, failing which it shall be deemed that you have defaulted and the earnest money deposited by you shall be forfeited without any notice.

An additional performance guarantee amounting to 581200 (50% of tender premium more than 10% below on BSR of work order amount) should be deposited at the time of execution of contract agreement.

You have to maintain the prorated progress of the work as follows & special attention be also given on quality of work. If the work is not completed within scheduled time period, L.D. will be levied as per Corporation rules.

Also you have to submit the copy of PAN card, which is mandatory, GST registration, etc will be deducted as per rules. No any extra/excess work will be executed against this order without the approval of competent authority.

Thanking you,
 Yours faithfully,

Unit Head

Copy To:-

1. General Manager (Civil), RIICO Ltd. Udyog Bhawan Tilak marg jaipur for kind information please.
2. GM (F-IP) RIICO LTD Udyog Bhawan Tilak marg jaipur for kind information please.
3. President, BMA/BCCI Bhiwadi alwar raj. for information .
4. Mining Engineer, Alwar for necessary action Please.
5. T C Bhatt, RM, Bhiwadi-I.
6. Sh Gurmeet Singh, RM RIICO Ltd Bhiwadi-I.
7. Sh. Manoj kumar Bansal ARM RIICO LTD BHIWADI-I to execute the work as per specification.
8. Master File/ Concerned File.

Unit Head
 Bhiwadi (Unit-I)

- (xi) Requisite licenses/permissions required for operation of activities permitted on land from other department of State Government or Central Government, as the case may be, shall be obtained by the Trust/SPV at its own level.
- (xii) RIICO will not be responsible, if any condition of license/permission is violated/breached by the Trust/SPV or its members. The Trust/SPV or its member shall be responsible for the same.
- (xiii) In case of any dispute among members of the respective Trust/SPV and managing committee or any outsider, RIICO shall not be a party in such disputes. Further, RIICO shall not be liable for any damages/losses arising out of such disputes.
- (xiv) An undertaking shall be furnished by authorized person on behalf of respective Trust/SPV to the effect that they will abide by the terms & conditions of this permission and also liable for all type of expenses towards operational and maintenance activities of solid waste dumping site yard.
- (xv) In case of any dispute between RIICO and allottee/user/licensee, decision of RIICO shall be binding on such allottee/ licensee/ Trust, as the case may be.
- (xvi) The Trust/SPV shall bound to make functional the site so being given within the stipulated time of one year failing which action will be taken to withdraw the permission by RIICO without payment of any cost/damages, if any.
- (xvii) RIICO will be free to take over the possession of such land, in case any unauthorized activity is found to be performed and/or term of license is expired. After expiry of the period of license, the same may be further extended for a period of 2 years by RIICO however, this will be purely on discretion of RIICO.
- (xviii) As per the EIA Notification dated 14.09.2006, Environmental Clearance is required for Common Municipal Solid Waste Dumping Site (Sr. no.

7(1), as such Municipal Waste from the industrial areas, residential areas should not be allowed to dispose/dump in the yard/site.

- (xix) The Solid Waste Dumping Site shall be developed in such a manner that the entry should be through specified location/gates with proper arrangement of watch and ward. The Agency/Authority engaged for operation and maintenance of site should deployed guard/security person at the entry to check vehicles coming with non-hazardous wastes. Proper receipt/parchi system should be developed and daily record of waste disposal at the site be maintained.
- (xx) The dumping of wastes should be made in systematic and scientific manner and in phased manner with reclamation of exhausted parts of the area by levelling and plantation as simultaneous measures in guidance with RSPCB.
- (xxi) The Trust/SPV for taking up development and maintenances of site shall prepare plans/maps and obtain approval/consent/of RSPCB before taking up the work.
- (xxii) The Trust/SPV shall ensure that after development of dumping ground, no industrial wastes should be dumped/disposal along the road sides and in ROW of road. If such activity is observed, the Trust shall take measuring to stop such tendency and shall be responsible for taking action against such entrepreneurs.
- (xxiii) The /SPV shall execute license deed with the Corporation within 90 days of issuing this letter and get registered with concerned authorities. The expenses to be registration and stamp duty shall be borne by Trust.
- (xxiv) This permission for license is granted by the Corporation on non transferable basis.
- (xxv) This permission for license shall be treated as withdrawn for any breach of above terms of condition of this permission.

The key plan showing designated space/sites for developing facility of Solid Waste Disposal Site is enclosed.

Thanking you,

Yours faithfully,

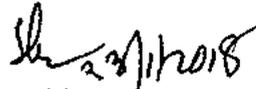


(S. P. Shardul)
Sr. Regional Manager
Bhiwadi-I

Encl. : Site Plan as above.

Copy to :

1. CGM (EM), RIICO Ltd., Jaipur.
2. R.O., RSPCB, Bhiwadi.
3. GM, DIC, Bhiwadi.
4. President, BMA, Bhiwadi.
5. RM(B)/ARM Bhiwadi for information and necessary action.



Sr. Regional Manager
Bhiwadi-I

Copy also to :

1. PS to Collector, Alwar for kind information.

राजस्थान RAJASTHAN

AGREEMENT
(For Recycle Plastic Waste Management)

THIS AGREEMENT is entered into on this Friday day of 25/09 2020 at 3.45 by and between:

(1) Bhiwadi Jal Pradushan Niwaran Association (BJPNA), And Bhiwadi Manufacturing Association (BMA) at Shri Surender Singh Chauhan respectively, Rajasthan, India, represented by its representatives Shri Late. Surjit Singh hereinafter referred to as "Association" which expression shall, unless excluded by or repugnant to the context or meaning thereof, mean and include its administrators, successors and assigns); OF THE FIRST PARTY,

AND

(2) Sarthak Samudayik Vikas Avam Jan Kalyan Sabstha, having its office at 597, New Categories Market, Bagai Golden, Near Transport Berasia Road, Bhopal, Madhya Pradesh, India, represented by its authorized person Razdakhn (Designation), Project coordinator (Name), hereinafter called the 'Sarthak', which expression shall, unless excluded by or repugnant to the context or meaning thereof, mean and include its administrators, successors and assigns); OF THE SECOND PARTY,

The BMA, RIICO & SPCB are collectively referred to as the 'Parties' and severally as the 'Party' as the context requires.

WHEREAS:

- The Swachh Bharat Mission (SBM) emanates from the vision of the Government articulated in the address of The President of India in his address to the Joint Session of the Parliament on 9th June 2014.

[Signature]

[Signature]

- In line with SBM (Urban) and as a part of SBM goals towards disposal & recycle of Municipal Solid Waste in modern & scientific methods, Association intends to take up solid waste management with appropriate technologies and methods for treatment, disposal and management of solid waste.
- In pursuance of the said objective, the Association has authorized Sarthak through appropriate resolutions, to run the project. The Association shall be responsible for providing the site, construction, machinery & adequate power/water supply to run this project.
- Subject to and in accordance with the terms and conditions set forth in this Agreement the Association here by grants and authorizes the Sarthak to exercise and enjoy the rights, powers, benefits, privileges, authorizations and entitlements as set forth in this Agreement .
- The project period is for 5 years commencing from the appointment day & extendable to next 5 years.
- Now therefore, in consideration of the foregoing and respective covenants and agreements set forth in this Agreement, the sufficiency and adequacy of which is hereby acknowledged, and intending to be legally bound hereby, the Parties agree as follows:

1. GOVERNING LAW AND JURISDICTION

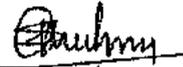
This Agreement shall be governed by the laws of India. The Court at the place of Association shall have sole and exclusive jurisdiction over all matters arising out of or relating to this Agreement.

2. WAIVER

- a) Waiver by either Party of any default by the other Party in the observance and performance of any provision of or obligations under this Agreement:
 - shall not operate or be construed as a waiver of any other or subsequent default hereof of other provisions or obligations under this Agreement;
 - shall not be effective unless it is in writing and executed by a duly authorized representative of such Party; and
 - shall not affect the validity or enforceability of this Agreement in any manner.
- b) Neither the failure by either Party to insist on any occasion upon the performance of the terms, conditions and provisions of this Agreement or any obligation hereunder nor time or other indulgence granted by a Party to the other Party shall be treated or deemed as waiver / breach of any terms, conditions or provisions of this Agreement.

3. NOTICES

Unless otherwise stated, notices to be given under this Agreement including but not limited to a notice of waiver of any term, breach of any term of this Agreement and termination of this Agreement, shall be in writing and shall be given by hand delivery, recognized international courier, mail, telegram or facsimile transmission and delivered or transmitted to the Parties at their respective addresses set forth below:

If to the Association: 

If to the Sarthak: - 



such address, or facsimile number as may be duly notified by the respective Parties from time to time, and shall be deemed to have been made or delivered.

- i. in the case of any communication made by letter, when delivered by hand, by recognized international courier or by mail (registered, return receipt requested) at that address, and
- ii. in the case of any communication made by facsimile, when transmitted properly addressed to such facsimile number and copy sent by mail.

4. TERMINATION

- i) Either Party may terminate the Agreement with an advance notice of 180 days.
- ii) If the Agreement is terminated by Association for whatever reason including ensuring continuous services to its citizens, the Association shall pay 100% of the depreciated value (as per Income tax provisions) of equipment/machinery deployed by Sarthak. In such an eventuality, after termination notice is issued & subsequent formalities are completed, the Sarthak is obligated to immediately transfer the plant and equipment ownership to MC without delay.
- iii) If the Agreement is terminated by the Sarthak, unless the Association proposes to retain the equipment/machinery deployed by Sarthak as per the valuation of the registered valuator registered with in Income Tax Department shall be paid by Association to the Sarthak, otherwise the Sarthak may take away the moveable assets.

5. DISPUTE RESOLUTION

i) Amicable Settlement

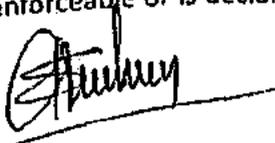
Save where expressly stated to the contrary in this Agreement, any dispute, difference or controversy of whatever nature howsoever arising under, out of or in relation to this Agreement including validity, interpretation, rights and obligations between the Parties and so notified in writing by either Party to the other (the "Dispute") in the first instance shall be attempted to be resolved amicably through mutual discussions. If the Dispute is not amicably settled within 15 (fifteen) days of such reference, either Party may refer the dispute to arbitration in accordance with the provisions of this Article.

ii) Arbitration

- Any Dispute, which is not resolved amicably as provided above, shall be finally decided by reference to arbitration. Such arbitration will be subject to the provisions of the Arbitration and Conciliation Act 1996. The place and seat of such arbitration will be decided by Sarthak or may be mutually selected as the case may be, and the language of arbitration proceedings will be English.
- There may be a single arbitrator as mutually selected by the Parties. Otherwise, there shall be four arbitrators of whom each Party shall select one and the third arbitrator shall be selected by both Arbitrators.
- The arbitrators shall issue a reasoned award.
- The Sarthak and Association undertake to carry out any decision or award of the arbitrators (the "Award") without delay. Awards relating to any Dispute shall be final and binding on the Parties as from the date they are made.
- The cost of arbitration shall be shared equally by the Parties or shall be paid as the Arbitrators may award.

6. SEVERABILITY

If for any reason whatsoever any provision of this Agreement is or becomes invalid, illegal or unenforceable or is declared by any court of competent jurisdiction or any other instrumentality to be



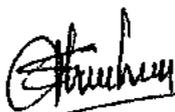
invalid, illegal or unenforceable, the validity, legality or enforceability of the remaining provisions shall not be affected in any manner, and the Parties shall negotiate in good faith with a view to agreeing upon one or more provisions which may be substituted for such invalid, unenforceable or illegal provisions, as nearly as is practicable. Provided failure to agree upon any such provisions shall not be subject to dispute resolution under this Agreement or otherwise.

7. LANGUAGE

All notices required to be given under this Agreement and all communications, documentation and proceedings which are in any way relevant to this Agreement shall be in writing and in English.

SCOPE OF WORK

- a) SARTHAK after agreement should prepare and submit a Solid Waste Management Plan (MSWM), as per their business proposal and technical plan with further inputs.
- b) Sarthak will run the project with adequate manpower & will deploy all means to collect waste material from the vicinity. Sarthak will setup an arrangement for the purchase of waste material from rag-pickers directly for the project.
- c) Sarthak will collect solid waste material from the industries, for the recyclable one will pay industries & for the non-recyclable will charge industries as per agreed mutual price.
- d) Sarthak shall handover any domestic hazardous waste, biomedical waste if found during sorting / segregation, shall handover the waste to nearest biomedical waste management facility.
- e) Sarthak will take necessary steps and processes that would bring in control of odor and leach ate in the region.
- f) The ^{RIICO} Association will provide minimum 3000 SqFt area & will construct office room along with toilet /washroom & water/electricity supply. The site shall be fenced or hedged and provided with proper gate to monitor incoming vehicles or other modes of transportation. The Association will provide weighbridge to measure quantity of various components of waste handled at the facility in terms of sorting and segregated materials, compost material, and inserts going out of the site. The Association will provide fire protection measures and safety equipments at the facility.
- g) The Association will hand over the plant in running condition to Sarthak with 3 machinery & Sarthak will further deploy 2 machinery for his side.
- h) The Association will liaison with Bhiwadi Municipal Corporation for picking recyclable waste material from the residents in the industrial area & same will be delivered at the plant.
- i) Sarthak will undertake a mass awareness in surrounding residential/ village's area, so as to ensuring the local people are aware and taken into confidence of the SWM activities.
- j) Sarthak will create a sustained system of information, education and communication for SWM through collaborations with expert institutions and civil societies. Sarthak will directly work with rag-pickers in this project & will create a sustainable employment for them.
- k) Looking to the trend of increase in the Industrialization & population. The Association & Sarthak



will mutually plan to augment the SWM activity.

l) The Association reserves the right to carry out inspection, as and when required without intimating the Sarthak. Any shortcoming found during inspection will be intimated to the Sarthak or his supervisor orally or in written which shall have to be attended immediately by the Sarthak or his supervisor.

m) Sarthak will ensure timely payments to his workforce and meet all the contractual commitments in terms of payments, insurance, safety of its workforce. All statutory payments to the workforce shall be done immediately upon becoming due.

n) Sarthak will keep perfect record of the weight of the waste handled.

8. EXCLUSION OF IMPLIED WARRANTIES ETC

This Agreement expressly excludes any warranty, condition or other undertaking implied at law or by custom or otherwise arising out of any other agreement between the Parties and any representation by any Party not contained in a binding legal agreement executed by the Parties.

IN WITNESS WHEREOF THE PARTIES HAVE EXECUTED AND DELIVERED THIS AGREEMENT AS OF THE DATE FIRST ABOVE WRITTEN.

Witnesses for Parties

Signature
Name
Address
Mob.No.

[Handwritten Signature]
25/05/2020
Anoop Kumar Sarane
Sr. RM, RIICO
Bhimadli - T

For and on behalf of the BMA/BJPNA

Signature
Name:
Designation:
Common Seal:

[Handwritten Signature]
Suresh Singh Chauhan

Signature
Name
Address
Mob.No.

For and on behalf of the RIICO

Signature:
Name:
Designation:
Common Seal:

[Crossed out signature area]

Signature
Name
Address
Mob.No.

For and on behalf of the SARTHAK

Signature:
Name:
Designation:
Common Seal:

[Handwritten Signature]

[Handwritten Signature]



Rajasthan State Industrial Development & Investment Corporation Ltd.
 (A Rajasthan Government Undertaking)
 Udyog Bhawan, RIICO Chowk., Bhiwadi (Unit-I)
 Tel/Fax: (01493) 223070 (O) 224439 (R) 220169 (Fax)
 CIN No.: U13100RJ1969SGC001263
 GSTIN: 08AABCR4695J1ZW
 Email: bhiwadi1@riico.co.in

Work Order

Mohan Construction Company,
 Vill. Fakharpur Teh.- Khekra
 Bhagpat UP

No. U(42)/2020-2021/10654

UBN No.

Date : 20-Nov-2020

Subject: Construction of Shed in dumping yard at Industrial area Bhiwadi.

Ref: Tender dated 29-Oct-2020

Dear Sir,

With reference to your Tender dated 29-Oct-2020 is hereby accepted on rates & mentioned hereunder with total amounting to Rs. **RS. 2,060,485.91** (In words Twenty Lakh Sixty Thousand Four Hundred Eighty Five Rupees Ninety One Paisa Only) without any condition.

S.No.	Particular	Qty/G-Schedule	Rate	Amount
1	BOQ1 (BUILDING WORKS BSR 2019,ELECTRICAL BSR 2013)	2,520,780.42	18.26 % Below	2,060,485.91
Total				2,060,485.91

The stipulated dates of commencement & completion shall be 21-Nov-2020 & 20-Feb-2021 respectively. The work is executed as per enclosed "G"/"H" schedule and the directions of Engineer Incharge. You are requested to execute the Contract Agreement on non-judicial stamp worth 1000 within 7 days from the date of issue work order. You are also advised to contact the concerned Engineer Incharge for layout and start the work, failing which it shall be deemed that you have defaulted and the earnest money deposited by you shall be forfeited without any notice.

An additional performance guarantee amounting to 89100 (50% of tender premium more than 10% below on BSR of work order amount) should be deposited at the time of execution of contract agreement.

You have to maintain the prorate progress of the work as follows & special attention be also given on quality of work. If the work is not completed within scheduled time period, L.D. will be levied as per Corporation rules.

Also you have to submit the copy of PAN card, which is mandatory, GST registration, etc will be deducted as per rules. No any extra/excess work will be executed against this order without the approval of competent authority.

Thanking you,
 Yours faithfully,

Unit Head

Copy To:-

1. CGM (F-IPI) RIICO LTD Udyog Bhawan Tilak marg jaipur for kind information please.
2. General Manager (Civil), RIICO Ltd. Udyog Bhawan Tilak marg jaipur for kind information please.
3. T C Bhatt, RM, Bhiwadi-I.
4. Mining Engineer, Alwar for necessary action Please.
5. Sh Gurmeet Singh, RM RIICO Ltd Bhiwadi-I.
6. President, BMA/BCCI Bhiwadi alwar raj. for information .
7. Master File/ Concerned File.

Unit Head
 Bhiwadi (Unit-I)



Rajasthan State Industrial Development & Investment Corporation Ltd.
 (A Rajasthan Government Undertaking)
 Udyog Bhawan, RIICO Chowk,, Bhiwadi (Unit-I)
 Tel/Fax: (01493) 223070 (O) 224439 (R) 220169 (Fax)
 CIN No.: U13100RJ1969SGC001263
 GSTIN: 08AABCR4695J1ZW
 Email: bhiwadi1@riico.co.in

Work Order

M TECH BUILDCON,
 PUNJABI COLONY PUNHANA
 DIST MEWAT
 HARYANA

No. U(42)/2021-2022/10731

UBN No.

Date : 03-Aug-2021

Subject: Construction of Meter and Guard room for MBF in Dumping yard at Industrial area Bhiwadi.

Ref: Tender dated 30-Jul-2021

Dear Sir,

With reference to your Tender dated 30-Jul-2021 is hereby accepted on rates & mentioned hereunder with total amounting to Rs. **RS. 521,169.21** (In words Five Lakh Twenty One Thousand One Hundred Sixty Nine Rupees Twenty One Paise Only) without any condition.

S.No.	Particular	Qty/G-Schedule	Rate	Amount
1	SCHEDULE (BUILDING WORKS BSR 2019,ROAD WORKS BSR 2019,ELECTRICAL BSR 2013)	827,121.42	36.99 % Below	521,169.21
Total :				521,169.21

The stipulated dates of commencement & completion shall be **09-Aug-2021 & 09-Dec-2021** respectively. The work is executed as per enclosed "G"/"H" schedule and the directions of Engineer Incharge. You are requested to execute the Contract Agreement on non-judicial stamp worth 1000 within 7 days from the date of issue work order. You are also advised to contact the concerned Engineer Incharge for layout and start the work, failing which it shall be deemed that you have defaulted and the earnest money deposited by you shall be forfeited without any notice.

An additional performance guarantee amounting to 70400 (50% of tender premium more than 10% below on BSR of work order amount) should be deposited at the time of execution of contract agreement.

You have to maintain the prorata progress of the work as follows & special attention be also given on quality of work. If the work is not completed within scheduled time period, L.D. will be levied as per Corporation rules.

Also you have to submit the copy of PAN card, which is mandatory, GST registration etc will be deducted as per rules. No any extra/excess work will be executed against this order without the approval of competent authority.

Thanking you,
 Yours faithfully,

Unit Head

Copy To:-

1. CGM (F-PI) RIICO LTD Udyog Bhawan Tilak marg jaipur for kind information please.
2. General Manager (Civil), RIICO Ltd. Udyog Bhawan Tilak marg jaipur for kind information please.
3. President, BMA/BCCI Bhiwadi alwar raj. for information .
4. Mining Engineer, Alwar for necessary action Please.
5. Sh. Deep Kumar Agarwal ,RM, RIICO Ltd ,Bhiwadi-1 .
6. Sh. Manoj kumar Bansal RM RIICO LTD BHIWADI-I .
7. Master File/ Concerned File.

Unit Head
 Bhiwadi (Unit-I)



Rajasthan State Industrial Development & Investment Corporation Ltd.
 (A Rajasthan Government Undertaking)
 Udyog Bhawan, RIICO Chowk., Bhiwadi (Unit-I)
 Tel/Fax: (01493) 223070 (O) 224439 (R) 220169 (Fax)
 CIN No.: U13100RJ1969SGC001263
 GSTIN: 08AABCR4695J1ZW
 Email: bhiwadi1@riico.co.in

NIT No. 12/2021-2022/1441-1448/(1-3)

Date : 19-Jul-2021

Notice Inviting e-Tender

RIICO invites online competitive tender(s) for reputed contractors registered in appropriate class with RIICO Limited, Central/State Government Departments and their undertakings. The Tender/Bid shall only be submitted through online tendering system of www.eproc.rajasthan.gov.in. The interested bidders shall have to be enrolled/registered with portal of www.eproc.rajasthan.gov.in for participating in the tendering process.

The schedule of dates is as follows:-

S.No.	Schedule	Date	Time
1.	Publishing date	23-Jul-2021	09:30 AM
2.	Document Download Start Date	23-Jul-2021	10:00 AM
3.	Document Download End Date	03-Aug-2021	10:00 AM
4.	Pre bid Meeting	-	-
5.	Tender Submission Start Date	23-Jul-2021	11:00 AM
6.	Tender submission End Date	03-Aug-2021	06:15 AM
7.	Tender Opening Date	06-Aug-2021	01:00 PM
8.	Payment Proof Submission Start Date	04-Aug-2021	09:30 AM
9.	Payment Proof Submission End Date	05-Aug-2021	06:00 PM

Detail of tenders:

S.No.	Name of work	Approx. value of work (Rs. in lac)	Earnest Money (in Rs.)	Tender Fee	Processing Fees (in Rs.)	Period of completion
1.	Maintenance of cement concrete road in water logging area at Industrial area Bhiwadi	80.62	0.00	2,360.00	1,000.00	4 Months
2.	Maintenance of drain by constructing RCC drain and approach culverts at various location at Industrial area Bhiwadi.	109.33	0.00	5,900.00	1,000.00	4 Months
3.	Electrification work of material recovery facility (MRF) solid waste disposal site at Industrial area Bhiwadi.	13.96	0.00	1,180.00	500.00	3 Months

Terms & Conditions:-

1. Tender shall be submitted online only through www.eproc.rajasthan.gov.in
2. No physical/offline Tender/Bid shall be accepted.

3. The contractors must have sufficient experience of execution of similar type of works in Govt. Departments/Public Enterprises.
4. Foam of Bid securing declaration must be submitted on Rs 50.00 stamp in place of Earnest money (Format enclosed with tender document)
5. **The Tender Fees and Processing Fees of RISL shall be paid through electronic mode like RTGS/NEFT/Interbank Transfer. The details of the information for RTGS/NEFT/Inter-bank Transfer is as under**

Name of Bank	SBI, Bhiwadi
Name of Account	RIICO Ltd., Bhiwadi-1
Account No.	51026341771
IFSC code	SBIN0031465

6. Bidder shall furnish self attested copy of the UTR No.(Unit Transaction Reference No.) and Bank statement towards proof of Payment of Earnest Money, Tender Fees and Processing fees of RISL in the office of the Sr. Regional Manager, RIICO Ltd.,Bhiwadi (Unit-I) upto schedule date and time.
7. In no case the Earnest Money, Tender Fees and Processing Fees shall be accepted in the form of Demand Draft/Cheque.
8. The corporation reserves right to cancel the tender without assigning any reason to the Bidder or anyone else.
9. GST & other taxes payable, if any, under the contract shall be paid by the Bidder.
10. Conditional tenders and casual letters sent by the contractors will not be accepted.
11. Any representation after opening of tenders shall be ignored. These parties may be debarred from tendering in future for a specific period. Their earnest money in such case will stand forfeited.
12. Bidders are requested to read the instruction in the Technical Document/Bid before submitting the Tender/Bid online.
13. If your firm is registered in Micro, Small & Medium Enterprises Development 2006 then attach Registration Certificate.
14. The above terms & conditions of the Bids may also be seen on RIICO Website: www.riico.co.in along with tender invitation notice.
15. * Tender Cost inclusive GST

**Unit Head
RIICO Ltd. Bhiwadi
(Unit-I)**

Copy To:-

1. SE(Power) RIICO LTD Udyog Bhawan Tilak Marg Jaipur.

2. Mining Engineer, Alwar for necessary action Please.
3. Dy Manager (F) RIICO Ltd Bhiwadi-I.
4. General Manager (Civil), RIICO Ltd.
5. AGM (F-IPI) RIICO LTD Udyog Bhawan Tilak marg jaipur for kind information please.
6. All units Head RIICO Limited.
7. President, BMA/BCCI Bhiwadi alwar raj. for information .
8. Sr DGM (Finance).
9. Sh. Manoj kumar Bansal RM RIICO LTD BHIWADI-I .
10. Master File/ Concerned File.

**Unit Head
RIICO Ltd. Bhiwadi
(Unit-I)**

Photograph

MSW site Rampur, Mundana Bhiwadi 3rd August, 2021

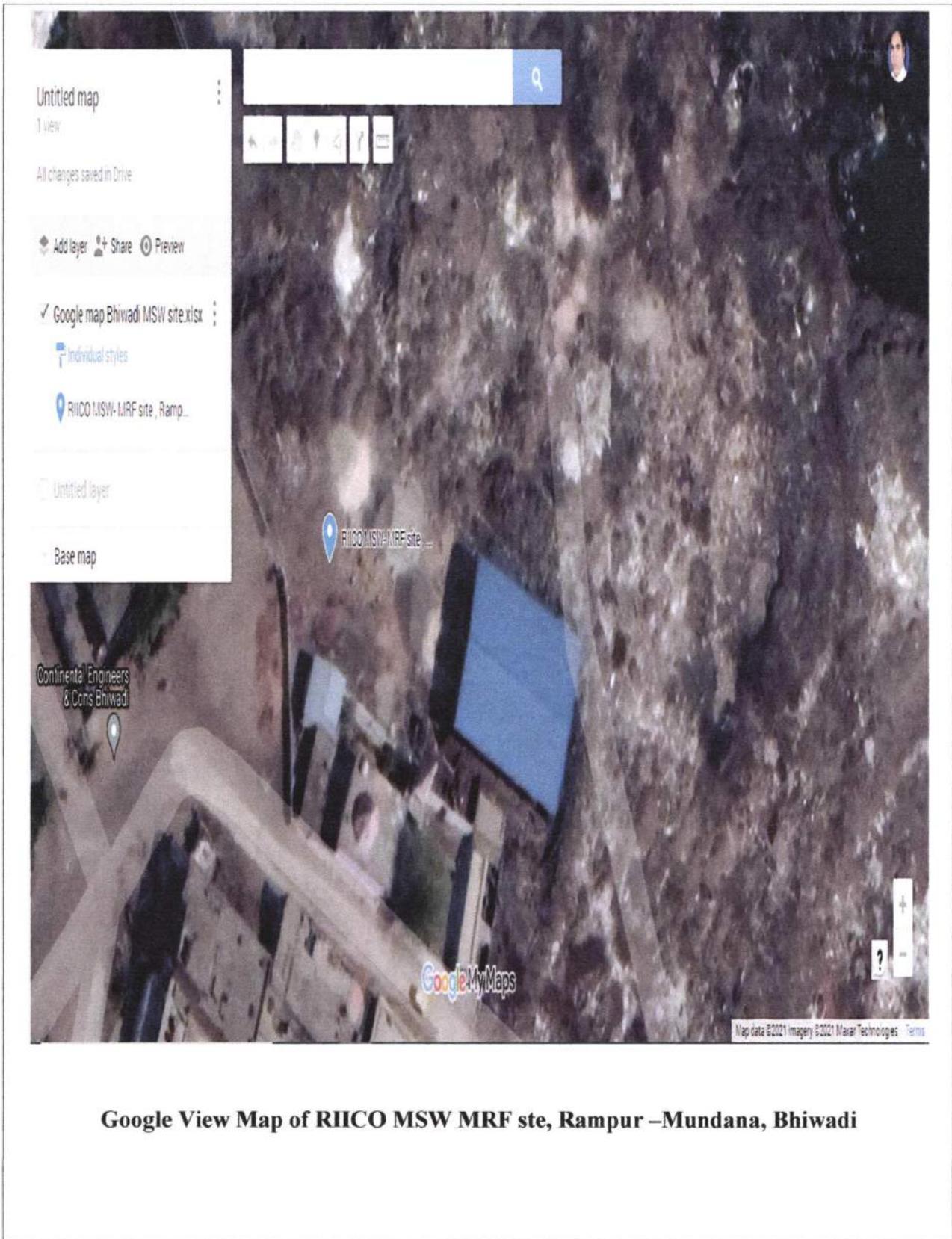


Joint Committee Visit MSW, MRF site at Rampur,- Mundana



Proposed MSW MRF site at Rampur Mundana, Bhiwadi





Google View Map of RIICO MSW MRF ste, Rampur –Mundana, Bhiwadi

Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD, Bhiwadi

COMPARATIVE STATEMENT

Analysis Results of the samples taken from Inlet of CETP, Bhiwadi

Parameters	Model CC Notification Dated 01.01.2016 for treated effluent quality standard into inland surface water Use CETP	21.09.2020	08.06.2020	23.06.2020	10.07.2020	22.07.2020	06.08.2020	21.08.2020	04.09.2020	21.09.2020	24.09.2020	12.10.2020	27.10.2020	06.11.2020	25.11.2020	09.12.2020	23.12.2020	24.12.2020	11.01.2021	29.01.2021	04.02.2021	16.02.2021	01.03.2021	08.03.2021	25.03.2021	08.04.2021	09.06.2021	29.06.2021	12.07.2021			
		pH	6.5 - 8.5	7.17	7.42	7.1	7.33	7.41	7.68	7.56	7.63	7.33	7.54	7.2	7.62	7.07	7.81	7.76	7.27	-	7	7.39	7.86	-	7.01	7.22	7.15	7.55	7.97	7.21		
Total Suspended Solids (mg/L)	600	306	154	111	102	83	97	97	133	120	208	186	160	121	139	563	-	237	184	182	239	-	221	169	268	225	102					
BOD (mg/L)	-	325	233	145	95	91	120	115	250	230	310	257	185	247	480	325	375	-	205	470	463	283	-	217	390	490	520	230	135			
COD (mg/L)	-	800	571	448	363	367	414	341	607	550	682	656	542	775	1200	824	1360	-	648	1281	917	712	-	596	1338	1108	1447	549	500			
Oil & Grease (mg/L)	20	9	10	8.4	4	3.4	3.3	3	9.7	7.6	8	7.6	6.4	11	13	11.5	13	-	7.5	7	12	7	-	7.4	9.4	10	9	4.1	6.2			
Sulphides as S (mg/L)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-			
Total Residual Chlorine as Cl ₂ (mg/L)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	NT	-	NT	NT	-	NT	NT	NT			
Chlorine as Cl (mg/L)	-	-	-	-	-	-	-	250	770	800	-	-	-	-	-	-	-	-	-	-	-	878	-	956	937	-	823	960	883			
Sulphate as SO ₄ (mg/L)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-			
Ammonical Nitrogen as N (mg/L)	50	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
Fluoride as F (mg/L)	15.0	-	-	-	-	-	-	0.75	0.57	0.65	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1.1	-	1.74	0.81	-	1.39	1.33	1.11
Copper as Cu (mg/L)	3.0	-	0.167	0.181	0.162	0.152	0.07	0.067	0.221	-	0.43	0.063	0.076	0.0736	0.142	0.0931	0.0911	-	0.523	0.581	0.489	0.579	-	0.747	0.294	0.294	-	-	-	-	-	
Zinc (mg/L)	15.00	-	1.158	1.288	1.112	1.156	0.265	0.018	0.214	-	0.363	0.271	0.308	0.385	0.398	0.416	0.4207	-	0.389	0.397	0.371	0.411	-	0.347	0.408	0.376	-	-	-	-	-	
Nickel as Ni (mg/L)	3.0	-	0.148	0.153	0.16	0.109	0.1063	NT	0.083	-	0.217	0.1152	0.1046	0.1287	0.0958	0.1318	0.1291	-	0.283	0.309	0.27	0.302	-	0.0998	0.1668	0.1557	-	-	-	-	-	
Lead as Pb (mg/L)	0.1	-	NT	NT	NT	NT	0.031	0.068	0.131	-	0.221	0.029	0.036	0.0218	0.0841	0.0434	0.0423	-	0.272	0.237	0.291	0.261	-	0.291	0.216	0.253	-	-	-	-	-	
Total Chromium as Cr (mg/L)	2	-	NT	NT	NT	NT	0.019	NT	0.063	-	0.486	0.023	0.0202	0.0311	0.0346	0.0387	0.0348	-	0.519	0.613	0.488	0.416	-	0.476	0.498	0.479	-	-	-	-	-	
Iron as Fe (mg/L)	-	-	1.857	1.896	1.438	1.368	7.023	NT	12.2	-	15.24	8.012	7.162	7.625	8.136	7.836	8.142	-	14.183	15.287	13.146	13.203	-	11.50	15.71	14.3	-	-	-	-	-	
Cadmium as Cd (mg/L)	-	-	NT	NT	NT	NT	0.0516	NT	NT	-	0	0.0114	0.0309	0.0469	0.0526	0.0542	0.0488	-	0.057	0.071	0.051	0.069	-	0.062	0.073	0.063	-	-	-	-	-	

NT - Not Traceable

Colored boxes indicate the values exceeding the prescribed standards

Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD, Bhiwadi
 COMPARATIVE STATEMENT
 Analysis Results of the samples taken from Outlet of CETP, Bhiwadi

Parameters	MoF & CC Notification Dated 01.01.2016 for treated effluent quality standard from inland surface water for CETP	21.04.2018	08.06.2018	23.06.2018	18.07.2018	22.07.2018	06.08.2018	21.08.2018	04.09.2018	21.09.2018	24.09.2018	12.10.2018	27.10.2018	06.11.2018	25.11.2018	09.12.2018	23.12.2018	24.12.2018	11.01.2019	29.01.2019	04.02.2019	16.02.2019	01.03.2019	08.03.2019	25.03.2019	11.01.2021	29.01.2021	04.02.2021	16.02.2021	01.03.2021	08.03.2021	25.03.2021	08.04.2021	09.06.2021	29.06.2021	12.07.2021	23.07.2021		
		pH	6.0 - 9.0	7.15	7.47	6.63	7.25	6.89	7.13	6.43	7.65	7.08	7.18	7.01	7.06	7.97	7.25	7.26	7.58	7.16	7.64	7.47	7.17	8.1	7.87	7.56	7.43	7.64	7.47	7.17	8.1	7.87	7.56	7.43	7.19	7.67	7.75	6.41	
Total Suspended Solids mg/l	100	37	27	30	31	25	27	23	16	20	33	23	21	27	35	44	28	74	56	36	59	43	46	42	12	56	36	59	43	46	42	12	46	21	21	19			
Chemical Oxygen Demand (COD) mg/l	250	95	120	97	89	103	102	87	105	88	129	85	80	116	177	132	99	210	119	117	126	204	162	137	119	119	117	126	204	162	137	119	167	82	90	87			
Bio-Chemical Oxygen Demand (BOD) (5days at 20° C) mg/l	30	21	25	19.6	17	21	17	21	26.5	20	24	20	15	22	28	27.5	23	21	22.5	27	27	44	23	22.5	22.5	27	27	44	23	22.5	27.5	11	1.6	1.7					
Oil & Grease mg/l	10	1	3.8	1.8	1.4	1.9	1.8	1.2	3.8	2.3	3	1.9	1.6	3	4	2	1.6	3.3	2	2.3	2	3	1.2	1.5	4.1	2	2.3	2	3	1.2	1.5	1.1	1.9	1.4	1.1	1.2			
Fluoride F mg/l	2.0	-	-	-	-	-	-	1	1.52	1.5	-	-	-	-	-	-	-	-	-	-	-	1.5	-	1.26	-	-	-	-	1.5	-	1.26	-	-	1.35	1.24	0.63			
Sulphides as S mg/l	2.0	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-			
Sulphate as SO4 mg/l	1000	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
Iron Fe mg/l	3.0	-	0.638	0.638	0.418	0.488	0.325	0.605	0.247	-	1.145	0.379	0.418	0.438	0.422	0.472	0.518	-	0.314	0.334	0.368	0.377	0.9891	2.013	0.314	0.334	0.368	0.377	0.9891	2.013	-	-	-	-	-	-			
Total Chromium Cr mg/l	2.0	-	NT	-	NT	NT	0.012	NT	NT	NT	0.006	-	NT																										
Copper Cu mg/l	3.0	-	0.079	0.086	0.061	0.079	0.076	0.062	0.066	-	0.064	0.0681	0.0720	0.0703	0.0791	0.0736	0.0811	-	0.0810	0.096	0.0682	0.0783	0.252	0.1437	0.0810	0.096	0.0682	0.0783	0.252	0.1437	0.1330	-	-	-	-	-			
Lead Pb mg/l	0.1	-	NT	NT	NT	NT	0.029	0.126	0.132	-	0.026	0.026	0.026	0.0296	0.0391	0.0309	0.0359	-	0.1260	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153	0.153		
Cadmium Cd mg/l	0.05	-	NT	NT	NT	NT	0.000	NT	NT	-	NT	0.021	0.030	0.0518	0.0420	-	-	-	NT	NT																			
Zinc Zn mg/l	5.0	-	0.523	0.562	0.423	0.458	0.125	0.180	0.079	-	0.127	0.118	0.138	0.157	0.138	0.186	0.204	-	0.092	0.0102	0.0791	0.0761	0.089	0.087	0.092	0.0102	0.0791	0.0761	0.089	0.087	0.0104	-	-	-	-	-			
Nickel Ni mg/l	3.0	-	0.032	0.036	0.017	0.026	0.051	0.036	NT	-	0.126	0.050	0.071	0.0693	0.0102	0.0728	0.0702	-	0.0350	0.0471	0.046	0.0331	0.0163	0.1363	0.0350	0.0471	0.046	0.0331	0.0163	0.1363	0.1199	-	-	-	-	-			
Total Residual Chlorine mg/l	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	NT	NT	-	-	-	-	-	NT	NT	-	-	NT	NT	0.25	-	-		
Ammonical Nitrogen as N mg/l	50	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Total Kjeldahl Nitrogen as N mg/l	50	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Chloride as Cl mg/l	1000	-	-	-	-	-	-	480	681	768	-	-	-	-	-	-	-	-	-	-	-	736	489	-	-	-	-	-	736	489	-	-	540	517	329	-	-		
Phosphate as P mg/l	5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

NT : Not Traceable
 Colored Boxes indicate the values exceeding the prescribed standards

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 42/2019
IN
Original Application No. 124/2015

M.A. No. 72/2020: for intervention
(With report dated 03.11.2020)

Sumitra Devi		Applicant
	Versus	
CPCB		Respondent
	
HSPCB	Applicant in EA

Date of hearing: 04.02.2021

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Mr. Shivesh P. Singh, Advocate for applicant in MA 72/2020

Respondent: Ms. Prachi Mishra, Advocate for State of Rajasthan
Mr. Aman Bhalla, Advocate for CPCB
Mr. Rahul Khurana, Advocate for HSPCB
Mr. K.K. Singh, Advocate for MoEF&CC
Mr. Nikhil Jain, Advocate for RIICO

ORDER

1. This application has been filed by the Haryana State PCB for execution of order dated 12.12.2017 passed by this Tribunal, directing the Rajasthan State Industrial Development and Investment Corporation (RIICO) and the CETP operating society at industrial area Bhiwadi, Rajasthan Bhiwadi to take remedial measures against water pollution from the CETP. It is submitted that the authorities failed to perform their duties and order of this Tribunal dated 12.12.2017 has not been complied with, resulting in stagnation of untreated effluents and

domestic sewage affecting the inhabitants in and around border of Rajasthan and Haryana, particularly in Dharuhera in Haryana.

2. A factual and action taken report with reference to the status of compliance of directions of this Tribunal in order dated 12.12.2017 was sought from a joint Committee of MoEF&CC, CPCB and Rajasthan State PCB with CPCB being the nodal agency. The matter was last considered on 28.01.2020 in the light of report of the CPCB (on behalf of the joint Committee) dated 13.12.2019 giving the compliance status of each of the directions as follows:

“Compliance Status of Hon’ble NGT order dated 12.12.2017, in O.A. No. 124 of 2015 in the matter of “Sumitra Devi Vs. CPCB & Ors” before P.B., New Delhi

S. No.	Directions	Compliance as on 04.12.2019 as per the joint inspection team (RSPCB, CPCB and MoEF&CC			
13.	<i>The money paid by the industry would be utilized for installation of RO systems in all the villages at Bhiwadi surrounded by an industrial complex. To maintain them shall be the duty of the State Government and the RIICO. In the event of default, appropriate action shall be liable to be taken against the concerned officer(s). The State of Rajasthan shall expedite its long-terms scheme for providing potable water to every house through pipelines and it should be given at utmost priority.</i>	<i>Out of 8 proposed villages, RO plants are installed in 7 villages. In Khijuribas village RO plant is not installed due to dispute onsite. The details including operational status of RO plants is as given below:</i>			
		Name of village	RO plant capacity	Installation	Commissioned
		Rampura	500 lit/hr	Completed on 11.02.2018	Not commissioned
		Mundana Meo	500 lit/hr	Completed on 12.02.2018	Not commissioned
		Milakpur-Gurjar	500 lit/hr	Completed	Not commissioned
		Sahadod	500 lit/hr	Completed	Not commissioned
		Khijuribas	Work not started by contractor		
		Harchand pur		Completed	Not commissioned
		Nagaliya	500 lit/hr	Completed	Not commissioned
		Kharani	500 lit/hr	Completed	Not commissioned
		<i>Although RO plants in 7 villages have been installed</i>			

but none of them made operational. As per the Executive Engineer, PHED-Bhiwadi, the firm has not started work for O & M period, therefore contact has been rescind by Add. Chief Engineer, NCR Alwar vide letter dated 7.8.2019 and retendering process under progress which will be completed within 2-3 months. The status report as on 03.12.2019 collected from PHED is enclosed at **Annexure-IX**.

14. Similarly the projects in relation to establishment and construction of STP should also be given priority by the State Government and they should be installed without any undue delay.

As informed by the Nagar Parishad, Bhiwadi they have taken up the work of laying of sewer lines and constructing 5 STPs under AMRUT Yojana of 11.5 MLD capacity. The 5 Sequential Batch Reactor (SBR) STPs which were under construction at Rajasthan Housing board (1.5 MLD), Mundana Mev (2MLD), Khanpur (2MLD), Santhalka (3MLD) & near existing one (3MLD). The present status of STPs collected from Nagar Parishad, Bhiwadi is enclosed at **Annexure-X**.

Name	Capacity in MLD	Completion	Present Status	Present Hindrance	Expected Completion	Remarks
STP1 at RHB	1.5	100%	Operational	Permission for disposal point is pending	Completed	Present flow: 0.5 MLD
STP2 at Mundana Meo	2	100%	Operational	-	Completed	Present flow: 0.05 MLD
STP3 at Khanpur	2	47%	High Court stay from 17.01.2018 to till date			
STP4 at Housing Board (near existing)	3	100%	Operational	Awaiting permanent power connection	31.01.2019	
STP5 at Santhalka	3	88%	Equipment installation is under progress	Disposal point not fixed	28.02.2020	Inlet connection is pending

1.5 MLD STP at RHB:- The SBR technology based STP was in operational with inlet flow of 46m³/hr. as per the operator 0.5 MLD flow coming against the 1.5 MLD designed capacity. The treated wastewater

has been discharged on the open area at the back side of STP without any chlorination which created cesspool of stagnated wastewater in between the STP and nearby residential areas. Samples of STP outlet has been collected and the analysis results reveals that the treated STP outlet values of pH:-6.86, O&G:1.2mg/l, TSS:-54mg/l, COD:-184mg/l and BOD:30.33mg/l. The detailed analysis report is enclosed at Annexure-XI.

2.0 MLD STP at Mundana Meo:- The 2 MLD capacity SBR technology based STP was in operation with a inlet flow of 0.05 MLD against the 2MLD designed capacity, it is because of out of 4 villages (Mundana Meo, Rampura, Nayagoam, and Kairani) only Mundana Meo village domestic wastewater is coming to STP and other 3 villages sewer connection is not done. The sewer connection could not be done due to railway line construction and no NOC from DFC. During the visit railway line earth bund raising work was under progress. Presently the treated wastewater from STP is discharged on open plot just in front of STP, however Nagar Parishad has constructed a storage tank for reuse of this treated water. At the time of visit STP outlet samples collected and analysed for pH-7.29, TSS-15mg/l, COD-85mg/l, BOD-6mg/l and O & G:1.4mg/l. the detailed analysis report is enclosed at **Annexure-XII.**

2MLD STP at Khanpur:- 47% construction work has been completed and further no progress done by the construction agency i.e. M/s L & T due to stay order from Rajasthan High Court, Jaipur from May 2018. As per the Nagar Parishad officials that there is a dispute regarding title of the land of STP at Khanpur.

3MLD STOP at Housing Board Colony:- The STP is located near existing old 4.0 MLD STP, which is just adjacent to the CETP. It is a SBR technology based STP and 100% construction work completed and connection to sewer line is pending which will be completed by end of February 2020. Presently the untreated sewage is going towards Dharuheda industrial area along with the untreated domestic wastewater of Maheshwari (village situated in Haryana) and Dharuhera and accumulated near Bestech shopping Centre and Dharuhehera industrial area. During visit collected the drain samples at Nagina Garden (Rajasthan), Modern public school after mixing with domestic effluent of Maheshwari village and accumulated wastewater

at Dharuheda industrial area for analysis of general parameters, bacteriological parameters and heavy metals to identify and to know the industrial effluent is mixing in domestic drain or not. During visit it was observed the untreated effluent from M/s Amul Dairy (Dudhmoti Sargar), a industry situated in Dharuhera Industrial area was, being discharged in to the accumulated waste water at Dharuhera Industrial Area. The combined effluent (domestic and industrial) generated from Bhiwadi Industrial Area is being treated in a 9MLD CETP and treated waste water pumped to Khushkhera industrial area where the treated effluent is accumulated in open plot. The details of drain samples collected is as given below:

S. NO	Drain Sampling Locations	pH	TSS	COD	BOD	Heavy Metals			
						Fe	ZN	Mn	Cu
01	Nagina Garden	7.16	36	188	49.61	0.318	0.0469	0.1644	0.008
02	Modern Public School	7.75	45	208	21.2	0.273	0.0385	0.1749	0.009
03	Domestic & Industrial effluent accumulated at Dharuheda Industrial Area	7.81	155	432	74.96	0.948	0.0915	0.1432	BDL

Note: 1. all values are in mg/l except pH.
2. Other metals values reported as BDL.

3.0 MLD STP at Santhalka:As informed by Nagar Parishad Bhiwadi the STP is under construction and about 88% work has been completed and the entire work will be completed by 28/02/2020.

In addition to above 5 STP"s and one 4MLD existing STP, Nagar Parishad Bhiwadi is also constructing 3 sepage systems with 1.2 MLD sewage treatment capacity.

15.	The waste collected on the dredged materials shall be deposited at the site which is to be identified by the State Government. The State should identify the site within four weeks from	RIICO has allotted land measuring 34729m ² near Rampura Mundana, Kharani for dumping of non-hazardous industrial solid waste to Bhiwadi Jal Pradushan Niwaran Trust (BJPNT) vide letter dated 24.01.2018 but the BJPNT has not taken the possession of the land. Due to non-availability of boundary wall. BJPNT has requested RIICO for construction of boundary wall of this site. Proposal
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	<p>today and it will be the responsibility of the RIICO to ensure that the dredged material or any other waste collected from the industrial cluster is stored in accordance with law and relevant waste rules at that site. The waste should be stored in accordance with law with the relevant waste rules.</p>	<p>for construction of boundary wall has been forwarded to RIICO head office, Jaipur for approval by RIICO Bhiwadi office on 4.11.2019. After construction of boundary wall BJPNT will take possession of the site for scientific development and operation of dumping yard. The land allotment and SPVC formation letter is enclosed at Annexure-XIII.</p>
16.	<p>The RICCO and the State Government shall work out on the proposal for reuse of the treated effluent of water from the CETPs/STPs. It shall be the duty of all concerned including the industries that under no circumstances any water or effluent is permitted to be collected around the industrial clusters or inside the cluster.</p>	<p>As informed by SRM, RIICO project report of amounting Rs. 146.00 cr. for the up gradation of existing CETP upto ZLD level was prepared by BJPNA, Bhiwadi (consultant M/s IL&FS). On the request of State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction of R F.No.44(1)PF.S/2018-19-1377 dated 11.12.2018. RIICO has invited proposal for selection of Project Management Consultant for this work in September 2019, but the tender got rejected in November 2019 due to participation of only one firm i.e. M/s IL&FS Company. Senior Regional Manger, RIICO informed that new tender for consultancy work will be floated soon.</p>
17.	<p>Needless to say that Pollution control Board and Department of Environment shall maintain due surveillance and collect samples on regular intervals.</p>	<p>RSPCB, Bhiwadi is collecting samples from outlet of CETP on fortnightly basis and are being tested in their laboratory. Besides board has constituted Pollution Control and Vigilance Squad (PCVs) for 24x7 surveillance in the area.</p>
18.	<p>The State of Rajasthan is granted liberty to approach the Department of Industrial Policy and Promotion (in short DIPP) for receiving financial assistance from the Central Government. The State is free to move the Central Government and</p>	<p>It was informed by RIICO Ltd, Bhiwadi that sanction had been received from GOI amounting Rs 146 crore for the work of upgradation of industrial effluent management system at industrial area Bhiwadi.</p>

<p><i>if such proposal is mooted, the same shall be dealt with utmost expeditiously.</i></p>	<p>”</p>
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3. From the report, it was clear that necessary steps had not been taken by the concerned authorities in Rajasthan. The ROs had not been commissioned. The work of STPs was incomplete. The industries were violating the norms for which remedial action was not taken. The Tribunal accordingly directed further action and filing of a further report by the joint Committee on verification of compliance. The operative part of the order is extracted below:

*“5. From the above it is clear that even after two years of the order of this Tribunal, all necessary steps have not taken in right earnest. ROs installed as far back as 11.02.2018 have still not being commissioned, without any valid reason. Work of STPs also remains incomplete even though financial assistance has been duly received from the Central Government for upgradation of the industrial effluent management. The industries which are violating the norms have not been closed, though it is stated that inspection was carried out and the report was sent to the head of the State PCB. Thus, the action taken by the concerned authorities is not consistent with the concern required for remedying the environment and for rule of law. There is no justification for not even adopting interim measures by way of phyto-remediation/ bio-remediation/ tapping of drains carrying pollutants and remedying the same. **Since basic responsibility is of the RIICO, the said Corporation and its key office bearers must be made accountable and they may be liable to be prosecuted if there is continuous negligence and failures. This Tribunal may have no other option except to take appropriate coercive measures, including stopping of salary of the Managing Director and other senior officers of the Corporation. The Tribunal may also consider compensation to be recovered for the damage to the environment from the salaries of the said officers.**”*

4. Accordingly, further report of monitoring dated 03.11.2020 has been filed by the joint Committee comprising MoEF&CC, CPCB and RSPCB. Compliance status is mentioned to be as follows:

“Compliance Status of Hon'ble NGT order dated 28.01.2020, in O.A. No. 124 of 2015 in the matter of "Sumitra Devi Vs CPCB & Ors" before P.B. New Delhi

S. No	Directions	work progress in the field as on 05 & 06.10.2020 as per the joint inspection team (RSPCB, CPCB and MoEF&CC)	Remarks																																				
1.	It shall be ensured by the RIICO as well as the CETP operating Society that the CETP operates as its optimum capacity and its effluents from the discharge point should also be within the prescribed limits.	<p>The joint inspection team collected a sample of CETP final Outlet and analyzed at CPCB, Regional Directorate, Lab Bhopal Results tabulated below are:</p> <table border="1" data-bbox="1231 646 2032 1159"> <thead> <tr> <th>Parameters</th> <th>Analysis Results</th> <th>Prescribe Standards</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.98</td> <td>5.5-9.0</td> </tr> <tr> <td>TSS</td> <td>24</td> <td>100</td> </tr> <tr> <td>COD</td> <td>86</td> <td>250</td> </tr> <tr> <td>BOD</td> <td>18</td> <td>30</td> </tr> <tr> <td>Oil & Grease</td> <td>2.2</td> <td>10</td> </tr> <tr> <td>Chloride</td> <td>784</td> <td>1000</td> </tr> <tr> <td>Sulphate</td> <td>514</td> <td>1000</td> </tr> <tr> <td>Phosphate</td> <td>0.05</td> <td>--</td> </tr> <tr> <td>Fluoride</td> <td>2.2</td> <td>2.0</td> </tr> <tr> <td>Total Coliform MPN 100/ml</td> <td>540</td> <td>--</td> </tr> <tr> <td>Faecal Coliform MPN 100/ml</td> <td>84</td> <td>--</td> </tr> </tbody> </table> <p>Note: All Value are mg/l & except pH</p> <p>The treated effluent was meeting the inland surface water discharge</p>	Parameters	Analysis Results	Prescribe Standards	pH	6.98	5.5-9.0	TSS	24	100	COD	86	250	BOD	18	30	Oil & Grease	2.2	10	Chloride	784	1000	Sulphate	514	1000	Phosphate	0.05	--	Fluoride	2.2	2.0	Total Coliform MPN 100/ml	540	--	Faecal Coliform MPN 100/ml	84	--	Complied
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standards prescribed under MoEF&CC notification S.O. 4(E) dated 01.01.2016 for general & heavy metal parameters. The copy of detailed analysis report is enclosed at Annexure-1. The inlet quality standards for CETP has been prescribed by RSPCB vide office order dated 11.03.2019 in compliance with MoEF& CC notification S.O. 4(E) dated 01.01.2016. Copy of the notification is enclosed at Annexure-11. The Bhiwadi Jal Pradushan Niwaran Association is calibrating the online continuous effluent monitoring system (OCEMS) on regular basis and last calibration done on 05/08/2020. Copy of analyser calibration report is enclosed at Annexure-111. On the day of the inspection i.e. 05/10/2020, the OCEMS installed at CETP outlet was showing readings of pH-7.66, TSS6. 79 mg/I, BOD- 11.68 mg/I and COD- 54.46 mg/1. Copy of the day average enclosed at Annexure-IV. On the day of inspection the CETP was in operation with inlet flow of 362 m³ /hour and the outlet flow was 353.Im³ / hour. As per the record provided by CETP representative that the average flows of CETP in July, August and September2020 is as given below in table against the CETP capacity of 9 MLD. During visit no overflow and bypass observed from the CETP.

Month	Monthly Average flow in MLD	
	Inlet	Outlet
July-2020	9.01	8.04
August-2020	8.9	8.4
September-2020	8.6	8.3

Note: last three months daily flow details submitted by the CETP are enclosed at Annexure-V. As CETP receiving industrial as well as domestic wastewater through conduit pipe of 2.5KMs length from a common sump of 2 drains coming adjacent to the shyam vatika (Rajasthan housing board) & Parshvanath mall. The open drain near shyam vatika carries effluent of Phase+ 1 RIICO industrial -cum-domestic area whereas the Parshvanath mall open drain carries effluent of Phase 2, 3, 4 & Rampur Mundana RIICO industrial -cum-domestic area. Presently the treated effluent of CETP is being discharged at Khushkhera industrial area, which is 14 km away from the CETP through conduit pipe system (4KM HDPE and rest is RCC HUME

		<p>pipe). During the visit it was observed that the treated effluent accumulated on the open plot near Mis Kundan edible oil from the final outlet of CETP (being pumped to Khushk.hera). During the visit the final discharge point samples accumulated on the open plot at Khuskhera has been collected and the analysis values found to be pH:6.99, TSS:54 mg/1, TDS: 1968 mg/1, COD:-293 mg/1, BOD-65 mg/1, Cl - 627 mg/I, Sulphate> 302 mg/I, Phosphate:-0.2158 mg/1, Fluoride> 1.mg/1 The copy of detailed analysis report is enclosed at Annexure-VI.</p>	
2.	The CETP control the discharges at the outlet point	<p>Treated effluent from CETP is pumped up to Matila village after which effluent flow under gravity up to RIICO Industrial Area, Khushkhera in closed conduit pipeline (4KM HDPE and rest is RCC HUME pipe) laid down by RIICO for disposal of effluent up to Sabi River.</p> <p>M/s Honda Two vehicler Limited is taking approx. 01 MLD of treated water from the closed conduit pipeline at RIA Tapukara for development of greenbelt in Honda Campus. Mis G-Tekt India Pvt. Ltd Tapukara is taking approx 1.5 MLD of treated water from the closed conduit pipeline at RIA Tapukara for development of greenbelt/irrigation in their premises.</p> <p>CETP treated water (approx. 0.5 MLD) is being utilized for sprinkling on roads in Bhiwadi industrial area to control the dust emissions & for watering in the parks/lawns maintained by Bhiwadi Manufacturers Association (BMA). As informed by SRM, RIICO Bhiwadi to utilize 100% of the CETP treated effluent, a preliminary project report of amount Rs. 146 Crores for --gradation of existing CETP to 6 MI..D ZLD facility, laying of closed conduit pipeline for carrying untreated effluent from industries to CETP & reverse pipeline for supplying treated effluent back to industries has been prepared by BJPNA Bhiwadi. On request of State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction of 146 Crores vide sanction order No. F.No.44(1) PF. S/2018-19/1377 dated 11/12/2018. RJICO has invited bids for appointment of Project Management Consultant for this work as on 23.10.2019 but could not be succeeded due to exorbitantly higher rates and also a single bidder. Accordingly bid was rejected by RIICO on 13.11.2019. After re-tender, M/s Excel Tech Consultancy and Projects Pvt. Ltd. has been appointed</p>	Not complied

		<p>as Project management Consultant on 10.01.2020.PMC has submitted DPR to RJICO in September 2020 for approval of report. After approval from RJICO Head Office and after vetting from the experts of MNIT Tender for said work will be invited. RIICO Ltd. Bhiwadi informed that CETP for industrial area Chopanki & Kehrani will be constructed at industrial area Kehrani. Land measuring 17.05 Hectors has been acquired by RIICO.</p> <p>No progress on the ground was observed.</p>	
3.	The CETP should ensure that all the parameters including that Fecal Coliform or the Total Coliform are maintained within the prescribed limits.	Disinfection of the CETP treated effluent using Chlorine gas was put in place on 08.02.2018 and operational since then. During visit it was observed that chlorine dosing was being done and records of chlorine gas dose are maintained.	Complied
4.	It will be the duty of Rajasthan Pollution Control Board, CPCB Department of Environment and the State of Rajasthan to conduct a joint inspection and ensure the compliance of these directions in future. In the event of default not only the RIICO and Society would be liable to pay environmental compensation @ Rs. 50,000/- per default, but the concerned officer(s) of the Pollution Control Board and the designated officer(s) from Department of Environment of the State would also be liable for disciplinary action.	<p>Compliance of these directions were submitted jointly by RIICO and RSPCB on 27/08/2018. A joint inspection by CPCB and RSPCB was conducted on 28/09/2018 to ensure the compliance of these directions.</p> <p>Joint inspection on 4.12.2019 by CPCB, RSPCB and MoEF&CC official Copy of joint inspection report enclosed at Annexure VII.</p>	Complied
5.	Out of the 346 industrial units which have consented to operate shall be subjected to an inspection by the joint inspecting team consisting of Pollution Control Board, RJICO and the representative of the State Government. These would be subjected to Comprehensive for which a will be inspection report Prepared particularly in relation to the source of water and utilization thereof. The effluent standards, the Functioning of the Primary Treatment Plant and whether they are adhering to terms and conditions of the consent granted by the Board. If any of these industries are found to be defaulting they shall be	In compliance with the RSPCB, Head Office, Jaipur office order dated 27.12.2017, teams of officials from RIICO Bhiwadi Unit- 1, Department of Industries (DIC Bhiwadi) & Regional office, RSPCB, Bhiwadi were constituted by office order dated 29.12.2017 & inspection of 346 nos. of industries which were running with valid consent of Board (as on 12.12.2017) completed by the joint inspection team. 5 industries were found permanently closed/dismantled/ shifted. Out of 341 operating industries, no major deficiency/non-compliance with regard to water pollution control arrangements was observed except one (M/s Singh Plasticizers, Bhiwadi) against which closure direction has been issued. However, for other non-compliances of conditions of CTO regarding air pollution control measure/ equipment, CGW A permission, record keeping etc. show-cause notice was issued to such industries. The report is prepared and submitted to RSPCB,	Complied

	shut down forth with without any further Notice.	Head Office for uploading on the website of the RSPCB and the same has been uploaded on the website.	
6.	The 137 industrial units whose applications are pending with the Board, they shall also be subjected to the inspection by the joint inspecting team and their application for renewal shall be dealt with and disposed of in accordance with law as expeditiously as possible in any case not later than four weeks from today.	Inspection of all 137 industries whose consent applications were pending as on 12.12.2017 has been completed by the joint inspection team. The all completed applications had been disposed by Board.	Complied
7	The 652 industrial units the details of which have not been furnished. Out of them all the industrial units which are operating without obtaining the consent of the Board and are discharging effluents shall be shut down, within one week from today.	Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category). Remaining 532 plots are being used for non-industrial purposes viz. offices, go-downs etc. Or laying vacant or with closed/dismantled industrial units. The remaining 120 industrial units have either obtained Consent (as per category) or do not require to obtain consent from the board (being a White category) During a joint survey of 652 nos. of industrial units, none of the industry was found discharging trade effluent, thus immediate closure of industries was not required. The report has been uploaded on the website of the RSPCB.	Complied
8.	The joint inspection team shall conduct a survey to find out as to how many out of 652 are industrial units and how many are using the space provided to them for godown/offices etc.	Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category).Out of 652 plots remaining 532 plots are being used for non-industrial purposes viz. offices, go-downs etc. or lying vacant or with closed/dismantled industrial units.	Complied
9.	For up gradation of the CETP as well as for setting up of the STP, all the industries shall be liable to pay a sum of Rs. 50,000/- as environmental compensation on Polluters Pays" principle. These industries have been polluting for years, in fact, we should have	Out of 943 nos. of industries (Red, Orange, Green & White) in RIICO industrial area, Bhiwadi, 840 nos. of industries have paid Environmental Compensation amounting to Rs. 2.412 Cores. Remaining industries are either lying closed/dismantled are covered under White Category" RSPCB & RIICO are pursuing with industries lying closed/dismantled & White	Complied

	imposed much more environmental compensation upon them, but since the State Pollution Control Board is taking of the matter with earnest and assure the Tribunal for providing due funds for improvement of the conveyer belt/drain or setting up of STP and up gradation of the CETP, as it is stated that 92 industrial units which are in Red category so would pay environmental compensation of Rs. 50,000/-, those who are in Orange Category would pay environmental compensation of Rs.30,000/- while the industries in Green/White Category shall pay Rs. 10,000/-.	category industries to deposit the environmental compensation amount.	
10.	If the amount if not paid within two weeks from today by the industries to the State Government Department of Environment, in that event that industry shall be liable to be shut down without any further Notice. The amount so deposited shall be utilized for the compliance of the directions contained in this order.	Show cause notice intending directions for closure under section I 33(A) of the Water Act 1974 and under Section 31(A) of the Air Act 1981 has been issued during April 2018 to individual industry for paying/depositing environmental compensation. Notices have been issued to industries lying closed/dismantled & White category industries to deposit the environmental compensation RSPCB & RIICO are pursuing with industries lying closed/dismantled & White category industries to deposit the environmental compensation amount	Complied
11.	We direct the RIICO to clear all the drains and dredge them within four weeks from today. No drain of Bhiwadi industrial cluster should be Chocked/blocked, it will be the duty of RIICO to ensure regular maintenance thereof.	As informed by Senior Regional Manager RIICO Bhiwadi- I 1,RIICO is taking up the work of cleaning of drains regularly of industrial areas. After December the total quantity 5264.87 cum has been cleaned from industrial area Kehrani and total quantity 42838.13 cum has been cleaned from all phases Bhiwadi industrial area. For annual cleaning of drains in industrial area Bhiwadi phase 1,2,3 and 4, the RIICO has invited tender on dated 29.09.2020. The drain repairing work has been executed in length 750mtr by brick masonry. The maintenance of drain by replacing old drain to RCC drain has been executed 935 m. drain in length.	Complied
12.	The potable water shall be provided to all villagers is the prime responsibility of the State through tankers or by fixation of RO systems.	As informed by Ex.En PHED Bhiwadi water is being supplied through tankers in 14 villages i.e. Nagaliya, Alampur, Ghatal and Khijarpur, Gudhan, Rampura, Shahdod, Kehrani, Milakpur-Gurjar, villages (Rampura, MundanaMev, Milakpur-Gurjar, Sahadod, Harchandpur, Nagaliya and Kharani) but non-of them were functional. In khijuribas village RO plant is	Partially complied

		yet to install.																												
13.	The money paid by the industry would be utilized for installation of RO systems in all the villages at Bhiwadi surrounded by an industrial complex, to maintain them shall be the duty of the State Government and the RIICO. In the event of default, appropriate action shall be liable to be taken against the concerned officer(s). The State of Rajasthan shall.	<p>Out of 8 proposed villages, RO plants are installed in 7 villages. In khijuribas village RO plant is not installed so far. The details including operational status of RO plants is as given below:</p> <table border="1"> <thead> <tr> <th>Name of the villages</th> <th>RO plant Capacity</th> <th>Installation</th> </tr> </thead> <tbody> <tr> <td>Rampura</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>MundanaMev</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>MilakpurGujjar</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>Shadod</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>Harchandpur</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>Nagaliya</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>Kehrani</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>Khijuribas</td> <td colspan="2">Work not started by contractor</td> </tr> </tbody> </table> <p>During the visit RO plants found not commissioned. Although RO plants in 7 villages have been installed but none of them made operational. As per the Executive Engineer, PHED-Bhiwadi, the firm M/s. Fontus Water Pvt. Ltd. Delhi had not started work for O & M period, therefore contact has been rescind by Add. Chief Engineer, NCR Alwar vide letter dated 7.8.2019. After re-tendering the work order of installation and commissioning of all 8 RO plants has been issued by PHED wide letter dated 27.08.2020 to M/s. Amara Agency, Tamil Naidu. Executive Engineer PHED intimated that entire work related to all 8 RO's shall be completed upto 15.11.2020 and till the time they are supplying potable water in the villages through tankers. The status report as on 05.10.2020 collected from HIED is enclosed at Annexure-VIII.</p>	Name of the villages	RO plant Capacity	Installation	Rampura	500 Lit/Hr	Completed	MundanaMev	500 Lit/Hr	Completed	MilakpurGujjar	500 Lit/Hr	Completed	Shadod	500 Lit/Hr	Completed	Harchandpur	500 Lit/Hr	Completed	Nagaliya	500 Lit/Hr	Completed	Kehrani	500 Lit/Hr	Completed	Khijuribas	Work not started by contractor		Not Complied
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Khijuribas	Work not started by contractor																													
14.	Similarly the projects in relation to establishment and construction of STP should also be given priority by the State Government and they should be installed without any undue delay.	As informed by the Nagar Parishad, Bhiwadi they have taken up the work of laying of sewer lines and constructing 5 STPs under AMR.UT Yojana of 1 1.5MLD capacity. The 5 Sequential Batch Reactor (SBR) STPs which were under construction at Rajasthan Housing board (1.5MLD), Mundana Mev (2MLD), Khanpur (2MLD), Santhalka (3MLD) & near existing one (3MLD). The present status of STPs collected from Nagar Parishad, Bhiwadi is																												

		<p>enclosed at Annexure-IX.</p> <p>1.5 MLD STP at RHB: -The SBR technology based STP was non Operational due to silt deposition in main inlet line as informed by the operator. As there was no outlet flow, sample could not be collected.</p> <p>2.0 MLD STP at MundanaMeo:-The 2 MLD capacity SBR technology based STP was in operation with inlet flow of 0.7 MLD against the 2 MLD designed capacity, It is because of out of 5 villages (MundanaMeo, Bilaheri, Rampura, Nayagoam, andKairani) only MundanaMeo village domestic wastewater is coming to STP and in other 4 villages, sewer connection is not done. The sewer connection could not be done due to railway line construction and no NOC from DFC. During the visit railway line earth bund raising work was under progress. Presently the treated wastewater from STP is discharged on open plot just in front of STP, however Nagar Parishad has constructed a storage tank for reuse of this treated water. At the time of visit STP outlet samples collected and analysed for pH-7.28, TSS-18 mg/1, COD-61 mg/1, BOD-14 mg/1 and O&G: 1.8 mg/1. The detailed analysis report is enclosed at Annexure-X.</p> <p>2MLD STP at Khanpur:-47% construction work has been completed and further no progress done by the construction agency i.e. M/s L&T due to stay order from Rajasthan High Court, Jaipur from May 2018. As per the Nagar Parishad officials that there is a dispute regarding title of the land of STP at Khanpur.</p> <p>3 MLD STP at Housing Board Colony:-The STP is located near existing old 4.0MLD STP, which is just adjacent to the CETP. It is a SBR technology based STP and 100% construction work completed and commissioned on 28/09/2020. During visit, STP was operational with inlet flow of 0.4 MLD against the 3 MID designed capacity but was found under stabilization stage so sample was not collected. Presently only about 20 % sewer connection is done by the Nagar Parisad. Due to significant non connection of sewer line, some part of untreated sewage is going towards Dharuheda along with the untreated domestic wastewater of Maheshwari (village situated in Haryana) and Dharuhera and flowing towards Bestech shopping Centre at</p>	
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Dharuhera. During visit, team collected the drain samples at Nagina Garden (Rajasthan), Modern public school after mixing with domestic effluent of Maheshwari village (Haryana) and Flowing waste water near Bestech and accumulated waste at Dharukhera industrial area being generated from Waste Water for analysis of general parameters and heavy metals to identify and to know the industrial effluent is mixing in domestic drain or not. However it was observed by the team that quantity of waste water flowing toward Bestech (Dharuhera) was very less compared to previous visit in the month of December. 2019.

3.0 MLD STP at Santhalka:-

It is a SBR technology based STP and 100% construction work completed and commissioned on 17/09/2020. During visit, **STP was non operational due to silt deposition in main inlet line.** As there was no outlet flow, sample could not be collected. In addition to above 5 STP's and one 4 MLD existing STP, Nagar Parishad Bhiwadi is also constructing 3 septage systems **with 1.2 MLD** sewage treatment capacity.

The combined effluent (domestic and industrial) generated from Bhiwadi Industrial Area is being treated in a 9 MLD CETP and treated waste water pumped to Khushkhera industrial area where the treated effluent is accumulated in open plot. The details of drain samples collected is as given below:

Drain Sampling locations	PH	TSS mg/l	COD mg/l	BOD mg/l	Chloride mg/l	Sulphate mg/l	Fluoride mg/l
Nagina marriage Garden	7.3	29	143	21	385	56	0.42
Modem public School	7.44	41	193	39	380	96	0.45
Open drain at Bestech City Center, Dharuhera	7.25	28	200	60	337	99	0.52
Domestic & Industrial	4.77	357	2858	1420	689	96	0.56

		<p>effluent accumulated at Dharuheda Industrial</p> <table border="1"> <tr> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> </table> <p>Note: all values are in mg/l except pH. Lab Analysis Report enclosed at Annexure- XI</p>									
15.	<p>The waste collected on the dredged materials shall be deposited at the site which is to be identified by the State Government. The State should identify the site within four weeks from today and it will be the responsibility of the RIICO to ensure that the dredged material or any other waste collected from the industrial cluster is stored in accordance with law and relevant waste rules at that site. The waste should be stored in accordance with law with the relevant waste rules.</p>	<p>RIICO has allotted land measuring 34729mL near Rampura Mundana, Bhiwadi for dumping of non- hazardous industrial solid waste to Bhiwadi Jal Pradhusan Nuwara Trust (BJPNT) vide letter dated 24.01.2018 but the BJPNT has not taken the possession of the land. Due to non- availability of boundary wall. BJPNT has requested RIICO for construction of boundary wall of this site. The land allotment and SPVC formation.</p> <p>Copy of letter enclosed at Annexure- XU</p> <p>It was informed by Senior Regional Manager RIICO Bhiwadi-1, the work order for dumping yard Boundary wall has been awarded on dated 30.01.2020 in favor of Mis Kapoor Singh & Company & the work has been completed on dated 10.09.2020. There was some delay in execution of the work, which was due to Covid-19 lockdown & shortage of laborers. The work has been completed at site. Letter to Chairman, BJPNA for handing over taken over of dumping yard has been issued on dated 04.09.2020.</p> <p>Copy of letter enclosed at Annexure- XIII</p>	Complied								
16.	<p>The RIICO and the State Government shall work out on the proposal for reuse of the treated effluent of water from the CETPs/STPs. It shall be the duty of all concerned including the industries that under no circumstances any water or effluent is permitted to be collected around the industrial clusters or inside the cluster.</p>	<p>As informed by SRM, RIICO, to utilize 100% of the CETP treated effluent, a preliminary project report of amount Rs. 146 Crores for up-gradation of existing CETP to 6MLD ZLD facility, laying of closed conduit pipeline for carrying untreated effluent from industries to CETP & reverse pipeline for supplying treated effluent back to industries has been prepared by BJPNA Bhiwadi. On request of State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction of 146 Crores vide sanction order No. F.No.44(1)PF.S/2018-19/1377 dated 11/12/2018. RIICO has invited bids for appointment of Project Management Consultant for this work on 23.10.2019 but could not be succeeded due to exorbitantly higher rates and</p>	However, during joint inspection no progress on ground was found.								

		also a single bidder. Accordingly bid was rejected by RIICO on 13.11.2019. After re-tender, <i>Mis Excel Tech Consultancy and Projects Pvt. Ltd.</i> has been appointed as Project management Consultant on 10.01.2020. PMC has submitted DPR to RJICO in September 2020 for approval of report. After approval from RIICO Head Office and after vetting from the experts of MNIT Tender for said work will be invited.	
17.	Needless to say that Pollution Control Board and Department of Environment shall maintain due surveillance and collect samples on regular intervals to ensure that there is no pollution.	RSPCB, Bhiwadi is collecting samples from outlet of CETP on I fortnightly basis and are being tested in their laboratory. Besides board has constituted Pollution Control and Vigilance Squad (PCVs) for 24x7 surveillance in the area.	Complied
18.	The State of Rajasthan is granted liberty to approach the Department of Industrial Policy and Promotion (in short DIPP) for receiving financial assistance from the Central Government. The State is free to move the Central Government and if such proposal is mooted, the same shall be dealt with utmost expeditiously	It was informed by RIICO Ltd, Bhiwadi that sanction had been received from GOI amounting Rs 146 corer for the work of up gradation of industrial effluent management system at industrial area Bhiwadi.	Complied
19.	It shall be the duty and obligation of the RIICO and the Pollution Control Board to place in the public domain the inspection report as well as analysis reports.	The inspection report/analysis reports are uploaded on official websites of RSPCB.	Complied
20.	The applicant and for that matter, any citizen would be at liberty to file objections if it comes to the notice that these reports do not depict the actual ground realities. The above directions shall be carried out by all concerned without delay and default, whosoever is found to be obstructing the compliance shall be liable to be proceeded against for violating the order of the Tribunal and shall be dealt with in accordance with law.	Noted for compliance.	Noted for compliance
21.	Vide our order dated 01st March 2017, we had imposed environmental compensation and cost upon the various departments and officers. In the event, these directions are complied with in that event the compensation or the cost imposed shall stand waived, but in the event of default they shall become	Noted the directions.	Noted the directions.

	operative and it will be the duty of State of Rajasthan to comply with those orders without any default.		
22.	The Central Pollution Control Board shall also be responsible for keeping general supervision in relation to compliance of these directions. This general directions issued in relation to industrial clusters Bhiwadi shall be adopted and followed by the State Government and all the other concerned authorities with such modifications as may be necessary.	In compliance of the Hon'ble NGT directions, CPCB hold a meeting on 12.04.2018 with officials of Department of Environment, Rajasthan, Rajasthan State Pollution Control Board (RSPCB) and Rajasthan State Industrial Development & Investment Corporation Limited (RIICO), Rajasthan. During meeting, the participants were requested to accomplish various actions within time frame fixed by the Hon'ble NGT and further review of the progress is ongoing.	CPCB is conducting review meetings regularly with stake holders. The last meeting was held on 13.08.2020
23.	The industries which were permitted to operate under the orders of the Tribunal and the board was required to inspect the same if their a status report is not filed by the joint inspection team now within two weeks from the today, they shall be liable to be closed.	Inspection of all the 19 industries had been carried out by RSPCB and units were found complying with Environmental laws so no action was required.	Complied

Recommendations:

- A. **The Santhalka 3MLD capacity STP and the 0.5 MLD capacity STP at RHB were non-operational due to silt deposition in main inlet lines, the MundanaMeo 2 MLD capacity STP was in operation with inlet flow of 0.7 MLD against the 2 :MLD designed capacity and the Housing Board Colony 3MLD capacity STP was operational with inlet flow of 0.4 MLD against the 3 MLD designed capacity. These STPs are not receiving the full quantity of domestic wastewater due to 20 % sewer connection only. Because of non-connectivity of 100% sewer lines and non-operation of these STPs, the part of untreated - sewage was going towards Dharuhera(Haryana). Therefore, directions may be issued to Municipal Corporation. Bhiwadi for submitting the time bound action plan for early completion of entire sewer connections and proper functioning of constructed STP's.**
- B. *During the visit the joint committee has also collected 3 drain samples from Nagina marriage Garden(pH-7.3, TSS-29mg/l, BOD-21mg/l and COD-143mg/l), Modern public School pH-7.44, TSS-41mg/l, BOD- 39mg/l and COD-193mg/l -) and Open drain at Bestech City Center(pH-7.25, TSS-28mg/l, BOD-60mg/l and COD-200mg/l). All the drain samples results are within the limits except the BOD values of Modern Public School and Bestech City Center drains whereas the accumulated*
- C. *wastewater sample values are 15 to 20 times higher than the drain samples values. The **higher concentrations (pH-4.77, TSS-357mg/l, COD- 2858mg/l, BOD-1420mg/l and Fluoride-0.56mg/l) of wastewater accumulated in the open land at the Dharuhera industrial area reveals that industrial effluent from Dharuhera industrial area also mixing with the accumulated wastewater.** Therefore directions may be given to HSPCB for identifying the industries which are contributing the industrial effluent accumulated at Dharuhera industrial area.*
- D. *During the visit the joint committee members collected the samples of treated waste water pumped from CETP to Khushkhera industrial area where the treated effluent is accumulated in open area and the analysis values found to be **pH-6.99, TSS-54 mg/l, TDS-1968 mg/l, COD-293 mg/l, BOD-65mg/l, Chlorides-627 mg/l, Sulphate-302 mg/l, Phosphate:-0.2158 mg/l, Fluoride- 1.1mg/l.** from the analysis report that it indicate that the COD, BOD and fluoride values are exceeding the discharge norms of CETP. Therefore directions may be issued to Bhiwadi Jal Pradushan Niwaran Association (BJPNA) for utilization of CETP treated waste water up to the maximum possible extant*

so that treated waste water may not get accumulated in Khushkhera.

- E. **Ministry of Finance, Govt. of India has given a financial sanction of 146 Cores for construction of 6 MLD ZLD plant at CETP Bhiwadi on 11.12.2018. RIICO has invited bids for appointment of Project Management Consultant for the work on 23.10.2019 and rejected the bid due to exorbitantly higher rates and also a single bidder on 13.11.2019. later on retendering done by RIICO, after re-tender M/s Excel Tech Consultancy and Projects Pvt. Ltd. has been appointed as Project management Consultant on 10.01.2020 and the consultant has submitted DPR to RIICO in September 2020 for approval. As per SRM, RIICO Bhiwadi the Tenders for the work will be invited after approval from RIICO Head Office at Jaipur and after vetting from the experts of MNIT, Jaipur. Therefore directions may be issued to RIICO for submitting the time bound action plan for early completion of 6 MLD ZLD project to prevent further damage to the environment.**
- F. *Out of 8 villages RO plants are installed in 7 villages but none of them found in operational and all the plants are damaged and the potable water is being supplied to the villagers through tankers as per the demand. As per the Executive Engineer, PITIED, Bhiwadi that the firm M/s. Fontus Water Pvt. Ltd. Delhi had not started work for O & M period, therefore contact has been rescind vide letter dated 7.8.2019. After re-tendering the work order for installation and commissioning of all 8 RO plants has been issued vide letter dated 27.08.2020 to M/s. Amera Agency, Tamil Naidu and work will be completed on or before 15.11.2020. In view of the above Additional Chief Engineer PHED NCR Alwar may be directed to submit the time bound action plan to complete the installation and commissioning of RO plants in all the identified villages.*

5. From the above, it is seen that STPs are non-functional due to silt deposition in the inlet lines. They were not receiving the full quantity of the waste because of non-connectivity of sewer-lines. Waste water was getting accumulated in the open land. Treated waste water was also not being utilized but was getting accumulated. RIICO has still not finalized the ZLD project plant at CETP inspite of sanction of funds on 11.12.2018. RO plants

installed in seven villages were not operational. It is also seen that industrial effluent from Dharuheda industrial area is also mixing with the waste water.

6. Response of the RIICO filed on 06.11.2020 is that the work of cleaning of drains in the industrial area has been taken up. Land has been provided for solid waste management, boundary wall has been constructed for dumping yard, letter has been written for setting up of waste treatment plant and for upgrading CETP to ZLD level. Steps are being taken to appoint consultant. Work order has been issued for installation and commissioning of RO. STP is to be provided by the Nagar Parishad. Additional affidavit has been filed by the State of Rajasthan on 07.11.2020 to the effect that there is no flow of effluent from Bhiwadi to the State of Haryana. Direction has been issued for closure of non-compliant polluting industrial units. The construction of new STP is being expedited. RO systems have become operational in three villages and in five villages the same was likely to be completed soon. Phyto/bio remediation and tapping of the drains is to be undertaken by a Special Purpose Vehicle - **Bhiwadi Jal Pradushan Niwaran Association (BJPNA)**, under the Chairmanship of ACS Industries.

7. HSPCB has filed its response on 03.02.2021 to the effect that on account of non-connectivity of sewer lines and non-operational of STPs, the untreated sewage was flowing to Dharuheda in Haryana. The HSPCB has already taken steps to prevent any effluent of Dharuheda industrial area flowing to residential area.

8. M.A. No. 72/2020 has been filed on 05.10.2020 for intervention by one Rahul Maheshwari, resident of Bhiwadi, for intervention, disputing the version of the authorities in the State of Rajasthan that remedial

action has been taken. According to him, unsatisfactory state of affairs continues on the ground. He has given following table of comments on the report of the joint Committee:

Report of Joint Committee	Actual ground position
Point No.1, page 4 says that CETP is compliant.	<p>The CETP is not complying consistently.</p> <p>In response to letter dated 06.02.2020 of Head Office, RSPCB the Regional Office sent the report admitting that out of 51 samples collected from 01.01.2018 to 31.01.2020, 15 samples were exceeding significantly. Copy of letter dated 06.02.2020 and report in reply there is annexed as Annexure-S/1 (Colly). However, as per report submitted vide letter dated 25.09.2019, out of 40 samples collected from 01.01.2018 & onwards, 22 samples were exceeding. Copy of letter dated 25.09.2019 consisting of report is annexed as Annexure-S/2 (Colly).</p> <p>Two different reports show that Regional Office, RSPCB is misguiding its Head Office also.</p> <p>The BJPNA was served with the Show Cause Notices dated 31.03.2020 and June, 2020 whereby it was directed to appear on 30.03.2020 and 31.06.2020 w.r.t. Environment Compensation. Copy of SCN dated 31.03.2020 and June, 2020 are annexed herewith as Annexure-S/3 (Colly). These letters further says that CETP neither has CTO nor Environmental Clearance as on date.</p>
Point No. 2, Page No.7 w.r.t. establishment of ZLD facility of 6 MLD CETP	Despite sanction of Rs.146 crore, no progress achieved. Infact, requisite legal permissions have not been obtained including the Environmental Clearance etc. BJPNA was asked on 06.05.2020 to withdraw the application of EC and to file it through proper channel but no step still has not been taken for last six months.
Point No. 2, Page No.7 w.r.t. utilization of treated effluents	Let M/s Honda Two vehicle Ltd. and M/s G-Takt India Pvt Ltd. may be asked to submit the affidavit in this regard. Reality is that effluent was of that quality which destroys the green park of M/s Honda Two vehicle Ltd. Therefore, it stopped to take the supply of CETP effluent stated to be treated.
Point No.3, Page No.8 w.r.t. Fecal Coliform treatment with Chlorine gas	The report of disinfection using Chlorine gas is beyond reality. Infact, no chlorine gas is being used. The BJPNA be called upon to submit the bills for procuring the Chlorine gas and payment thereto.
Point No. 15, Page-20	Contrary to report, SWM Rules, 2016 not complied within

9. It is further stated in the application:

“1. That 2400 tons of sludge was disposed of in open industrial plot situated at Neelam Chowk in the name of Jay Complex Pvt. Ltd. The applicant sent a complaint on 12.01.2020. Copy of email

dated 12.01.2020 and Media Reports are annexed herewith as **Annexure-S/4 (Colly)**.

It is important to note that a platform has been constructed using hazardous sludge into CETP premises to execute Brick manufacturing plant. If sample is being taken from underneath of that land and their surrounding thereof, the analysis report will reveal the presence of hazardous waste therein.

*2. The spent acid of Pickling Units is not being treated scientifically. There is no authorization under hazardous Waste Management Rules with CETP Operator i.e BJPNA. The photographs of fumes of spent acid are annexed herewith as **Annexure-S/5 (Colly)**. It shows that how the life of residents is under threat and unsafe. The spent acid is being transported without taking preventive measures.”*

10. Further statement has been filed on 05.11.2020 by the said Rahul Maheshwari in continuation of the application alleging discharge of untreated effluents on open land in Bhiwadi. Further comments with regard to the joint Committee report have also been filed by him as follows:

“2. xxxxxxxxx

1) *Point No.1- Page No.4:- CETP is not functioning and effluents at the discharge point are not within the prescribed limits. However, report submitted before the Hon'ble NGT is not showing this clear picture.*

2) *Page No.7 Point No. 2:- The Plan to setup a **RO project has not** been effectively implemented as amended/new application for Environmental Clearance has not been filed after **rejection of previous** application in May, 2020. Further, there is no place for establishment of RO project in CETP premises as shown in Layout Plan by BJPNA and as shown in application of EC. The application for EC has not been resubmitted in last 6 months. The modalities between RIICO and BJPNA are still on the ground level **and they are just doing basic discussions to shift the responsibility.***

3) *Page No.8 Point No.2:- **Further no treated effluents are being used at industrial area Tapukara as said in the report as after the trial it damaged their green park. As committed in the Affidavit Cum Action Plan by Secretary, Department of Environment, Rajasthan in OA 124/2015 on 12th September, 2017 the plan to setup CETP in the nearby industrial areas of Bhiwadi is not at all implemented***

- 4) Page 8: - No Chlorine dosing is clone for treatment of fecal coliform
- 5) Dumping Ground of waste: No Compliance of SWM Rules, 2020. No Compliance or any other work is either done by RIICO or CETP administration/BJPNA.
- 6) Page 22:- Point No. 19 & 20. No reports are being updated in public domain. Even after regular complaints RSPCB is reluctant in taking any action irrespective of issuing show cause notices. None of these Show Cause notices are being answered by CETP administration/BJPNA.”

11. Further statement filed by the said intervener on 27.01.2021 is as follows:

“2. xxx xxxxxx.....”

- (a) In regard to Solid Waste Management mentioned at page no.9, 10 of affidavit, the applicant submits as under:
 - (i) The RIICO cannot get rid of from its liabilities to ensure compliance of SWM Rules, 2016. Merely allotting land is not the compliance of SVVM Rules, 2016. It is further submitted that after allotment of land in 24.01.2018, no development has been carried out in compliance of SWM Rules, 2016 except construction of boundary wall of dumping yard. The State of Rajasthan and the RIICO are merely shifting their responsibilities towards BJPNA which itself is not interested for environmental safeguards. This fact is clear from the letter dated 04.11.2020 issued by the RIICO to Managing Director, BJPNA requesting him to take over Dumping Yard site. Copy of letter dated 04.11.2020 and 04.09.2020 of RIICO addressed to MD, BJPNA are annexed with additional affidavit of State of Rajasthan as Annexure-R112 (CoIly) at page No.132-133.
 - (ii) That establishment of Dumping Yard is not the compliance of SWM Rules, 2016. The Rules requires scientific processing of waste on which the State is silent. No timelines given for establishment of Waste Treatment process. Even, MRF Centre has not been constructed.
 - (iii) The agreement purported to be executed for Solid Waste Management itself titled as 'For Recycle Plastic Waste management' under the head 'Agreement'. It appears that a third party agreement is executed with some Plastic Waste

Management unit. All this is just to create a third party interference for delaying the work and shifting their own responsibility. The RIICO has allocated the plot for Solid Waste Management to the SPV managing CETP and that SPV has signed an MOU with a Plastic Waste Management Company. (Refer Annexure 13 Page 134).

- (b) Admittedly, even after 3 years from passing of order dated 12.12.2017 (under execution), no CETP has been established in Chopanki Industrial Area and Khushkhera industrial Area. Even, no timelines prescribed in Additional Affidavit dated 07.11.2020. [Refer page 10, 11 of Addl. Affidavit].*
- (c) The RIICO is misleading about up gradation of existing CETP to ZLD Level. The applicant submits as under:*
 - (i) Govt sanctioned Rs. 146 Crores on 11.12.2018 for the above project. However, RIICO took more than 1 year in only appointing a consultant.*
 - (ii) The RIICO is taking shelter of obtaining Environmental Clearance without taking sincere steps in this regard. Firstly, BJPNA files application for Amendment in ToR for Environmental Clearance for the RO project only on 29.02.2020. Secondly, said application has been rejected on technical grounds on 06.05.2020. After rejection of EC, no fresh step has been taken to obtain EC.”*

12. We have heard learned Counsel for the Haryana State PCB, State of Rajasthan and RIICO and also the intervenor and considered the rival submissions. From the above, it is seen that even though the funds were made available to the State of Rajasthan by the Government of India in the year 2018, the upgradation of CETP has not been even started though more than two years have passed thereafter and after more than three years of the order of this Tribunal. Only progress is said to be acquisition of land which by itself is not a solution of the problem. When a serious situation of water pollution has been found and directions issued by this Tribunal in the year 2017 and inspite of funds being available, the problem remains untackled, it may be a clear case of

failure of the authorities to perform their duties, to the detriment of the citizens for which accountability needs to be fixed.

13. Accordingly, while directing the State of Rajasthan and its authorities to take prompt emergency measures in the matter for compliance of rule of law and protection of public health and the environment, we direct the CPCB to assess compensation for the damage caused to the environment so far, after giving due opportunity to the representatives of the State of Rajasthan and its authorities and also to the representatives of State of Haryana and undertaking site visit, if necessary. This process may be completed within three months. The status of compliance as on 30.04.2021 may be verified by the joint Committee and report furnished by 15.05.2021 by e-mail with a copy to the States of Rajasthan and Haryana to enable them to file their response, if any, before the next date. While verifying the compliance, status of member unit in meeting the PETP norms/standards may also be verified and the mechanism setup for regular monitoring. In view of continuing violation of law inspite of repeated orders of this Tribunal and the funds allotted by the Central Government more than two years ago, the Chairman, Rajasthan State PCB and MD, RIICO may remain present in person by video conference on the next date with their version so that final responsibility for the failure can be fixed in the light of status of compliance on the next date.

List for further consideration on 28.05.2021.

A copy of this order be forwarded to the CPCB, States of Haryana and Rajasthan, Rajasthan SPCB and MD, RIICO by e-mail for compliance.

Adarsh Kumar Goel, CP

S.K. Singh, JM

Dr. Nagin Nanda, EM

February 04, 2021
Execution Application No. 42/2019
IN Original Application No. 124/2015
(M.A. No. 72/2020)
DV